

12.14 hrs.

**GENERAL BUDGET, 1980-81  
GENERAL DISCUSSION, DEMANDS  
FOR GRANTS ON ACCOUNT  
GENERAL, 1980-81 AND SUPPLE-  
MENTARY DEMANDS FOR GRANTS  
(GENERAL), 1979-80. Contd.**

**MR. SPEAKER:** Now we take up the further General Discussion on the Budget.

Shri Lakshman Mallick.

**SHRI LAKSHMAN MALLICK** (Jagatsinghpur): Yesterday I took part in the discussion but could not complete it as the House adjourned. Sir, I will not take much of the time. Within a few minutes I will complete it.

Sir, I may also be permitted to state that the Budget is no doubt growth-oriented, but I doubt whether it will be able to ensure social justice in the country. The experts in the field of economic development have already realised that the old concepts of per-capita income or gross national productivity are no longer valid for developing a nation. Unless social justice inputs are integrated into the fiscal and budgetary mechanism, growth will result in rich growing richer and poor growing poorer. I remind the House, the promises held out by us through our manifesto to protect and uplift the poor, the down trodden, the minorities, the landless, harijans and the exploited tribals of this country. Unless we reorient the existing policies and make drastic changes in the fiscal programme and incorporate them in our Budget, we will be going back on our promises and only be playing into the traps of the previous Government where they fell and were finished. The Budget presented to us today does not provide for adequate allocation for removing rural poverty, unemployment and protection to the socially and economically deprived groups.

I am sure the Government will take pains to study all these problem in all their aspects and refurbish the national objectives and chalk out a new strategy in the coming year.

Finally, I also do not find in the budget the main cannons for financial administration namely that of direct benefit, adequate economy and building up of real assets for a faster and qualitative growth in the national economy. I would emphasize that new models and new concepts of financial management need to be built into our budgetary process to make them realistic and people oriented.

Sir, unless a comprehensive set of development efforts are made to remove the grass-root poverty by breaking the existing financial and economic structures and bringing in new methods of utilization of resources we will not be able to achieve our goal. Sir, the Budget, as has been presented, only generate expenditure-oriented programme rather than performance and result-oriented approach to develop the country. A drastic change in the outlook and objectives thus is essential in formulation of the plans and programmes and incorporate the same in the budget.

With these words and with a request to the Finance Minister to look into this, I support the budget proposals. Thank you, Sir, for having given me a patient hearing.

**SHRI K. T. KOSALRAM** (Tiruchendur): I have given notice of cut motions to be moved.

**MR. SPEAKER:** That has been permitted. Now Shri Satish Agarwal.

**SHRI SATISH AGARWAL** (Jaipur): Mr. Speaker, Sir, I rise to speak on behalf of the Janata Party, to make my comments on the interim budget which has been presented by the Finance Minister in this august House. I am sorry for his absence at the mo-

ment but I am sure he will bear in mind.

MR. SPEAKER: The Minister of State is sitting there.

SHRI SATISH AGARWAL: But Mr. Pahadia will not be able to clarify the observations of Mr. Venkataraman. Anyway, I wish to refer to the observations of Mr. Venkataraman which he made last year while speaking on the Budget.....

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): He is in the other House. He is coming.

SHRI SATISH AGARWAL: I have no objection on that score. Mr. Pahadia, you are a good friend of mine....

MR. SPEAKER: At least that feeling should settle everything:

SHRI SATISH AGARWAL: I fail to understand why the Government is not able to present a full fledged budget, even despite being in office for nearly two months. It is customary in the Finance Ministry that the budget exercise starts somewhere in the month of November. The budget as such is practically ready by end of January and it goes for printing in the month of February. It is also a well-known fact that the budget is presented somewhere in the third week of February, that is the whole-some budget, the full-fledged budget. I do not know for what compulsions the Finance Minister of the Government chose to present an interim budget and not bring in a full-fledged budget before this House. (An Hon. Member: Political). Probably so. That is why it has been characterised as a political budget. But, Sir, politics should not overtake the economy of the country. We are going to have assembly elections within 3 months hereafter. Probably keeping that in mind the Government has chosen to defer the levy of taxation or the mobilisation of resources but I can say this that in this Budget which has been presented be-

fore the House, there is no direction given, there is no determination of the government to meet the economic challenges facing the country. At the moment it is only a political budget and I am sure the Government has taken the base as 1979. They have taken it as the base for continuing the taxation measures which were announced before the House in 1979. You have approved of that. You are continuing the same taxation measures which were presented by the Janata Government in 1979. You have put your seal of approval; you have approved those proposals which we introduced in the House then in 1979. You are continuing the same style of taxation and the same items under taxation whether it is commodity taxation or direct taxation. I am aware of the fact that when Mr. Venkataraman spoke on the budget in 1979, he criticised the taxation proposals on the commodity taxation and said that they are 'brutal and ghastly' and that 'they will have an adverse effect on the economy'. I am sorry to say that the same Mr. Venkataraman has now chosen to continue the same taxation as they are without any modification whatsoever. He criticised the Budget in 1979 and said that non-utilisation of the foreign exchange reserves has led to the adverse effect. On that score he pleaded for the implementation of the Jha Committee Report; he pleaded for the implementation of the Choksi Committee report. Now I ask the Finance Minister: What has happened to the Jha Committee report? What has happened to the Choksi Committee report? What about the utilisation of foreign exchange reserves now? What about the deficit in the present budget? You are keeping the deficit at the same level which we kept in 1979, which was Rs. 1350 crores at that level of taxation. You are keeping practically the same amount of deficit, more or less at the same level. As the deficit from 1350 crores went up to 2700 crores in the current year similarly the deficit shown by you now will also cross the 2000 crores limit by end of the year. This is the

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minimum which I can now visualise. So, you should not defraud the people of the country. Why not you come out with full facts? You have taken the three years of the Janata rule, 1977-78, 1978-79 and 1979-80. There was the Care-taker Government for 5 months and what can that Government do if there is a climate of instability in the country? But what have you done? You have chosen to continue the same taxation measures. You chose that it was the best course for you to adopt. Mr. Venkataraman appreciated it largely, last year, I remember it very distinctly, he said that the economy was sound. You appreciated it and now you say the whole economy is in a shambles. If the Janata Government do something good in 2 years, that is, in 1977-78 and 1978-79, why do you choose 1979-80 for comparison? You choose 1978-79 and you have that as base, you adopt that. Government is a continuous process. It is not a question of politics. It is a question of the economy of the country. It is a budget proposal, so you did not choose that and you left out the first two years of the Janata Government. You did not realise that. Is it not a fact that the agricultural production reached a record figure of 126 million tonnes during 1977-78? Is it not a fact that the agricultural production reached a record figure of 130 million tonnes in 1978-79? Is it not a fact that additional irrigational facilities were provided for 2.6 million hectares which is a world record. It is a world record. It is not a record of India.

Now, in regard to foreign exchange reserve, you gave us Rs. 2800 crores in 1977 when Shrimati Indira Gandhi left the regime. During the dynamic decade of development of Shrimati Indira Gandhi—during 1966—1976—what was the annual growth rate? The annual growth rate was 3.2 per cent for 10 years. This is the figure for the decade

of dynamic economic development. Is it not a fact that this annual growth rate came down to 2.8 per cent in between 1971—78? Is it not a fact that during 1976-77 and 1977-78 as against the annual growth rates of 3.2 per cent and 2.8 per cent respectively, the annual growth rates for these two years of the Janata regime, were 5.5 per cent on an average. Is it something shambling the economy during the Janata Government regime? This is despite the fact that we were learners and we were having the learners' licences. We could commit some accident when we are having the learners' licences. But what about your 20 years' experience in every field. In industrial production, it went up. Now, certain figures have been given by Mr. Reddi that in 1978-79, the gross national product at constant price rose by 4.4 per cent, the per capita consumption of products at current prices rose by 9.9 per cent, the industrial production rose by 7.6 per cent, agricultural production rose by 4 per cent and the wholesale price index during 1978-79 came down to minus 0.1 per cent. Is it not something remarkable for which you should compliment the Janata Government. Those two years are not taken but the year of 1979-80 is taken for comparison. It is not the year to be counted upon. It is an unusual year, exceptional year, where there was a climate of political instability in this country, where 3 Prime Ministers came on the scene during this one year. So, you cannot compare with that year. Compare with comparables. Compare with the Janata Government regime of first two years with the 28 years of your regime. I am prepared to argue on that particular point, but not with 1979-80. Now, the foreign exchange reserve rose by 26.3 per cent during 1978-79. You have cheated the Parliament by not presenting the Economic Survey for 1980-81. Why have you withheld that document? It is always customary that the Economic Survey is presented to the Parliament before the Budget is presented so that we get a clear

picture of the total economic situation in this country. Mr. Reddi, you know it well that it is always presented to Parliament when we meet for Budget Session. But this time it has not been done. Is it due to the fact that the budget proposals are not ready or the Economic Survey was not ready or was not got printed? Why was it withheld? Is it because you want to denigrate Parliament? It is a systematic effort to denigrate Parliament and only concentrate on the political aspect of the country. You are playing with the economy of this country. Politics apart on the one hand, you are trading accusations. In the first six paragraphs Mr. Venkataraman has devoted against the previous regime. Now this trading accusation is going to lead you nowhere. If you are sincere for the development of this country, if you want to remove poverty, if you want to remove unemployment, banish poverty, you should make sincere efforts.

Then you appeal in the 7th paragraph for a national consensus. How is it going to develop? During the last two months, what have you done? You are experienced administrators, the Congress Party has a long record of thirty years of administration in this country. We were just learners and were having a learner's licence and we may commit some accidents, but not you. What did you do? You have not been able to complete your Cabinet. The Finance Minister who is overburdened with the job of framing the budget is also looking after the Industry Ministry. The Ministers have no time to acknowledge the letters of Members of Parliament. I have not seen during the last thirty years when only one Minister is inducted into the Cabinet just four days after. You have a galaxy of former Chief Ministers, Union Ministers, and you have a galaxy of able and experience administrators in this country and those who have ruled the States for 17 years, nearly two decades, much more than what Pandit Jawaharlal Nehru did. Why did you

not utilise them? You are only indulging in political gimmicks. You have not been able to complete the Cabinet and the Government started with a bad omen when one of you who was chosen to be inducted into the cabinet walked out of the meeting. I praise him for his courage of conviction. You have not been able to do justice and how can you do that? Who is worried about the economy of the country? What have you done?

Shri Venkataraman, while participating in the discussion on the budget, last year had said that that was not a saving-oriented budget. How can you increase the production unless there is investment? How can investment come unless there is saving and there is impetus and stimulation for saving? But what have you done now? Shri Venkataraman last year criticised the surcharge on income-tax and said that it should not be upto an income of Rs. ten or fifteen thousand. Why are you continuing it now? Shri Venkataraman criticised very violently the levies or the exemptions on the fertilizers for the rural agricultural sector and he contented that it is 15 per cent population in the rural sector which is owning 60 per cent of the land and these benefits go to the rich people only. What has happened to that now? He is still continuing that. He is not trying to reverse that. Whatever bad was there, you have not tried to reverse it. We do not say that we were perfect. We might have committed mistakes. To err is human, but to persist in errors is inhuman. We committed errors, but we never persisted in that. We resorted to gold sales; you criticised that and we stopped that. You made a lot of hue and cry about that and asked why was it resorted to. It was because the Government sincerely wanted to curb the smuggling of gold. We announced this in Parliament. We did that, you criticised it that we failed in that, and we stopped it. It was all over. But what about you? What happened during the years 1970 to 1976? The prices of gold were stable. Why? If

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you see the report of the London Gold Field, you will find that it has been stated there that during 1970 to 1976, when there was emergency, when Mrs. Gandhi was the Prime Minister, when Congress Party was in power, approximately 630 tonnes of gold was smuggled into this country. And that is why the prices were lower. We wanted to check this smuggling by taking certain economic measures and that is why we did that. You wanted to make political capital out of it. We stopped it, because you criticised it in the Consultative Committee and in Parliament. Government gave a second thought to this question and stopped the sale of gold.

Now, where is the incentive for savings? Where is the question of investment? What are you going to do? You have projected that the customs revenues have gone up. What about the excise revenues? You have practically kept it at the same level. You are expecting near about Rs. 400 crores more from the customs, because you are going to have more imports, which you were criticising previously. You are continuing the status quo. What is new in this? You are continuing the same level of taxation, same indirect tax levies which you criticised last year. Now, the Finance Minister remembers only Mother Teresa with regard to giving relief. I have no objection to that. You do it. But what about incentives? Last year, Mr. Reddy, you would remember that it was very highly criticized, and said that at least there should be some incentive for investment in approved savings schemes. What about the LIC? (Interruptions).

SHRI M. RAM GOPAL REDDY (Nizamabad): But you had enhanced the rate of direct taxes.

MR. SPEAKER: Don't interrupt.

SHRI SATISH AGARWAL: What about the initiative and stimulation

for more savings in approved schemes at least? You should have been able to mobilize more resources for the Plan, reduce the deficit, give an incentive to the people also to save more in approved schemes at least. What about LIC? We reduced it to 35 per cent. You criticized it. Why don't you restore it? What about the Public Provident Fund account and other approved schemes and avenues for savings? Have you done that?

There is no stimulation. There is no direction in that behalf. These are not unpopular measures—you could have taken them, but you have not taken. These are popular measures and you could have got the support from all the sections of the House.

There are 3 alternatives. Either you reduce the size of the Plan or you have additional taxation or you have more deficit. If you want to reduce the deficit, you have to resort to taxation. If you don't want to resort to additional taxation, you have to reduce the size of the Plan. If you want to increase the size of the Plan, you have to resort to additional taxation as well as more deficit. These are inevitable compulsions. You cannot do without them. It is very easy not to look to that aspect of the matter.

You are only trading accusations against the previous regime, whatever be the question—whether it is the Afghanistan question, law and order situation, Railway accidents, price rise or anything else. Everything about what happened during the Janata regime, whatever might have happened during the Janata regime, if the Janata Party committed certain mistakes, they have reaped its fruits. Do you want to go the same way? I don't mind it. But don't play with the economy. But I am sure your days are also numbered, if you go in the same direction in which you are going, i.e., the directions which you have adopted. For the last 2 months, what have you done, except promoting Mr. Bhinder superseding 150 per-

sons or appointing Mr. Jagmohan? I have no quarrel. I do not know them. But what have you been doing, except posting your own people here and there, during the last two months? Is this only a chess-board like thing? The King is sitting somewhere, the Queen somewhere and the Prime Minister running here and there and the other persons moving here and there, one step. What is all this, after all? Where do you want to take the country?

After all, the price rise is there. There has been so much cry over the price rise. I say that within one week i.e., between 16th February and 23rd February, the wholesale price rise has been 1.1 per cent i.e., per week. It was minus 0.1 per cent during 1978-79 i.e., for the whole year. During your regime within one week, it is up by 1.1 per cent. During the earlier one year, i.e., February 1979 to February 1980, prices had gone up by 25 per cent. You cannot check the price rise, or inflation like this. You cannot have any increased production. Have you thought of giving some excise rebate for excess production? We had practically, nearly 8 per cent more industrial production, during 1978-79. You have that as the base year, and you can say that whosoever produces more than what he produced in 1978-79, will get excise relief. Your revenues are guaranteed at this level, and you get something more. The production will increase, revenue will increase and shortages will be reduced; and price stability will be there.

But you will not take any such action whatsoever; you would simply like to continue with the status quo. That is why I say that there are chances of stagnation in our economy. This Government does not seem to be determined enough to check inflation or price rise or to resort to appropriate fiscal and monetary measures. To check all these evils, there is absolutely no direction in this Budget, and you simply seem to be concentrating your eye on the Assembly elections

and as to how you can win them and rehabilitate some of your dislocated and dislodged people there. It is not a fair approach. I say you are defrauding the people of this country. You are cheating Parliament by not presenting all the documents necessary, by not presenting the wholesale budget, by not giving a direction to the whole economy of this country. You are trying to defraud the people and the Parliament. But for God's sake, do not play with the economy. Politics is enough for you in which you have a gold medal; do with it. Thank you very much.

SHRI XAVIER ARAKKAL (Ernakulam): I am supporting these demands for Grants made by the hon. Finance Minister. I also take this opportunity to congratulate the Government for more than one reason. The government has exposed the broad cheat and the loot committed by the previous government by the 1979-80 Budget. It shows that a budget deficit of Rs. 1382 crores was estimated. Where did it end? It ended up at Rs. 2700 crores deficit. The Railway Budget of 1979-80 referred to Rs. 80 crores as surplus. Where did we end it? We ended it at 42.1 per cent deficit. Who is responsible for this? What was the policy of the previous government? Have they got any answer to this?

Mr. Agarwal was very emotional when he was talking about the supplementary grants. May I ask him what they had inherited from us? They had inherited in 1977 from us a strong economy. What heritage they have left for us in 1980? We are extremely happy to say that the government has taken the view that the commitments of 1977-78 manifesto and 1980 manifesto must be implemented in the coming years. I am so sorry to say this. Chaudhuri Sahib in his speech yesterday referred to the speech of the Finance Minister. Did he care to read—I am sure there is a Hindi version for his use—the Hindi version of Finance Minister's speech? Had he referred to that speech, he would not

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have committed many of the mistakes which he mentioned. I refer to paragraph four of the speech wherein it is stated that the national gross product will be going down by 1-2 per cent and the agricultural production will be going down by 6 per cent and the prices are shooting up to 20 per cent. Is that the healthy economy they have left for us? The people of India will not and cannot forget and forgive the previous two regimes.

(Interruptions)

You know how to shout inside and outside the Parliament but you cannot say what is the real position of our economy in this country and how you have treated the Indian economy and how you have looted it.

(Interruptions)

AN HON. MEMBER: You had looted it.

SHRI XAVIER ARAKKAL : You had looted it. I am sorry to say, Mr. Agarwal or Chaudhuri Sahib has not referred to the policy of the government as stated in the speech. In paragraph 9, it is stated, "Since the bulk of the Indian population lives in rural areas, the development of agriculture and allied activities must receive high priority in our plans for social and economic transformation of our economy." We have emphasised our policy to develop Indian agriculture and allied activities. I am sorry to say, the opposition has not cared to read about our policy and programmes for the agricultural development in this country. They have not cared to read about the measures, about the efforts which this government is taking towards economy recovery, law and order, stability, unity and integrity of this nation, and above all to regain the international honour. We will be supporting and the people of India will be supporting. Within the next few weeks we will see how the people of several states are going to give their verdict.

I have to say something about our local problems. The problem of Kerala economy is that it is going downwards. It is going down and down. We have 15 lakhs unemployed mostly educated unemployed in our state. Traditional industries such as coir, cashew, handloom, fisheries, etc., are all facing serious economic problems. Unless the central government gives sufficient aid to the traditional industries of Kerala, the economy will collapse. Therefore, I appeal to the central government to extend assistance to the traditional industries of Kerala. Moreover we have been deprived of our due share from 1951 to 1980. Figures show that industrial investment in Kerala was negligible in this period. Plans and schemes devised by the central government were put in the shelf by the previous Janata and Lok Dal governments. The super tanker berth at Cochin was not taken up; the development and expansion of Cochin port was put aside. Who is responsible for it? Should we not have balanced economic growth in our nation? Therefore, I appeal to the government to give special consideration to the developmental needs of the Kerala people. The airport at Cochin and the railways in Kerala are deteriorating. We have not received sufficient help and aid from the Centre. I am not here to complain against the activities or actions of the central government. I am here to appeal to your good sense to give special consideration for the economic development of our state. Two petro chemical projects have been approved in my state by Engineers India Limited—caprolactum and aromatic unit. Caprolactum unit will help about 3000 employees of FACT in Cochin. But this was shelved by the central government. For what purpose? 3000 employees will be deprived of their livelihood if this unit is not installed in Kerala. So also the aromatic unit at Cochin refinery. These are approved and sanctioned by Engineers India Ltd., but some officers in the central

government have different interest and prejudiced view of these units being installed in Kerala. That is why I say that Kerala is treated discriminately by the previous governments. At least this time we should be given proper consideration.

In every other state there is a pharmaceutical unit installed by the central Government. But we have none in Kerala though we have the natural resources and raw materials. Unless the state government as well as the central government come forward with sufficient help in the form of finance, I am sorry to say that Kerala will not be at par with other States of India. Unless the economy of Kerala is improved to be at par with the other states of this country. Kerala will be going down and down into the gutter. Therefore my appeal is that in the final budget sufficient provisions may be made for its industrial growth, and funds allocated for that purpose in the coming years. Mr. Agarwal was talking about the economic growth of this nation. May I ask him, is it possible, considering all the factors of the present economy, to have 4.7 per cent national growth? It is not possible. Why did it happen so? It happened so because of the wrong policies adopted by the Janata-Lok Dal rule. It is high time to turn the tide against it and develop our economy into a strong economy, an economy of the poor people of India. Therefore, I appeal to the Government to consider all my suggestions. With these words, I again support these demands.

श्री हरिश रावत (अलमोड़ा): सम्मानित अध्यक्ष जी, मैं माननीय वित्त मंत्री जी द्वारा इस सदन में 1980-81 के लिये प्रस्तुत अन्तरिम बजट का स्वागत करता हूँ और उन्हें बधाई देता हूँ कि इस संक्रमण-काल के इतने संक्षिप्त समय में इतना सुन्दर बजट उन्होंने इस सदन में प्रस्तुत किया, जिस से देश की जनता के मन में कुछ आशाओं, आकांक्षाओं और कुछ इच्छाओं के पूरा होने की आशा पैदा होगी—इसके लिये मैं मंत्री महोदय को साधुवाद देता हूँ।

मान्यवर, जिस तरह से पहले कांग्रेस के

शासन काल में इस देश के अन्दर एक नियोजित विकास का कार्यक्रम चल रहा था, लेकिन जनता पार्टी के सत्ता में आते ही वह एकदम से रुक गया और उन के शासन-काल के 33 महीनों के अन्दर अन्य क्षेत्रों की भांति आंतरिक क्षेत्रों में भी बराबरकता, अनुशासनहीनता और नीतिविहीनता का बोल-बाला रहा। विभिन्न मंत्रालयों के अन्दर कोई समन्वय नहीं रहा। मैं इस का एक ही उदाहरण देना चाहता हूँ—जब उन के कोयला मंत्री से पूछा गया कि कोयला क्यों नहीं पहुँच रहा है, तो वे जवाब देते हैं कि कोयला खुदा पड़ा है, लेकिन उम के पहुँचाने के लिये रेल-वेगन्ज नहीं मिल रही है। जब उसी सरकार के रेल मंत्री से पूछा गया कि आप रेल-वेगन्ज क्यों उपलब्ध नहीं कराते हैं तो वे जवाब देते हैं कि रेलें चलाने के लिये कोयला उपलब्ध नहीं है। यह उदाहरण है कि किस तरीके से असमन्वित रूप से उस सरकार के विभिन्न मंत्रालय काम कर रहे थे। जब सरकार के विभिन्न आर्थिक मंत्रालयों में ही आपस में समन्वय नहीं होगा तो कोई भी देश कैसे आगे बढ़ सकता है—इस की कल्पना आप स्वयं कर सकते हैं।

मान्यवर, आज जो कीमतें बढ़ रही हैं, उन को रोकने के विषय में माननीय मंत्री जी ने जो संकल्प किया है, मैं उस से पूरी तरह से सहमत हूँ और इस बात को मानता हूँ कि यह चीज इतने संक्षिप्त समय में नहीं रुक सकती है, क्योंकि यह जनता पार्टी की उन गलत नीतियों का परिणाम है, जिन के कारण कीमतें इस तरह से लगातार बढ़ती जा रही हैं। मैं माननीय वित्त मंत्री जी से इस बात की आशा रखता हूँ—वे एक सुयोग्य वित्त-बेत्ता हैं, उन की जानकारी वित्त के क्षेत्र में अपार है, वे कीमतों को निर्धारित करने के लिये, कीमतों को घटाने के लिये कुछ ठोस ऋद्धम उठावेंगे, जिस से कि आम आदमी को कुछ राहत मिल सके। आज आम आदमी जहाँ हम से इस बात की अपेक्षा करता है कि हम जनता पार्टी की पिछली भूलों को सधारेंगे, वहाँ वह इस बात की भी आकांक्षा हम से करता है कि उस को राहत देने के लिये हम कुछ ठोस कार्य करेंगे। केदल दोषारोपण से कोई बात आगे चलने वाली नहीं है। आज आम आदमी का

[श्री हरीश रावत]

प्रजातंत्र से विश्वास हट रहा है, वॉट्सन के प्रभाली से विश्वास उठ रहा है, नेताओं पर से विश्वास हट रहा है। यदि हम शीघ्र से शीघ्र आम आदमी को राहत नहीं दे सकें, आर्थिक क्षेत्र में मजबूती नहीं ला सकें, तो इस देश के अन्दर प्रजातंत्र समाप्त हो जायेगा। जनता पार्टी की गलत आर्थिक नीतियों के कारण आज आर्थिक उन्नति की गाड़ी पटरी से उतर गई है। आप पर वित्त मंत्री जी इस बात का दायित्व है कि उम को फिर से लीक पर लायें और इस देश को आगे बढ़ाने की कोशिश करें।

कल लोक दल के माननीय नेता द्वारा यहां पर कहा गया कि सन् 1977-78 और 1978-79 में नेशनल इन्कम में कुछ बढ़ोतरी हुई है। उन्होंने कुछ आंकड़ें दे कर इस बात को सिद्ध करना चाहा, लेकिन उन के आंकड़ों के बीच में, 1977-78 और 1978-79 के बीच का जो अन्तर है, 1978-79 में जो 1.1 प्रतिशत की घटोतरी हुई है उस का कारण वे मुझे नहीं समझा पाए। मैं समझता हूँ कि जनता पार्टी की गलत नीतियों के कारण, उसकी सरकार और लोक दल की सरकार की गलत नीतियों के कारण जो अनुशासनहीनता और जो कुव्यवस्था आर्थिक क्षेत्र में आई है और सन् 1976 और मार्च 1977 तक जो अनुशासन विभिन्न क्षेत्रों में था, उस को उस ने समाप्त किया है और उसी गलत नीति का यह परिणाम हुआ कि नेशनल इन्कम में 1.1 प्रतिशत गिरावट आई।

मैं पर्वतीय क्षेत्र से चुन कर आता हूँ और उत्तर प्रदेश का वह पर्वतीय क्षेत्र सब से पिछड़ा हुआ क्षेत्र है वह क्षेत्र प्राकृतिक सौन्दर्य से भरा पड़ा है परन्तु हमें ऐसा प्रतीत होता है कि वह प्राकृतिक सौन्दर्य हमकां मूह चिढ़ाता है क्योंकि वहां का जो आम आदमी है, उसकी जो गरीबी की अवस्था है, उस का वर्णन शब्दों में नहीं किया जा सकता। हमारे यहां की माताएं और बहनें अंधेरे में ही सुबह लकड़ी लेने के लिए जंगलों में निकल जाती हैं और जंगलों से लकड़ियों के गूठर सिर पर रख कर अपना काम चलाती हैं। मैं तो यह कहना चाहूंगा कि उन्होंने

कभी जीवन जिया ही नहीं और जीवन का जो सुख होता है, उसको कभी अनुभव नहीं किया। वहां का व्यक्ति गरीबी में पैदा होता है और गरीबी की अवस्था में ही चिता में जल जाता है। वहां के जो बच्चे हैं, वे कब जवान होते हैं यह उनको पता ही नहीं चलता है और जवानी में ही बूढ़े हो कर मर जाते हैं। इसलिए मैं माननीय वित्त मंत्री जी का ध्यान इस क्षेत्र के लोगों की ओर दिलाना चाहता हूँ और निवेदन करता हूँ कि इस पिछड़े हुए क्षेत्र के लिए वे कुछ करें क्योंकि केन्द्र से ही उत्तर प्रदेश को सरकार को धन जाता है और काफी राशि केन्द्र ही उस को मुहय्या करवाता है और उससे ही वहां पर आर्थिक कार्यक्रम चलाए जाते हैं।

एक बात मैं यह भी कहना चाहता हूँ कि वहां पर रेलगाड़ियों की मांग काफी दिनों से चली आ रही है। पर्वतीय क्षेत्रों में रेल यातायात को बढ़ाया जाए। इसकी मांग कई बार उठ चुकी है लेकिन अभी तक इस का प्रावधान नहीं किया गया है।

वहां पर खनिज पदार्थों की बड़ी भारी मात्रा है लेकिन उनका दोहन नहीं किया जाता है। उसके दोहन के लिए एक निकाय की मांग कई वर्षों से की जा रही है लेकिन अभी तक इस बारे में कुछ नहीं किया गया है। वहां पर हाइड्रो इलेक्ट्रिक योजना को प्रारम्भ करवाया जा सकता है। मैं माननीय वित्त मंत्री जी से अनुरोध करता हूँ कि इस संदर्भ में वे कुछ ठोस कदम उठाएं और जब वे अपना सम्पूर्ण बजट लाएं, तो इन बातों का ध्यान रखें जिनके बारे में मैंने निवेदन किया है।

अन्त में मैं यह कहना चाहता हूँ कि हिन्दुस्तान की जनता माननीय इन्दिरा जी को केवल प्रधान मंत्री ही नहीं समझती है बल्कि यहां का हर गरीब व्यक्ति उन को भारत माता के रूप में देखता है और उनसे कुछ आकांक्षाएं रखता है। मैं यह निवेदन करना चाहता हूँ कि गरीब लोगों की आकांक्षाओं और इच्छाओं को पूरा करने का जो संकल्प लिया है, जो हमारी पार्टी ने निर्णय किया है, उसको पूरा करने की पूरी कोशिश की जाए।

इन शब्दों के साथ मैं समाप्त करता हूँ।

**SHRI DHARAM BIR SINHA** (Barh): Mr. Speaker, Sir, I consider the Budget speech to be inconsistent, illogical and if I may say so, also irresponsible. Inconsistent because the Finance Minister says at one point in his Budget speech:

“The massive mandate that our party has received from the people of India is clearly a mandate to pursue with renewed vigour various programmes for social and economic development initiated by us before 1977....”

It means that the Programmes of the Government are settled and have gained strength. But if we go to another part of his speech we find that he is waiting for wise men to descend on the Planning Commission to give them policies and programmes.

12.58 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

He says:

“They do not reflect adequately the present Government’s policies and programmes because since we took office we have not had enough time to formulate these.”

At one stage he says, his policies are settled and at another stage he says, his policies are yet to be formulated. What can we say? That is a result of complete lack of confidence not only over himself but also over the political head of the Government.

If the programmes were settled there would have been no need to wait for a few weeks to present the regular budget; he could have gone ahead with the regular budget. The fact is that the budget proposals or policies of the Government are neither settled, nor are they unsettled. In fact, this statement is a cover for a cynical disregard of the House and the due processes of the Constitution, which envisage the presentation of

the annual statement of accounts. As a political institution, this House would have accepted the right of the executive, of the Government, to have some more time, if they so wanted, to present the taxation proposals. If there is a delay of a few weeks, it would not have really mattered. What matters really is this political ploy, this cynical attitude to conduct the politics of this country through the use of rather non-use of parliamentary institutions.

13.00 hrs.

The Government have postponed the presentation of the regular budget to the House, not because they are either clear or unclear about their policies and programmes, but because they wanted to hoodwink the people of the States where the Assembly elections are going to be held. But I can assure them that the people of these States where elections are going to be held are not going to be hoodwinked by this play of their decision not to have any taxation proposals. With a deficit of Rs. 1,300 crores and an inflation rate of 20 per cent., there will have to be a very heavy dose of taxation. Either the Finance Minister will have to forego many of the schemes that he has presented to the House in this budget, or he will have to come in with very heavy taxation.

The Finance Minister said that he is waiting for the wisemen to descend on the Planning Commission. The old members have resigned and the Planning Commission is yet to be constituted. I fail to understand which kind of members the hon. Finance Minister is waiting for. He claims that the Government will follow the traditions of Gandhiji and the programmes of Pandit Jawaharlal Nehru. If it is so clear and obvious, I do not know which economist or academician from

[Shri Dharambir Sinha]

any part of India could come to the Planning Commission and chart out a course for him other than what he has already enunciated in the Statement of Accounts.

I understand that the constitution of the Planning Commission is not going to give political direction, provide policies to the Government. The Planning Commission can only function within the policies and directions given by the Government. This Government lacks completely in direction, programme and policy and this is just a mere postponement of their acceptance that they are without any policy or programme.

It is quite obvious that the twin problems that the Indian economy face today are the problems of unemployment related to the problem of inflation and the rural decay. Unemployment is a danger not only to the present Indian economy, I consider it is providing a challenge to the very Indian policy; as it is constituted today. The vagrant youth now roaming in the streets of the cities and in the rural areas, in the villages, what do they have before them? This vagrant youth on the prowl are feeding the parochial feelings in the country, the communal feelings in the country, the casteist feelings in the country. When the youth have nothing else to look forward to when they have no better vision before them, when they do not have better prospects before them, naturally they will be caught by the forces who represent very small and narrow interests which go against the very existence of Indian policy and Indian nation.

I want very briefly to refer to the queer sounds that we hear from the sources of Government on the entry of multinationals in the country. It

seems that a way is being found to mortgage Indian economy to foreign multinationals. On the one hand, the Indian economy is without investment, no new investment worth the name is coming up, on the other hand, multinationals are being invited through speeches by very responsible persons of the Government. What would it really lead to? It will lead to, instead of Indian economy or Indian industry having the control over the Indian situation—the multinationals gaining control in very quick time. About investment that is being made in India today compared to the investment that is being made through these multinational companies within India today and the companies which are supposed to be coming, there are many lobbies working for them and they would be in a position to dominate the next investment pattern that is going to develop in this country.

I want also to refer to the problem of rural decay very briefly because I consider that if there is any possibility of Indian economy developing, it is only possible through agriculture. I will give you very briefly an example of Gandak project in Bihar. If we are able to provide irrigation and power in the Gandak project area and the time limit is reduced from 4 years to 2-1/2 years, it will provide employment to two lakhs of people every year. It will lead to round about 40,000 tonnes of increase in foodgrains, which means that it will lead to intensive cultivation and the proportion between land and people in agriculture is bound to increase. At the moment, the difference between Indian agriculture and the Japanese agriculture in the land-man ratio is 1:3, and very soon if an intensive effort is made, if the Government decides to make this in the coming months, I am sure that the Indian economy can develop if a right attitude is adopted. But as of now, as I said, I consider this Gov-

ernment without any vision, without any programmes, without any policies and it is just working on election gimmicks. Thank you.

श्री गिरधारी लाल डोगरा (जम्मू): साहब सदर, जो बजट पेश किया गया है और जो उसके जरिये ग्रान्ट्स मांगी गयी है मैं उनकी सपोर्ट के लिये खड़ा हुआ हूँ। इस बजट की यह कह कर नुक्ताचीनी की गई कि इसमें कोई नई चीज नहीं है, पुरानी चीजों को ही आगे रखा गया है। मेरा कहना है कि यह एक आरजी बजट है और इतने कम समय में पूरा बजट पेश हो भी नहीं सकता था। माननीय अग्रवाल साहब ने कहा कि टैक्सेशन प्रोपोजल्स के लिये 1979 को बेस ईयर क्यों लिया? मेरी गुजारिश है कि यह एक हिस्टारिकल नोसेसिटी है। यह नहीं है कि फाइनेंस मिनिस्टर साहब उस नीति को अपना चाहते हैं, जिसकी कि श्री अग्रवाल के कहने के मुताबिक उन्होंने पहले नुक्ताचीनी की थी, क्योंकि थोड़े से समय में कोई बड़ी तबदीली नहीं की जा सकती है जब तक कि सारे बजट को कास्ट न किया जाय और उसके हमारी पाटी के मैनीफेस्टो के अनुसार न बनाया जाय। उसके लिये समय चाहिये, थोड़ा वक्त चाहिये।

कुछ इन्होंने आंकड़े पेश किये। मैं नहीं समझता कि यह कैसे दुरुस्त हो सकते हैं जब कि मुल्क में आबादी बढ़ रही हो, बेकारी हो। मुल्क की, इनके ही दौरान में कहते हैं कि इन्फ्लेक्शन बढ़ी, जब कि उसमें तुफान भी आये Industrial crisis भी आये, सूखा भी पड़ा। और सब कुछ होने के बाद एक ही बात इन्होंने बताया कि हमने इरीगेशन को बहुत बढ़ाया उसकी तरफ तवज्जह दी गई है। ठीक है जो बात सही है उसको मानना भी चाहिये। लेकिन उससे इतनी इन्कम बढ़ गई, यह कुछ समझ में नहीं आता, क्योंकि हालात उनके फिगर्स को सपोर्ट नहीं करती हैं। यह कैसी फिगर्स लाये हैं मैं तो नहीं समझ पाया। शायद इसी किस्म की होंगी जैसा कि अग्रवाल साहब ने कहा कि इतना सोना स्मगल हुआ। जैसे यही उस ऑपरेशन की अगुवाई वह खुद ही कर रहे हों। इसमें सियासत की जरूरत नहीं है, मुल्क को डेवलपमेंट में

सियासत के लिये कोई जगह नहीं होनी चाहिये। बल्कि समझना चाहिये कि हमारी इकानामी में क्या कमजोरी है और उसको कैसे दूर कर सकते हैं। एक तबके की आप आमदनी बढ़ा भी दें और समझें कि हमारी नेशनल इन्कम बढ़ गई और कह दें कि इतने परसेंट पर कौंपटा इन्कम बढ़ गई इससे काम नहीं चलेंगा। मुल्क को जो मसायल है, प्रॉब्लम्स है उनको हल करने की बात की जानी चाहिये।

यह सारे देश ने फैसला दे दिया कि आपने जो किया वह ठीक नहीं था। आपको सोचना चाहिये कि हमने क्या गलती की थी। हमारी कमजोरियाँ हैं इक्विसादियात में, उनका हल ढूँढना चाहिये। केवल यह कहने से वोट आन अकाउन्ट क्यों पेश किया गया, या उन्हीं बातों को टैक्सेशन प्रोपोजल्स में रखा गया है जिनकी मुखालिफत हमारे वित्त मंत्री जी पहले कर चुके हैं, इससे किसी समस्या का हल होने वाला नहीं है। आगे जो पूरा बजट आयेगा उस समय जो नुक्ताचीनी आप करेंगे तब देखा जायेगा कि आपकी बात कहां तक ठीक है। इसलिये चौधरी साहब हों या अग्रवाल साहब हों उनको सारे मेजर फैक्टर्स को देखना चाहिये और सोचना चाहिये कि जितना नेशनल लास गुजरात के डॉम फटने के कारण हुआ है उससे इसलिये मेरे ख्याल में जो आपके आंकड़े हैं उनमें कहीं न कहीं कोई धपला है। आन दी ग्राउन्ड जो पॉजिशन है, वह आपकी जो स्कीम है उनको स्पॉर्ट नहीं करती है।

इसी सिलसिले में जो आइन्दा बजट बनना है उसकी तरफ सरकार का ध्यान दिलाना चाहता हूँ कि कुछ ऐसे मामलात हैं खास कर मेरे इलाके से जो ताल्लुक रखते हैं उनका रिफ्लेक्शन अगले बजट में जरूर होना चाहिये। हमारे यहां 1947 के रिफ्यूजीज हैं जो पाकिस्तान हूल्ड कश्मीर से आये। और एक 1971 की लड़ाई में छम्ब इलाके को छोड़ कर आये। इन दोनों के मसले हैं, उनके रिहॉर्बिलिटेशन की बात है। जहां तक 1947 की बात है प्रोपोजल्स आये हैं, उनको एक्स-ग्रॉशिया जो ग्रान्ट देनी है, उनकी जमीन की कमी को ठीक करना है, या उन्हें देनी है तो कैसे उनको रिहॉर्बिलिटेट आप

[श्री गिरधारी लाल डोगरा]

कर सकते हैं उसकी तरफ अगले बजट में ध्यान जरूर देना चाहिये।

जहां तक 1971 की लड़ाई के कारण बने हुए रिफ्यूजीज का ताल्लुक है, मैं किसी पर इल्जाम नहीं लगाना चाहता, मगर पिछले ढाई साल में इस तरह से उसको हल किया गया कि लोगों को उठा कर फेंक दिया गया दरियाओं, नालों की बँड्स में। और कह दिया गया कि हमारा मसला सॉल्व हो गया। और कहा गया कि यह ठीक है और हमारा यह मसला हल हो गया। स्टेट गवर्नमेंट के पास जो जमीन थी, वह नाकस थी, इसीलिए 1947 में रिफ्यूजीज को पूरी जमीन हम नहीं दे पाये थे, उनको कहा गया था कि यहीं उनको आबाद करना है। मैं भी मिनिस्टर था उस जमाने में जब कांग्रेस हुकूमत थी। हमने इन्कार कर दिया था कि जमीन नहीं है। वहां दरियाओं और नालों के बँड में जमीन थी वह ठीक नहीं थी। आप कहते हैं कि प्राबलम सॉल्व हो गई, मेरा कहना यह है कि उनकी बहुत बुरी हालत है और तमाम हिन्दुस्तान की उन लोगों को प्रोटेक्ट करने की जिम्मेदारी है, क्योंकि वह फेल्योर आफ डिफेंस की वजह से अप-रूट हुए थे अपने घरों से। यह हमारी हुकूमत के लिये जरूरी हो जाता है। हमारी प्राइम-मिनिस्टर साहेबा जब टूर पर वहां गई थीं, तो उन्होंने इस मसले की तरफ तवज्जह दी। उनकी तवज्जह दिलाई गई थी। सबसे ज्यादा रिस्पांसेबिलिटी हमारी सेन्ट्रल गवर्नमेंट पर आती है 1971 और 1947 के रिफ्यूजीज, को रिहैब्लिटेट करने की और उनके मसलाजात को हल करने की।

जहां तक एक्स-सर्विस मैन का ताल्लुक है, यह देखा गया है कि आपने पिछले 1 अप्रैल 1979 से एक आर्डर कर दिया कि उस दिन से पेंशन बेहद बढ़ा दीं। उससे पहले रिटायर होने वाले लोगों की ओर मालूम होता है, किसी ने ध्यान ही नहीं दिया जैसे कि किसी और मुल्क में सर्विस करते थे इससे ऐसे वाक्यात हो गये हैं और हैजान और बेचनी पैदा हो गई है, जिनको रिजाल्व करना बहुत जरूरी है। आप तो बंध रहे नहीं, आप तो अब नुकता-

चीनी करेंगे। अब यह हमारी गवर्नमेंट पर डिपेंड करता है कि इस मसले को कैसे रिजाल्व करेगी। मसले की इम्प्लीकेशन्स और रिपरकशन्ज हैं, उनकी तरफ ध्यान दिया जाये।

सिविल सर्विस के जो रिटायर्ड लोग हैं, उनके भी रिपरकशन्ज हैं, मैं चाहूंगा कि उनके साथ भी अच्छा ट्रीटमेंट किया जाये। वेलफेयर स्टेट में जो आदमी बूढ़ा हो जाता है स्टेट को उसकी देखभाल करनी चाहिये। जिसने अपनी जिन्दगी इस मुल्क की खिदमत में लगा दी है, उसको आप कैसे इग्नोर करेंगे और कैसे उसके साथ डिस्क्रिमीनेशन करेंगे। जो 1 अप्रैल में रिटायर हुए हैं वह तो काम भी कर सकते हैं, लेकिन बहुत से पैनशनरज उनसे ज्यादा बूढ़े हैं जो काम भी नहीं कर सकते हैं। एक एक्स-सर्विसमैन की दरखास्त मेरे पास आई थी, वह आंखों से अन्धा हों गया है, 5, 6 बच्चे हैं, औरत है, वह रो रहा है कि उसके बच्चे भूखे मर रहे हैं। मैंने होम मिनिस्टर साहब को वह दरखास्त भेजी है कि इसकी कुछ मदद कर सकते हों तो करें। इस किस्म के जो मसलें हैं उनको रिजाल्व करने की आवश्यकता है। लोकदल सरकार का यह पॉलिटिकली मांटिवीटव डिजीजन था जो कि वोट मांगने के लिये किया गया था जो कि इस तरह की कम्प्लीकेशन्ज को क्रीएट करता है। मैं समझता हूँ कि इसको रिजाल्व करने में टाइम लगेगा और यह काफी मुश्किल काम है। मगर करना चाहिये।

इसी तरह से सर्विस सोल्जर्स के भी कुछ मामले हैं जैसे कि पाकिस्तान की लड़ाई में फस गये हुए लोग। 12, 13 उनमें ऐसे हैं जो पाकिस्तान की जेलों में हैं मगर पाकिस्तान गवर्नमेंट बताती नहीं कि कहां हैं एक्सटरल एफेयर्स मिनिस्ट्री को अभी तक कामयाबी नहीं हुई कि वह उनका पता लगा सके। इस तरह के कम्प्लीकटेड मसलें हैं, उनकी ओर भी दिक्कतें हैं। हमें देखना चाहिये उनमें कंफ़ीडेंस पैदा करने के लिये उनके मामलात हैं, हम क्या कर सकते हैं।

एयरपोर्ट जम्मू की बात भी जरूरी है। जनता वाले कहते हैं कि हमने कुछ नहीं किया, कोई डिस्कॉन्नेक्शन नहीं की। एयरपोर्ट जम्मू को जहाँ तक डेवलप करने का ताल्लुक है, यह बहुत पहले तय हुआ था कि इसे डेवलप किया जाए। इसकी प्रायटी पहली थी ताकि छोटा बोइंग उसमें लैउ कर सके और टूरिज्म की डेवलपमेंट भी उसके साथ कनेक्टड है। कई स्टेटों से लोग वहाँ बाई राड और बाई ट्रेन आते हैं और वह जम्मू से श्रीनगर बाई एयर जाना चाहते हैं। उसकी प्रायटी को नीचे कर दिया गया है। जो प्रायटी नंबर 1 थी उसको पहले मंत्री महोदय मध्यप्रदेश में ले गये क्यों कि वह उस सेंटर से थे। मैं समझता हूँ कि अब इसकी तरफ तवज्जुह देने चाहिये क्योंकि टूरिज्म आपकी फारने एक्सचेंज का भी बड़ा जरिया है और उसमें काश्मीर नं. 1 पर आता है। जितने भी टूरिस्ट रेल से काश्मीर को जाते हैं, उनके लिये यह फार्सेलिटी बहुत जरूरी है। वैसे भी काश्मीर में लोग जाते हैं, चाहे सर्क्स वाले हों, आमीर वाले हों या बिजनेस मैन हों, उनकी सुविधा के लिये जम्मू से श्रीनगर तक बोइंग चलाना निहायत जरूरी है। बगैर उसके वहाँ के ट्रीफिक को काबू में लाना बहुत मुश्किल है। इसलिये उस एयर-पोर्ट को डेवलप करना बहुत जरूरी है।

जहाँ तक टेलीविजन का ताल्लुक है, सूबा जम्मू में सब लोग लाहोर का टेलीविजन प्राग्राम देखते हैं। जो सियासी तौर पर गलत है। इस लिये यह जरूरी है कि थोड़ा सा खर्च कर के वहाँ पर टेलीविजन का एक रिलेइंग स्टेशन बना दिया जाये।

पावर के बारे में मैं यह कहना चाहता हूँ कि हाइडल पावर की तरफ ज्यादा तवज्जुह देने चाहिए, क्योंकि उसके लिए हमारे रीसोर्सिज बहुत हैं। दरियाओं में जो पानी बह जाता है, वह समुन्द्र में चला जाता है और वापस नहीं आ सकता है। लीन पीरियड में थर्मल पावर का इस्तेमाल करना चाहिए। सलाल प्राजेक्ट का काम इस कदम भीमी रफतार से चल रहा है कि वह कई सालों के बाद पूरा हो सकेगा। अगर उसको तभी से कम्प्लीट कर दिया जाता, तो कम से कम

शुमाली हिन्दुस्तान का डीफेंसिट दूर हो जाता।

फ्रूट के ट्रांसपोर्ट की तरफ तवज्जुह देने की जरूरत है। उसके लिए काफी गाड़ियां चलाई जानी चाहियें। फ्रूट को बीमारी से बचाने के लिये डायथीन कैमिकल इस्तेमाल किया जाता है। गवर्नमेंट आफ इंडिया उसको सबसिडाइज कर रही है, जिसके लिये हम उसके मशकूर हैं। लेकिन डायथीन स्कैब की बीमारी को इरॉडिकेट नहीं कर पा रही है। एग्रीकल्चर मिनिस्ट्री को तवज्जुह देकर फ्रूट को डिजीज-फ्री कर देना चाहिए।

हमारे यहाँ शूगर और एडिबल आयल की बहुत कमी है। हमारे यहाँ देहात में शूगर सिर्फ 200 ग्राम दी जाती है, जबकि एग्रीकल्चर मिनिस्टर ने ऐलान किया है कि रूरल एरियाज में 150 ग्राम के हिसाब से शूगर दी जायेगी ज्यादा सप्लाई कर के इस कमी को पूरा करना चाहिए, ताकि हमारे देहात में लोगों को उतनी ही चीनी मिल सके, जितनी बाकी जगह मिलती है। एडिबल आयल की सप्लाई को बढ़ाने के लिये भी कोई इन्तजाम करना चाहिए, क्योंकि गरब आदमी को तो तेल ही इस्तेमाल करना।

दिल्ली में सफदरजंग हास्पिटल गरीबों का हास्पिटल है। आल-इंडिया मेडिकल इस्टीट्यूट में रिसर्च की जाए, लेकिन गरीब आदिमियों का इलाज बगैर खर्च के करना बहुत जरूरी है। सफदरजंग हास्पिटल की तरफ जितनी तवज्जुह देने चाहिए, उतनी नहीं दी गई है। मैं हेल्थ मिनिस्टर साहब की तवज्जुह इस तरफ दिलाना चाहता हूँ कि वहाँ पर ओपन हार्ट सर्जरी बगैरह बड़े बड़े आपरेशनों का इन्तजाम किया जाना चाहिए, ताकि आदमी वहाँ जा कर इलाज करा सके। अगर अमीर आदिमियों के इलाज का पूरा इन्तजाम हो, लेकिन गरीब आदमी बगैर इलाज के मर जायें, तो इस डेवलपमेंट का क्या फायदा है? इस तरफ तवज्जुह देने चाहिए।

मैं फिनांस मिनिस्टर का धुक्रिया अदा करना चाहता हूँ कि लद्दाख को इनकम

[श्री गिरधारी लाल डोगरा]

टैक्स के बारे में दी गई एग्जम्पशन को जारी रखा गया है।

इन बंद गुजारिशों के साथ में इस बजट को सपोर्ट करता हूँ।

SHRI GEORGE FERNANDES (Muzaffarpur): On a point of order, Sir. I want to make one point. We are discussing the Budget which has been hailed by the ruling party. It is a very significant document. I find, neither the Finance Minister nor his deputy is present here. It is not fair.

THE MINISTER OF PARLIAMEN-TARY AFFAIRS (SHRI BHISHMA NARAIN SINGH): I am here.

SHRI GEORGE FERNANDES: I know, the Minister of Parliamentary Affairs is present. I recognise him as the Minister of Parliamentary Affairs. My point is, when we are discussing the Budget, if the Finance Minister has some other more important work, then at least his deputy should be here. I would urge upon you to have the Minister of State for Finance come and sit here..

MR. DEPUTY-SPEAKER: As a former Minister, you know the joint responsibility.

SHRI GEORGE FERNANDES: The joint responsibility and all that are alright. But there is also the question of certain respect for the House. There is also the question of understanding. What is being discussed. There is also something like...

SHRI BHISHMA NARAIN SINGH: There is full respect for the House. (Interruptions)

SHRI GEORGE FERNANDES: We are not concerned with the presence or absence of a Minister just now.

We would like what is being said here to be understood by the concerned Ministers. They have to reply to the debate. The Minister of Parliamentary Affairs is not going to... (Interruptions)

SHRI INDRAJIT GUPTA (Basirhat): It shows an attitude of contempt towards the House—absolutely. They are not interested in hearing what is said hereby the Members of their own Party, let alone this side. Mr. Venkataraman appealed for cooperation. This is the attitude of cooperation! The next time they get up to speak here, the whole of the Opposition will stay out. Some courtesies must be shown.

AN HON. MEMBER: There are more Opposition Members than ruling party members. (Interruptions)

SHRI BHISHMA NARAIN SINGH: I am sitting here.

SHRI INDRAJIT GUPTA: I have been longer in this House than you have been. I have been longer in this House than Mr. Venkataraman has been. There are some traditions, some conventions, which used to be followed in the time of Pandit Nehru. Even those conventions are not respected now.

SHRI CHITTA BASU (Barasat): Mr. Venkataraman came, stayed here for a few minutes and went away. His deputy was also here for a few minutes and went away. Is it not a complete disregard of the House?

MR. DEPUTY-SPEAKER: The views of the hon. Members are noted by the Government.

SHRI CHITTA BASU: It is not a question of taking note of the views. (Interruptions)

**SHRI INDRAJIT GUPTA:** In future, we can arrange for our speeches to be taperecorded at home. We will give them the taped record, and if they like, they can hear it some time sitting in their own house. They are too much busy now with Assembly election politics. They have no time to hear anything else. (*Interruptions*)

**\*SHRI S. R. A. S. APPALANAIDU** (Anakapalli): Mr. Deputy-Speaker, Sir. Thank you very much for giving me an opportunity to participate in the discussion. I congratulate the hon. Minister for Finance for the courage he has shown in narrowing the deficit. Last year it was about Rs. 2700 crores and for the next financial year the deficit is going to be only Rs. 1235 crores. It shows that the present Government is very much determined to do away with deficit budgets as early as possible. Also, it is a matter of great satisfaction that there are no new levies proposed in this budget. My hearty congratulations to the hon. Minister for this achievement. As the Government happen to be very much determined to revive the economy of the country, I hope the hon. Minister will take note of the following points which are of national importance. The hon. Minister has said that Public Sector banks have agreed to raise their lending limit to meet the credit needs to 40 per cent in the next five years. The increase is totally inadequate. In India, poor farmers who constitute 80 per cent of our population are finding it very difficult to meet their needs. I compliment the hon. Minister for drawing our attention to their needs. (*Interruptions*)

Mr. Deputy Speaker, all of us know that 80 per cent of our people live in rural areas. Nothing has been done in the past for the welfare of those people. They were neglected by the Government very badly. So raising the lending capacity of the banks by a mere 40 per cent is not sufficient. At least 60 per cent of their money

must be used for meeting the credit needs of the farmers in the rural areas. Only then we will be doing some justice to them.

Exempting the statutory corporations or institutions which are serving the Scheduled Castes and Scheduled Tribes with Central or State Government is most welcome. These people were neglected by our society from times immemorial and any step to mitigate their suffering is most welcome. So, the present exemption is nothing but a step in that direction. So, I welcome this exemption.

I want to say something about Visakhapatnam steel plant. The total estimated outlay of the plant is Rs. 2250 crores and the plant is supposed to go into production in about five years, but unfortunately, a sum of only Rs. 30 crores has been allotted this year for the plant. At this rate, I do not think the project is going to be completed within the stipulated time. It may take ten or fifteen years to complete it. A substantial amount has to be sanctioned, if we are to complete it in time. It is a plant of national importance, hence the Government should not hesitate to allocate the required sum. Recently the Deputy Premier of U.S.S.R. has visited the site. He was very much impressed and promised a substantial help to complete it in time. It is a gigantic project and if it is not completed within 5 years then cost of construction may well exceed Rs. 5000 crores. So it is my humble request to the hon. Minister to see that atleast in the next Budget a substantial amount is allocated for this plant. I want to draw the attention of the hon. Minister towards one more important thing in this connection. At present only such jobs which fetch a salary of Rs. 500/- or less, are being reserved for the local people, people from other parts of the country are being recruited for the jobs carrying higher emoluments than Rs. 500/- limit salary. Sir, in these

[Shri S. R. A. Appalanaidu]

days of inflation, when we are finding a sweeper drawing Rs. 800/- as his salary, how can this policy of limiting jobs under Rs. 500/- or less as salary for the local people be justified? Does it mean only such jobs which are lower to those of sweepers must be reserved? The time has come to review that policy. All the jobs which fetch Rs. 1000/- or less must be reserved for the qualified local people. I hope the hon. Minister will do justice to the educated unemployed of our State. The Heads of Departments should be the people knowing local language and having required qualifications; the policy being adopted at Rourkela and Bhilai, must also be extended to this plant.

A word about agriculture, Sir. Ours is an agricultural country. The soil tests are not being carried out to determine the nature of the soil. Once you know the nature of the soil and start growing corresponding crops, we can double our production without any additional expenditure. To give you an example, by growing sugarcane in our State, we are almost getting double the yield of what the farmers in Bihar are getting. So this testing of soils and determining crops through the length and breadth of the country is more important. Our farmers are working round the year investing almost everything, they have on land. But, then this farmer is still forced to depend upon nature for enjoying the fruits of his labour. Even if nature shows some mercy on him, there is no guarantee that his crops will not be attacked by any disease. So, finally when he loses his crops, all his efforts go in vain. His back is broken. I have drawn the attention of the Government towards these problems when I participated in the discussion on Agricultural Demands last year. So far nothing has been done. Hence I request the Government to implement crop insurance scheme. Only that way you will be lightening the burden of farmers. Crop Insurance Scheme

will go a long way in helping the farmers. Now-a-days we are nearing a lot about scarcity of sugar. We must take every step to encourage the farmers to grow sugarcane. Also it is important to see that they get uniform price for it. At present there is a lot of difference in the price of sugarcane in the South and the North. Such disparities must be removed. Otherwise, I am afraid, it may lead to a confrontation between the North and the South. I am happy to say that 4 sugar factories are there in my constituency. Another sugar factory was also given licence. I request the Government to extend the licence and come forward with financial assistance. I hope, in view of the scarcity of sugar the Government will not hesitate to help the factory.

The farmers of my constituency are facing a lot of difficulty as there are no wagons available to lift the stocks of Jaggery. There will be a loss of 2 crores if the stocks are not lifted in time. About 3 lakh farmers will suffer loss, 2000 labourers would be thrown out of jobs. So I request the Government to arrange wagons as immediately as possible. The Government wants to bring more land under cultivation to meet the growing needs of the increasing population. In my State about 90 per cent of Godavari waters are going unutilised. It is, therefore, decided to construct a barrage at Polavaram. When completed, about 7 lakh acres can be brought under cultivation. Our Chief Minister has already sent the estimates to the Centre. I humbly request the Government of India to sanction the project. It will help to increase food production by 15 lakh tonnes. About 20 lakh people will get employment.

About the oil crisis in the country, I am happy to see that the Government are taking all necessary steps to ease the situation. It has been revealed by the preliminary reports that in the areas between Narsapur and Masulipatnam there are larger

quantities of oil reserves as compared to the Bombay High. Government should initiate action to drill the oil-wells immediately. It will save foreign exchange considerably. The crude can be transported to Vizag which is nearby, through pipelines. The present refinery can be expanded without much extra cost. It is needless to say that the country will be self-sufficient in petroleum products if above plan is implemented.

Sir, we have large deposits of bauxite on the mountains nearby K. D. Pet in my district. These deposits are highly concentrated and easily one of the best deposits found anywhere in the world. It appears that the Government has already taken a decision to construct an alumina plant near K. D. Pet utilising the bauxite ore which is available nearby. I hope the proposal will materialise soon. This plant will prove to be a boon to the nation's economy, also it will be a fulfilment of the wishes of the people there.

I take this opportunity to congratulate the hon. Minister for trying to evolve a coherent medium term strategy for reviving and restoring the health of our economy.

In this connection I request the Minister to see that our already densely populated areas do not suffer by pollution due to industrialization.

\*SHRI K. ARJUNAN (Dharmapuri): Mr. Deputy Speaker, Sir I rise to say few words on the 1980-81 Budget presented by our hon. Finance Minister. At the very outset, I like to express my gratitude to the voters of Dharmapuri constituency and to Dr. Kalagnar Karunanidhi with whose encouragement I have come to this august House.

I would initially refer to the pitiable plight of policemen in Tamil Nadu. The AIADMK Government had framed false charges against thousands of policemen and suspended them from

service. They are on the streets in starvation exposed to sun and showers. Now that the Tamil Nadu administration is directly in the hands of the Central Government, it must be ensured that those policemen are taken back in service. Like the railway workers, the Railway Police should also get bonus.

In Mettur, an Engineering College and an Arts College should be established. In Salem, an aerodrome should be constructed. Like Dharmapuri district, Salem District should also be declared as a backward district and all fiscal and physical incentives and concessions given to backward areas must be extended to Salem district also. Diesel, Kerosene, electricity, sugar, cement etc. must be made available in adequate quantities at fair price to the people of Tamil Nadu. The power shortage should be met by getting electricity from Kerala State. The Excise duty on turmeric should be withdrawn. Then only the cultivators would be able to get their cost of production. A Chillies Export Promotion Council should be constituted for regulating and augmenting the export of chillies from Tamil Nadu. In Hosur Industrial Estate, more sheds should be allotted to small industries. In 1950s, Sethusamudram project, vital for the economic growth of Tamil Nadu was suggested by Dr. A. Ramaswami Mudaliar. It has not yet seen the light of the day. It must be taken up in the interest of economic development of Tamil Nadu. There should be a shipyard in Tuticorin major Port. A container berth must be built in Madras Port. The rapid transport system in Madras city should not be given up; it must be implemented in the interest of orderly flow of traffic in this metropolitan city. The former Transport Minister of Tamil Nadu, Shri Ponnian, allowed without permit the ATC buses to go to Bangalore from Salem and the tickets were printed in private presses. It is alleged that he made huge sums of money in this way. Last December, he gave 500 per

\*The original Speech was delivered in Tamil.

[Shri K. Arjunan]

mits to lorries to go to Kerala and each permit was bargained at Rs. 10,000 each under the table. A C.B.I. inquiry should be ordered to look into this. The waters of rivers falling in Arabian sea must be harnessed for irrigation purposes. If dams are constructed, then the drought afflicted areas of Ramamanathapuram and Tirunelveli Districts would become fertile. All the loans given to agriculturists owning less than 5 acres should be repealed. All short-term loans should be converted into medium loans. The excise duty on fertilisers must be withdrawn so that the cost of cultivation for the agriculturists goes down.

Hogenakal Hydel Power Station should be started to ease the critical situation of power in Tamil Nadu. Mettur Thermal station should also be taken up forthwith. Salem Steel Plant should be expanded to generate employment opportunities for those who have given their land to this plant. On Thoppaiyar river a dam should be constructed so that the dry areas of Omalur and Mecberi can get irrigation facilities. The Radio and Television in Tamil Nadu have become the mouthpieces of AIADMK Government. The employees get salary from the Central Government and also get money under the table from Shri MGR for repeatedly screening only his pictures on the Television. Last year in the auction of sandalwood logs held by the Chief Conservator of Forests, the price fetched per ton was Rs. 45,000. This year due to unwarranted interest taken by Shri MGR in this auction, the price per ton has come down to Rs. 18,000 per tonne. I demand a C.B.I. inquiry in this sordid deal. For the past 20 years, 3000 workers of Salem Magnesite have been demanding regularisation of their services, pay rise and their other forfeited privileges.

I demand that their demands must be met forthwith. Underground drainage system should be laid in Salem. Salem Municipality must be made into a Salem Corporation. There should be

a medical college for Salem and Dharmapuri districts. From the Railway cess fund, it can be created. A Railway Divisional headquarters must be located in Salem. The passenger train running from Trivandrum to Jalarpet must be extended to Madras. In Tharamangalam, several crores of rupees worth statues have been smuggled out and it is alleged that the former M.P., Shri Kannan is involved. I demand a C.B.I. inquiry here also. The Integral Coach factory should be expanded so that more coaches can be exported and we can earn foreign exchange. The incentives and concessions being given to handloom sector must be given to powerloom sector also so that employment opportunities can be generated. The Promoter and directors in Salem Milk Supply Union seem to be sympathisers of AIADMK Government. There are so many malpractices here and the milk delivered to-day is returned to the farmers as spoiled milk tomorrow. I demand an inquiry in this. We sought the votes of the people on the plea that we would reduce the price of gold. The price of gold must be brought down and controlled. In Tiruchengode there is industrial potential for setting up a mini-cement plant. It should be set up there.

Dharmapuri is a backward district and backwardness can be removed only by setting up of more industries. The Government of India should initiate steps in this direction for the benefit of the people of backward district of Dharmapuri.

I thank you for giving me this opportunity to say a few words and resume my seat.

SHRI K. T. KOSALRAM (Tiruchondur): I beg to move:

"That the demand for grant on account under the head Other Expenditure of the Ministry of Finance be reduced to Re. 1"

[Failure to direct the public sector banks to extend credit facilities to small artisans, self-employed people etc.

under the 20-Point Programme as was done by the Congress Government before the advent of Janata Rule.] (47)

"That the demand for grant on account under the head Other Expenditure of the Ministry of Finance be reduced to Re. 1"

[Failure to provide funds for the development of Chinna muttom Fishing Harbour Project.]

(48)

"That the demand for grant on account under the head Other Expenditure of the Ministry of Finance be reduced to Re. 1"

[Failure to reduce the excise duty on sugar.] (40)

"That the demand for grant on account under the head Other Expenditure of the Ministry of Finance be reduced to Re. 1"

[Failure to abolish the dual pricing policy.] (50)

"That the demand for grant on account under the head Industries be reduced to Re.1"

[Failure to proceed against the Central Salt Commissioner for defying the Resolution of the Central Salt Board that the ships should be allotted only to salt producers' Association of Tuticorin.] (52)

"That the demand for grant on account under the head Industries be reduced to Re. 1"

[Failure to prevent the Central Salt Commissioner from meeting frequently the Shipper-Traders in regard to allotment of ships.] (53)

"That the demand for grant on account under the head Ministry of Law, Justice and Company Affairs be reduced to Re. 1"

[Failure to permit large companies to invest in sick companies.] (54)

SHRI T. R. SHAMANNA (Bangalore South): I beg to move:

"That the demand for grant on account under the head Department of Agriculture and Co-operation be reduced by Rs. 100"

[Low quantum of compensation given in Karnataka to small holders and widows etc. who are hit by land reforms.] (108)

"That the demand for grant on account under the head Department of Food be reduced by Rs. 100"

[High cost of sugar in open market.] (109)

"That the demand for grant on account under the head Civil Supplies be reduced by Rs. 100"

[Steep rise in prices of essential commodities in recent days.] (110)

"That the demand for grant on account under the head Civil Supplies be reduced by Rs. 100"

[In effective public distribution of essential commodities.] (111)

"That the demand for grant on account under the head Department of Education be reduced by Rs. 100"

[Need for purposeful and job orient system of education.] (112)

"That the demand for grant on account under the head Department of Education be reduced by Rs. 100"

[Brain drain from the country.] (113)

"That the demand for grant on account under the head Department of Education be reduced by Rs.100"

[Printing paper for student note books, text books etc] (114)

"That the demand for grant on account under the head Ministry of Energy be reduced by Rs. 100"

[Power cut in different States.] (115)

[Shri T. R. Sharma]

"That the demand for grant on account under the head Ministry of Finance be reduced by Rs. 100"

[Jobs to local candidates in Central Government factories and officers located in different States.] (116)

"That the demand for grant on account under the head Ministry of Finance be reduced by Rs. 100"

[Payment of compensation to those States like Karnataka which have abolished octroi.] (117)

"That the demand for grant on account under the head Ministry of Finance be reduced by Rs. 100"

[Gallopig inflation in recent months.] (118)

"That the demand for grant on account under the head Ministry of Health and Family Welfare be reduced by Rs. 100"

[Increase of lepers particularly in Bangalore and other cities in South.] (119)

"That the demand for grant on account under the head Ministry of Labour be reduced by Rs. 100"

[Scheme for unemployment insurance.] (120)

"That the demand for grant on account under the head Labour and Employment be reduced by Rs. 100"

[Situation caused by Unemployment among youth particularly educated youth.] (121)

"That the demand for grant on account under the head Ministry of Law, Justice and Company Affairs be reduced by Rs. 100"

[Defective manner in which revised list of voters are being prepared.] (122)

"That the demand for grant on account under the head Administration of Justice be reduced by Rs. 100"

[Pending cases in High Courts, Supreme Court and other lower courts.] (123)

"That the demand for grant on account under the head Ministry of Social Welfare be reduced by Rs. 100."

[Costly marriages and the evil of dowery.] (124)

SHRI RAMAVATAR SHASTRI (Patna): I beg to move:

"That the demand for grant on account under the head Agriculture be reduced by Rs. 100."

[Failure of Government to supply of industrial material, fertilizers and seeds to farmers on cheap rates.] (90)

"That the demand for grant on account under the head Agriculture be reduced by Rs. 100."

[Failure to implement the land-reform laws.] (91)

"That the demand for grant on account under the head Agriculture be reduced by Rs. 100."

[Failure of the Government to decide to fix fair price of the crops produced by the farmers.] (92)

"That the demand for grant on account under the head Agriculture be reduced by Rs. 100."

[Failure of the Government to put an end to the double exploitation of the farmers.] (93)

"That the demand for grant on account under the head Agriculture be reduced by Rs. 100."

[Failure of the Government to provide the prescribed minimum wage to the agricultural labourers.] (94)

"That the demand for grant on account under the head Agriculture be reduced by Rs. 100."

[Failure to remove feudalistic atrocities on agricultural labourers and harijans.] (95)

"That the demand for grant on account under the head Agriculture be reduced by Rs. 100."

[Failure to supply diesel and kerosene oil to farmers to protect their produce.] (96)

"That the demand for grant on account under the head Agriculture be reduced by Rs. 100."

[Failure to declare the whole of Bihar a drought affected area.] (97)

"That the demand for grant on account under the head Department of Food be reduced by Rs. 100."

[Failure to nationalise sugar trade.] (98)

"That the demand for grant on account under the head Department of Food be reduced by Rs. 100."

[Failure to abolish policy of dual price of sugar.] (99)

"That the demand for grant on account under the head Department of Food be reduced by Rs. 100."

[Failure to check increase in price of sugar upto Rs. 9.] (100)

"That the demand for grant on account under the head Department of Food be reduced by Rs. 100."

[Failure to take over the whole sale trade in Foodgrains with a view to bring down prices.] (101)

"That the demand for grant on account under the head Department of Irrigation be reduced by Rs. 100."

[Failure to supply adequate quantity of water in time through canals to the Districts of Bihar such as Patna, Gaya, Aurangabad and Bhojpur.] (102)

"That the demand for grant on account under the head Department of Irrigation be reduced by Rs. 100."

[Need to bring about changes in the agreements relating to the Bansagar Project with a view to supply more water to Bihar.] (103)

"That the demand for grant on account under the head Department of Irrigation be reduced by Rs. 100."

[Failure to complete the major irrigation schemes in the country.] (104)

"That the demand for grant on account under the head Department of Irrigation be reduced by Rs. 100."

[Failure to extend canal facilities with a view to augment irrigation potential in Bihar.] (105)

"That the demand for grant on account under the head Civil Supplies be reduced by Rs. 100."

[Failure to make the public distribution system more effective.] (106)

"That the demand for grant on account under the head Civil Supplies be reduced by Rs. 100."

[Failure to check the rise in prices of essential commodities.] (107)

"That the demand for grant on account under the head Ministry of Defence be reduced by Rs. 100."

[Failure to pay 8.33 per cent unconditional bonus to Defence employees.] (176)

"That the demand for grant on account under the head Ministry of Defence be reduced by Rs. 100."

[Failure to amend the Cantonment Board Act, 1924.] (177)

"That the demand for grant on account under the head Ministry of Defence be reduced by Rs. 100."

[Failure to put an end to the corruption prevailing in the recruitment office of Danapur (Bihar).] (178)

[Shri Ramavatar Shastri]

"That the demand for grant on account under the head Education be reduced by Rs. 100."

[Failure to make in universities free from the influence of R.S.S. and other communal elements.]

(179)

"That the demand for grant on account under the head Education be reduced by Rs. 100."

[Failure to make N.S.S. in Patna University free from the influence of R.S.S.]

(180)

"That the demand for grant on account under the head Education be reduced by Rs. 100".

[Failure to make the Patna University as a Central University.]

(181)

"That the demand for grant on account under the head Education be reduced by Rs. 100".

[Failure to accept the reasonable demands of universities, colleges and secondary teachers of Bihar.]

(182)

"That the demand for grant on account under the head Education be reduced by Rs. 100".

[Failure to accede to the demand to nationalise the non-Government Secondary Schools in Bihar.]

(183)

"That the demand for grant on account under the head Education be reduced by Rs. 100".

[Failure to pay the arrears of salaries and the regular salaries to the teachers in Patna University.]

(184)

"That the demand for grant on account under the head Ministry of Health and Family Welfare be reduced by Rs. 100".

[Failure to provide medical facilities to remote villages.]

(185)

"That the demand for grant on account under the head Ministry of Home Affairs be reduced to Re. 1."

[Failure to improve the law and order situation in Bihar.]

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"That the demand for grant on account under the head Ministry of Home Affairs be reduced to Re. 1."

[Failure to safeguard the life and property of harijans and weaker sections in Bihar.]

(187)

"That the demand for grant on account under the head Ministry of Petroleum, Chemicals and Fertilizers be reduced to Re. 1."

[Failure to resolve the acute shortage of cooking gas in the country.]

(188)

"That the demand for grant on account under the head Ministry of Petroleum, Chemical and Fertilizers be reduced to Re. 1."

[Failure to reduce the prices of Petroleum items.]

(189)

"That the demand for grant on account under the head Department of Atomic Energy be reduced to Re. 1".

[Failure to establish an Atomic Power Plant in Bihar.]

(190)

"That the demand for grant on account under the head Department of Atomic Energy be reduced to Re. 1".

[Failure to resolve the acute shortage of diesel kerosene, petrol in the country.]

(191)

"That the demand for grant on account under the head Ministry of Communications be reduced by Rs. 100".

[Failure to give 8.33 per cent bonus to the employees of the Posts and Telegraph Department unconditionally.]

(196)

"That the demand for grant on account under the head Ministry of Communications be reduced by Rs. 100".

[Failure to give three promotions to the employees of the Post and Telegraph.] (197)

"That the demand for grant on account under the head Department of Education be reduced by Rs. 100."

[Failure to improve the miserable financial condition of Patna University.] (198)

"That the demand for grant on account under the head Department of Education be reduced by Rs. 100."

[Failure to find out satisfactory solution of the students unrest in Patna University.] (199)

"That the demand for grant on account under the head Ministry of Petroleum, Chemicals and Fertilizers be reduced by Rs. 100."

[Failure to resolve the acute crisis of cooking gas in Patna, Bihar.] (206)

"That the demand for grant on account under the head Ministry of Petroleum, Chemicals and Fertilizers be reduced by Rs. 100".

[Failure to check the arbitrariness, favouritism and corruption resorted by all the five distributors of cooking gas in Patna for supply of gas cylinders.] (207)

"That the demand for grant on account under the head Ministry of Petroleum, Chemicals and Fertilizers be reduced by Rs. 100".

[Failure to check the gas cylinders being sold at Rs. 50 per cylinder in Patna town.] (208)

SHRI P. K. KODIYAN (Adoor):  
I beg to move:

"That the demand for grant on account under the head Labour and Employment be reduced by Rs. 100."

[Need to set up an effective machinery at the Centre and in the States to enforce the minimum wages for agricultural workers.] (77)

"That the demand for grant on is account under the head Labour and Employment be reduced by Rs. 100."

[Need to enact a Central Legislation for agricultural workers without any further delay.] (78)

"That the demand for grant on account under the head Labour and Employment be reduced by Rs. 100."

and Employment be reduced by

[Need to take effective measures to provide protection to the large number of child workers in agriculture against exploitation.] (80)

"That the demand for grant on account under the head Labour and Employment be reduced by Rs. 100."

[Need to take measures to protect the interests of migrant workers in agriculture.] (81)

"That the demand for grant on account under the head Labour and Employment be reduced by Rs. 100."

[Need to make it obligatory on the part of employers for providing educational facilities to child labour.] (82)

"That the demand for grant on account under the head Labour and Employment be reduced by Rs. 100."

[Shri P. K. Kodiyan]

[Need to provide social security benefits to agricultural workers.] (83)

"That the demand for grant on account under the head Labour and Employment be reduced by Rs. 100."

[Need to take measures for providing adequate compensation for agricultural workers for accidents due to threshers] (84)

"That the demand for grant on account under the head Ministry of Home Affairs be reduced by Rs. 100."

[Need to provide more powers to the States without weakening the Centre.] (125)

"That the demand for grant on account under the head Ministry of Home Affairs be reduced by Rs. 100."

[Need to appoint a committee of parliament to go into the question of Centre State relations with a view to bring about adequate changes in the existing set up and for strengthening both the Centre and the States.] (126)

"That the demand for grant on account under the head Ministry of Planning be reduced to Re. 1"

[Implementation of plan schemes without caring for people's participation.] (127)

"That the demand for grant on account under the head Statistics be reduced to Re. 1"

[Over-centralisation of planning.] (128)

"That the demand for grant on account under the head Ministry of Rural Reconstruction be reduced to Re. 1."

[Attempts for rural reconstruction without bringing

about basic changes in land relations, by the effective introduction of land reforms.] (129)

"That the demand for grant on account under the head Ministry of Rural Reconstruction be reduced to Re. 1."

[Rural reconstruction without paying adequate attention to the needs and requirements of the weaker sections in the rural areas.] (130)

"That the demand for grant on account under the head Ministry of Rural Reconstruction be reduced by Rs. 100."

[Failure to associate rural worker organisations in the formulation and implementation of rural development programmes] (131)

"That the demand for grant on account under the head Ministry of Rural Reconstruction be reduced by Rs. 100"

[Need to start meaningful employment schemes in rural areas to provide agricultural workers with employment during the slack season in agriculture.] (132)

"That the demand for grant on account under the head Ministry of Rural Reconstruction be reduced by Rs. 100."

[Inadequate attention being paid to the problems of agricultural workers.] (133)

"That the demand for grant on account under the head Ministry of Rural Reconstruction be reduced by Rs. 100."

[Failure to work out a programme to provide drinking water facilities in all the Indian villages.] (134)

"That the demand for grant on account under the head Ports, Lighthouses and Shipping be reduced by Rs. 100."

*Demands for Grants on Account etc.*

[Failure to increase the share of Indian Shipping in the country's sea-borne foreign trade.] (135)

"That the demand for grant on account under the head Ports, Lighthouses and Shipping be reduced by Rs. 100."

[Need to ensure adequate work orders for the construction of ships at Cochin shipyard.] (136)

"That the demand for grant on account under the head Ports, Lighthouses and Shipping be reduced by Rs. 100."

[Need to grant financial aid to Kerala for the purchase of a dredger for the minor and intermediate ports in Kerala.] (137)

"That the demand for grant on account under the head Ports, Lighthouses and Shipping be reduced by Rs. 100."

[Need to construct an oil tanker berth at Cochin port.] (138)

"That the demand for grant on account under the head Ports, Lighthouses and Shipping be reduced by Rs. 100."

[Need to make further efforts to trace the missing vessel 'Kairali' belonging to the Kerala Shipping Corporation] (139)

"That the demand for grant on account under the head Ports, Lighthouses and Shipping be reduced by Rs. 100."

[Need for further development and expansion of the Cochin port.] (140)

"That the demand for grant on account under the head Ports, Lighthouses and Shipping be reduced by Rs. 100."

[Need to allot more funds for the development of minor ports in Kerala.] (141)

"That the demand for grant on account under the head Ports, Lighthouses and Shipping be reduced by Rs. 100."

[Need to appoint a committee of experts to study the problems of minor and intermediary ports in the country.] (142)

"That the demand for grant on account under the head Department of Electronics be reduced to Re. 1."

[Permission to multinational companies to produce electronic goods in India to the detriment of indigenous electronic industry.] (143)

"That the demand for grant on account under the head Department of Electronics be reduced to Re. 1."

[Inadequate attention being paid to the problem of development of indigenous electronics industry.] (144)

"That the demand for grant on account under the head Aviation be reduced by Rs. 100."

[Need to start a direct passenger flight from Delhi to Trivandrum.] (164)

"That the demand for grant on account under the head Aviation be reduced by Rs. 100."

[Need to construct an aerodrome at Calicut.] (165)

"That the demand for grant on account under the head Aviation be reduced by Rs. 100."

[Delay in expanding the aerodrome facilities at Cochin.] (166)

[Shri P. K. Kodyan]

"That the demand for grant on account under the head Aviation be reduced by Rs. 100".

[Need to improve safety of air travel.] (167)

"That the demand for grant on account under the head Aviation be reduced by Rs. 100."

[Lack of adequate passenger facilities at Trivandrum airport.] (168)

"That the demand for grant on account under the head Aviation be reduced by Rs. 100."

[Need to provide more passenger amenities at Cochin airport.] (169)

"That the demand for grant on account under the head Tourism be reduced by Rs. 100"

[Need to have a comprehensive survey of Kerala with a view to exploit the scenic beauty of the State for the development of Tourism.] (170)

"That the demand for grant on account under the head Tourism be reduced by Rs. 100."

[Need to provide more encouragement for the promotion of tourism within the country.] (171)

"That the demand for grant on account under the head Tourism be reduced by Rs. 100."

[Need to construct a net work of Janata hotels for promotion of internal tourism.] (172)

"That the demand for grant on account under the head Tourism be reduced by Rs. 100."

[Need to promote tourism in the back water areas of Kerala by providing boating and other recreational facilities.] (173)

"That the demand for grant on account under the head Tourism be reduced by Rs. 100."

[Need to develop more sea resorts in the country.] (174)

"That the demand for grant on account under the head Tourism be reduced by Rs. 100."

[Need to provide more financial aid to Kerala for the promotion of tourism.] (175)

**श्री बलबीर सिंह (शहडोल) :** माननीय उपाध्यक्ष महोदय, माननीय वित्त मंत्री जी द्वारा जो अन्तरिम बजट पेश किया गया है, मैं उस का समर्थन करता हूँ।

इस विधेयक में माननीय वित्त मंत्री महोदय द्वारा जो वीकर सैक्शनज के लिये कर-अधिनियम में तीन प्रस्ताव लाये गये हैं—उनका मैं स्वागत करता हूँ। इन प्रस्तावों के द्वारा भारत के करोड़ों आदिवासी, हरिजन और शोषित समाज का सर्वांगीण विकास होगा। इस अधिनियम के तहत यह भी दर्शाया गया है कि राज्य शासन द्वारा या केन्द्र शासन द्वारा कोई ऐसा निकाय या संगठन जो उन संस्थाओं के लिये कार्य करेगा उन के लिये आय-कर विभाग द्वारा आय-कर में छूट दी जायेगी।

मैं आप के माध्यम से यह निवेदन करूँ कि मैं मध्य प्रदेश से चुन कर आया हूँ। इस समय मध्य प्रदेश में इतना भीषण अकाल छाया हुआ है कि ग्रामीण अंचलों में जो लोग रहते हैं वे इस लिये शहरों की ओर या खान प्रतिष्ठानों की ओर भाग कर आ रहे हैं ताकि उन को एक जून की राटी मिल सके। उन को राहत पहुँचाने के लिए राज्यों को जो स्केअरिसिटी-वर्क का काम सौंपा गया है, वह पर्याप्त नहीं है। इस अवसर पर मैं अपनी राष्ट्र-नेत्री श्रीमती इन्दिरा गांधी से भी अनुरोध करना चाहता हूँ—इस समय बिहार, मध्य प्रदेश और उड़ीसा में भयंकर अकाल की स्थिति है—उस ओर भी केन्द्र शासन का ध्यान जाना चाहिए। जो मिनिमम वेज आज मजदूरों को मिलना चाहिये, वह भी उन को नहीं मिल पा रहा है। मैं मध्य प्रदेश के शहडोल लोक सभा संसदीय क्षेत्र से चुनकर आया हूँ जिस की ओर मैं विशेष रूप से आप का ध्यान आकर्षित करना चाहता हूँ।

मैं चाहता हूँ कि वहाँ पर मध्य प्रदेश का जो स्केअरसिटी-मैनुअल है वह लागू होना चाहिये ताकि मजदूरों को मिनिमम वेज मिल सके।

उपाध्यक्ष महोदय, मैं सिंचाई की ओर आप का ध्यान आकर्षित करना चाहता हूँ। मैं जिस क्षेत्र से चुन कर आया हूँ, वह शहडोल का क्षेत्र है और वहाँ के लिये वाणसागर का एक मेजर प्रोजेक्ट खोला गया है लेकिन वह कार्य बहुत दिनों से चल नहीं रहा है। 3 अरब 5 करोड़ रुपये की राशि का यह प्रोजेक्ट है लेकिन अभी तक कोई सॉटसफैक्ट्री कार्य उस का नहीं हो रहा है और बहुत मन्द गति से यह कार्य चल रहा है। इस प्रोजेक्ट से न केवल पूर्वी मध्य प्रदेश बल्कि उत्तर प्रदेश और बिहार को भी बिजली और पानी मिलने वाला है। मैं इस सदन के द्वारा माननीय मंत्री जी का ध्यान इस ओर दिलाना चाहता हूँ कि संबंधित मंत्री इस ओर जल्द से जल्द ध्यान दें ताकि यह योजना जल्दी में सफल हो सके।

इस के साथ ही साथ मध्य प्रदेश की जितनी भी मध्यम सिंचाई की योजनाएँ हैं, वे भी केन्द्र द्वारा स्वीकृत होती हैं, शासकीय स्वीकृति, एडमिनिस्ट्रेटिव एप्रूवल केन्द्र की होती है। उन को जल्दी से जल्दी स्वीकृत किया जाना चाहिए ताकि उन पर काम शीघ्र शुरू किया जा सके।

मैं यह भी निवेदन करना चाहता हूँ कि हमारे शहडोल के बिरसिंहपुरपाली स्थान पर एक थरमल पावर प्लान्ट लगाने का प्रस्ताव है। यह प्लान जुहिला नदी पर लगाया जाएगा। इस के लिए वहाँ पर पर्याप्त जमीन है, कोयला है और पानी है। इस का सर्वे हो चुका है। इस का कार्य भी शीघ्र शुरू किया जाए।

मैं जिस क्षेत्र से चुन कर आया हूँ यानी शहडोल जिले से, वहाँ पर लगभग 15 कोयले की खानें हैं। जिन लोगों की जमीनें कोयला खानों के लिए ली गई हैं, वे आदिवासी और ग्रामीण क्षेत्रों के लोग हैं। उन लोगों की जमीन का एक्वीजीशन किया गया है लेकिन उन के

अभी तक पूरा कम्पेंसेशन नहीं मिला है। इसके साथ ही साथ शासन से अनुरोध है कि जिन परिवारों की वह जमीन ली गई है, उन परिवारों के सदस्य चाहे एम्प्लायमेंट एक्सचेंज में रजिस्ट्रेशन कराए या न काए, उन के एक सदस्य को नौकरी दी जाए। ऐसा कहा भी गया था। अभी तक उन को नौकरी नहीं मिली है। इस ओर भी सरकार को ज्यादा से ज्यादा ध्यान देना चाहिए।

एक बात मैं और कहना चाहता हूँ और वह किसी भेदभाव की भावना से नहीं कह रहा हूँ। मध्य प्रदेश में बहुत से औद्योगिक प्रतिष्ठान हैं जैसे एच. ई. एल., बेलाडीला, भिलाई कारबा के प्लान्ट हैं। मेरा कहना यह है कि हमारे प्रदेश के लोगों को इन बड़े-बड़े प्रतिष्ठानों में काम करने का मौका नहीं मिलता है। इसलिए मेरा यह निवेदन है कि कुछ ऐसी व्यवस्था होनी चाहिए कि हमारे प्रदेश के लोगों को उन प्रतिष्ठानों में अधिक से अधिक नौकरी दी जाए और यह निश्चित किया जाए कि जो लोग बाहर से आ कर वहाँ बस गये हैं, उन को कितने परसेन्ट स्थान दिये जाएँ। हमारे यहाँ के लोगों को कितने स्थान दिये जाएँ, इस ओर भी मैं मंत्री जी का ध्यान दिलाना चाहता हूँ।

आवागमन के साधनों के बारे में मैं यह निवेदन करना चाहता हूँ कि हमारे यहाँ ग्रामीण अंचलों में सब-प्लान चल रहे हैं, केन्द्र के मध्य प्रदेश में 33 सब-प्लान चल रहे हैं और वहाँ पर आर. ई. सी. स्कीम लागू है। आवागमन के साधनों को बढ़ाने के लिए मेरा सुझाव है कि आर. ई. सी. की तरह की एक रूरल रोडवेज कापोरेशन बननी चाहिए। अगर ऐसा होभा तो ज्यादा से ज्यादा सड़कें वहाँ पर बनेगी और जब सड़कें बनेगी, तो आर्थिक विकास भी शीघ्रता से होगा। मैं निवेदन करना चाहता हूँ कि जो सब-प्लान के तहत काम लिये जाते हैं, उनके लिए मीन्स आफ कम्प्यूनिवेशन के लिए राज्य शासन के ऊपर निर्भर रहना पड़ता है। मैं सदन के द्वारा यह निवेदन करना चाहता हूँ कि सब-प्लान के लिए जो राशि दी जाती है, सड़कों के लिए भी राशि उस में जोड़ी जानी चाहिए।

[श्री दलबीर सिंह]

हमारा पूरा जंगलों से भरा हुआ है लेकिन ग्रामीण अंचलों में आम लोगों को अपने कामों के लिए तो लकड़ी जंगलों से नहीं मिलती है लेकिन जो बड़े-बड़े उद्योग हैं, उन को मिल जाती है। बसोर जाति के लोग वहां पर टांकररी बना कर अपना गुजर-बसर करते हैं, लेकिन उस को बांस नहीं मिलता है।

हमारा मध्य प्रदेश जंगलों से इतना भर-पूर है कि उसका पूरा लाभ उठाया जा सकता है। लेकिन वहां पर जो खदानें खांदी जाती हैं, आफ्टर टॉकिंग जंगल को रिप्लान्ट नहीं किया जाता। जंगलों को रिप्लान्ट किया जाना चाहिए ताकि जंगलों का डिफॉरेस्टेशन न हो। इस सम्बन्ध में मेरा यही निवेदन है कि इस डिफॉरेस्टेशन को रोका जाना चाहिए। जंगलों की उतनी ही मात्रा में कटाई की जाए जितनी की जरूरी हो। जंगलों की अधिक कटाई से भीषण प्राकृतिक प्रभाव पड़ता है। इससे भी हमारे मध्यप्रदेश में अकाल की छाया व्याप्त है। मध्यप्रदेश में इतने सारे जंगल काट दिये गये हैं कि उसका वहां उपज पर प्रभाव पड़ा है। औद्योगिक संस्थानों पर तो अनाप-शनाप खर्च किया जाता है लेकिन वहां के फॉरेस्टेशन की तरफ ध्यान नहीं दिया जाता है।

मैं मध्य प्रदेश के शहडोल जिले से चुन कर आया हूँ। वहां पर तीन प्रतिशत सिंचाई के आंकड़े हैं। वहां पर मध्यम वर्गीय प्रोजेक्ट है जिसको राज्य सरकार ने केन्द्रीय प्रशासन को रिक्मण्ड कर भेजा है। मैं केन्द्र के सम्बन्धित मंत्री महादय से निवेदन करूंगा कि वे उनकी स्वीकृति जल्दी से जल्दी कर के उनको जल्दी से जल्दी प्रारंभ कराएं।

इसी तरह से मैं निवेदन करना चाहता हूँ कि 18 फरवरी के पहले जो मध्यप्रदेश में जनता सरकार थी, उसने 20 हजार मीट्रिक टन चीनी की सप्लाई को नहीं उठाया और उसे लेप्स हो जाने दिया। उसी की वजह से आज वहां शक्कर की कीमत सात या आठ रुपये किलो है। मैं निवेदन करना चाहता हूँ कि वहां का जो क्वॉटा लेप्स हो गया है, उसको देखते हुए मध्यप्रदेश के लिए केन्द्रीय शासन

ज्यादा से ज्यादा शक्कर का क्वॉटा प्रदान करने की स्वीकृति दे ताकि वहां पर शक्कर की प्राइसिज डाउन आ जाएं और वहां के उप-भोक्ताओं को सस्ते दाम पर शक्कर मिल सके।

इतना ही कह कर मैं जो यह अन्तिम बजट पेश हुआ है उसका समर्थन करता हूँ।

SHRI P. K. THUNGO (Arunachal West): Mr. Deputy-Speaker, Sir, I am grateful to you for giving me this opportunity to participate in the discussion on the budget.

First of all, I would like to congratulate the Government and the Finance Minister for presenting a very reasonable and balanced interim budget.

Forty-seven percent of population are below the poverty line and about forty percent of our population are low middle class and middle class people. The vital section of our population in the country has got very low purchasing power. At the same time, we are required to have plans for developmental programmes and thus invest money and bring money in the market. When we invest more, naturally there is a trend of inflation. At the present stage of economy, we all talk in the country, why this inflation, why this price rise and so and so forth. On the one hand, we are faced with the problem of poverty and low purchasing power, on the other hand, we are required to invest more and more so that our socio-economic development plants are meaningfully executed. In such a state of affairs, no better Budget than this could have been presented. I have heard from our friends in the Opposition benches that this Budget is a politically-motivated one. I would like to urge upon them to see the other aspect of the Budget also. This Budget has got mainly two aspects: one is expediency and the other is political. Friends from the

Opposition are trying to stress only the political aspect and to politicalize it, so that they can obtain some propganda value for their benefit in the ensuing Assembly elections.

There is a difference in the deficit shown for the year 1979-80 and that shown for the next year. The deficit now shown is even less than half of what has been shown for this year. That very clearly shows our strong determination and Government's strong determination to check the price rise which is one of the most burning question in this country. I have seen many of the hon. members, mostly from the Opposition benches, showing so much concern about price rise. But when a Budget which will streamline prices and bring down prices of essential commodities is placed here, they are criticizing it. I would like to make it very clear that the people of India are not fools. They are mature enough and intelligent enough to understand such false propaganda from the opposition benches. This has been proved in the last General, parliamentary Elections. I am sure this is going to be proved in the ensuing Assembly elections too.

Coming to the North Eastern region. I would say that that region has got a plenty of natural resources—water resources, mineral resources, forest resources, agricultural resources etc. But we are still poor in the midst of abundance, because of various reasons. This region has long been neglected. Through you, Sir, I would like to request the Government to draw up pragmatic and meaningful programmes of investment there, for the creation to a proper infra-structure and congenial atmosphere, to develop and exploit all this natural resources, which are the wealth of our nation.

I have been listening with rapt attention—during the last session and during this session also—to the discussions on the agitations in Assam.

4.00 hrs.

Meghalaya and about the agitated mind of the people of north-eastern region. Most of the hon. Members, particularly from the opposite side were talking in a one-sided way and they were considering only the aspects which are there at the moment. But I find that very few of them have not deeply gone into the very roots of such agitations, of such insurgencies in the north-eastern region. I am very happy that the hon. Prime Minister knows about it very well; and the people of north-eastern region are very fortunate that we are having such a Prime Minister. If I may say so, from amongst the leaders, from amongst the national leaders of our country, how many national leaders know about Arunachal Pradesh, know about Meghalaya, know about Nagaland, Assam, Manipur and Tripura. But she is one of the leaders who knows very thoroughly about that region, their sentiments and the feelings of the people of that region. That is why, despite a lot of problems, people are supporting us because they are staunch nationalists. It is high time that we must draw some pragmatic and meaningful programme for this region.

I am grateful to the Government that in the Budget some allocation or some budgetary provision has been made for the development of backward areas. I would like to point out that in the north-eastern region, particularly the backward areas and inside the north-eastern region also, Arunachal Pradesh is one of the most backward areas socially, economically and politically. For such areas, special consideration may be given. I would also like to thank the Railway Minister for providing and for proposing six new railway lines to be constructed in the north-eastern region. If I may say so it is a drop in the ocean according to the enormous needs of that region where there is no proper water way, where there is no air-way; some beginning has been made in this direction.

[Shri P. K. Thungon]

In the year 1973, we had approached the government with the proposal of construction of three railway lines in Arunachal Pradesh. You will be surprised to know that our Economics Pandits said that since there was no industry in Arunachal Pradesh, the railway line there was not economically viable. After that, we approached the government with the proposal of opening a paper mill and we were told that there was no railway line and power to feed the industry with the necessary facilities. Then we approached with a proposal of hydel scheme; it is one of the cheapest, most economic schemes in Arunachal Pradesh. Then we were told: you have no industry to consume power. This vicious circle was going on. I am glad that by providing a new line to Arunachal Pradesh, Manipur, and Nagaland at least at some point this vicious circle has been broken and I expect, this is the expectation of millions of people of the North-eastern region, that something concrete will be done and that some steps will be taken by our present government to ameliorate the conditions in the northeastern region.

I come to my second point. We are grateful to hear from the Railway Minister that the broadgauge line from New Bongaigaon to Gauhati is being extended. It should be extended from New Bongaigaon to Tinsukhia on the left bank of Brahmaputra. The broadgauge line should be extended right upto Morkongseleck Pasighat. I do not want to go into details but I must mention one point clearly about the service of trains. There is only one train from New Bongaigaon to Morkongseleck and that is the only train on the northern bank of Assam which feeds Arunachal Pradesh also. That train is named Arunachal Express. The people of Arunachal are feeling depressed either the name should be deleted or the train should be made to run in the proper way because it is always late by not less than six hours; it is a common phenomenon.

The train services are poor. The concerned authorities should look into this also.

I should also like to refer to the fact that a second bridge over Brahmaputra is going to be constructed. I had the privilege of being one of the members of the North-eastern Council and they have unanimously passed a resolution requesting the Government and the Railway Ministry to make this second bridge over Brahmaputra, railway-cum-road bridge. It is going to be only a road bridge, we are told. Experts have said that by investing a mere Rs. 5 crores more, it could be made a railway-cum-road bridge. If you see the Ganga valley there are a number of bridges. But in Arunachal, Assam and other places in the whole of Brahmaputra valley there is only one bridge. If this is the attitude of the government, naturally the mind of the people of the north-eastern region will be agitated.

MR. DEPUTY-SPEAKER: You will have ample opportunities to speak on the general budget and you can speak at that time.

SHRI P. K. THUNGON: I have so many things to say but I should like to conclude now and I request I may be given a chance later on.

MR. DEPUTY-SPEAKER: Shri Chitta Basu.

For other parties eleven minutes have been allotted. There are two persons. You may take six or seven minutes. This is the allotment.

SHRI CHITTA BASU (Barasat): I am glad that hon. Finance Minister is here after his interim Budget speech. The Finance Minister has waxed eloquent upon the very strong and resilient economy that his party left for the Janata Party in the year 1977. I have not much time to comment on this aspect as narrated by the Finance Minister but I want to explore what was really the so-called

strong and so-called resilient economy that his party left for the next Government which was ushered in by the people.

During the regime, right from 1969 to 1977 the monopoly houses grew stronger and stronger. If there was any strong economy, that was there to support the monopoly houses of our country. Let us have a few facts. The Birlas in 1969 had their assets to the tune of Rs. 293 crores. That rose to Rs. 1070 crores in the year 1977—during the regime of Shrimati Indira Gandhi. There was an increase of assets of the order of Rs. 777 crores. This is how the economy was strong. The Tatas had assets in 1969 of Rs. 418 crores. These grew to Rs. 1069 crores, phenomenal increase of Rs. 581 crores. Mafat Lal had Rs. 46 crores in 1969. This rose to Rs. 286 crores an increase of the order of Rs. 240 crores. This is the real implication of the so called strong economy she left in 1977.

Emphasis has been laid on the price rise. Let us examine what happened during the earlier Congress regime. I have got points to suggest that during the period 1962 to 1972, the period of Shrimati Indira Gandhi's Government, there has been a price rise of the order of 30 per cent. Can he challenge it? Again during the period from 1972 to 1977 the price rise has been of the order of 60 per cent. This is the reality. I may, of course, agree that there has been price rise in subsequent years 1978-79 and 1979-80. There is a trend of price rise even to-day. But my complaint against Shri Venkataraman is that he is faithfully following the foot steps of the Janata Party. He is following the same fiscal and monetary policy which were responsible for the increase in price rise. Shrimati Gandhi followed the same fiscal policy, the same monetary policy. Janata Party also followed the same which Shrimati Gandhi followed. The result has been the unbelievable, alarming price rise. When Mr.

Venkataraman was sitting in the opposition, he was saying that the fiscal and monetary policies ought to be changed if the price rise is to be stopped. But here I find that he has declared in his interim budget speech that he would maintain the same fiscal and monetary policies which he used to condemn on earlier occasions. I know this is the compulsion of becoming a member of the treasury benches! Unfortunately, in his interim budget speech, there is no direction, no indication, as to whether he proposes to effect a complete reversal of the policy pursued by the Congress in the early seventies and by the Janata in 1977, 1978 and 1979. On the other hand, the indication is that he will faithfully follow the fiscal and monetary policies which have so far been formulated.

Another very important impact of the erstwhile so-called resilient and strong economy is that the number of people living below the poverty line has been on the increase. According to some reliable estimate, the number of persons living below the poverty line was 24 in crores in 1966 during Mr. Gandhi's regime and it increased upto 30 crores in 1977. That means, the strong and resilient economy had the impact of making the rich, richer and the poor, poorer! My complaint is that they have not changed that policy. I do not hold Mr. Venkataraman responsible for that, but what I expected of him is that he should indicate a complete reversal of that policy, a complete break-away from the erstwhile process. That has not been done and therefore, his interim budget speech is thoroughly disappointing.

The main casualty of the Finance Minister's interim budget has been the plan as a whole and the planning process. Planning is a potent instrument or tool to bring about social changes and a new social order, which can strive towards social justice and equity. The planning process

is a continuous one, he will agree with me. He himself was a member of the Planning Commission. This continuous perspective planning was first distorted by Mrs. Gandhi's regime and there was a declared plan holiday for three years, namely, 1966-67, 1967-68 and 1968-69. From that particular point of time, the investment pattern in the infrastructural facilities got heavily distorted. That has resulted in the near collapse of infrastructural facilities, particularly in power generation, cement, transport and coal over which the Finance Minister has lamented. The economy can be salvaged at this stage if there is more investment in the planning in the public sector and the public sector is made a genuine engine of growth. There is no indication of that nature in the interim budget. While there is need for large investment in the central plan outlay, the Finance Minister has come with a marginal increase of only Rs. 558 crores, i.e. from Rs. 6015 crores to Rs. 6573 crores. Unless there is a large scale investment in the Central projects, unless there is a large scale investment in the public sector, unless there is a wider and larger plan size, the near collapse state of economy of which he is very much concerned, cannot be salvaged. Therefore, that indication is lacking in his speech.

The second thing is that the planning tool itself has been broken. There is a Planning Commission, a planning body, a continuous process of dialogue, a continuous process of investigation a continuous dialogue between the State Governments and the Central Government and the Planning Commission itself. Now, the Planning Commission is no longer there and the Government does not indicate when they want to constitute the Planning Commission. Now, they want to recast the entire Sixth Plan. But my apprehension is that in the name of re-casting the Sixth Five

Year Plan the Government is thinking in terms of declaring a plan holiday. Can he assure the House that there will be no plan holiday when they are going to recast the Plan? When the Plan will be formulated, how the new Plan will get into motion? More so, there is an indication that the planning process is being handed over to the bureaucrats. Now, of late the States' Annual Plans have been finalised but there has been no dialogue with the State Governments, with the State Chief Ministers, thereby the entire planning process is being left at the hands of bureaucrats. Therefore, this is a very great distortion in the process of planning itself which requires to be corrected.

The question of central assistance is very important. You, Sir, were in a Party which also fought for greater financial autonomy for the States. Now every State Government, whether it is Tamil Nadu Government or West Bengal Government or Kerala or any other State Government feel that there should be larger Central assistance to the State Plans. In his Interim Budget speech, there has, of course, been a marginal increase of Rs. 126 crores but this is not adequate to maintain the tempo of development which he wants.

Let us analyse his Budget proposals. For every rupee that the Central Government will collect during 1980-81, 19 paise will come from small savings, provident fund and market borrowings, Excise and non-tax revenues will account for 17 paise each while Customs will contribute 15 paise i.e. Excise and Customs would add together 32 paise in a rupee; Corporation tax will contribute only 7 paise; loan recoveries will contribute 9 paise; external loans and other receipts will add 7 paise; Income-tax 2 paise and other taxes 1 paise. If you have the analysis before you, what you will find is that the major income of the Government is going to be derived from Excise Duty and Customs

Duty which add to the price spiral. Therefore, if the hon. Finance Minister pursues this course, then the deficit will not be confined to Rs. 1250 crores which he has shown but it will go upto Rs. 2000 crores. The reason is that the tax pattern has not been changed. Rather it has been faithfully followed during Mrs. Gandhi's regime as also during the rule of Janata Party and Lok Dal, which is anti-people, pro-monopoly and pro-big houses. Therefore, this Interim Budget is an ominous sign for the future for which the people shall have to remain prepared.

SRI P. V. G. RAJU (Bobbili): Sir, I would like to deal with the form of planning, which I feel is very important for the future of the country. Here I would like to deal with five subjects, viz., irrigation, heavy industries, aluminium and steel, electricity, shipping and defence.

As far as irrigation is concerned, I would like to say India, Pakistan and Bangladesh have got the biggest net of rivers in the world. Brahmaputra is the fourth biggest river in the world. According to my information, at the present moment nearly 90 per cent of the Brahmaputra water is wasted annually in the Bay of Bengal. If that 90 per cent water is utilized, the Calcutta port can be made into one of the best ports in the world and West Bengal, Orissa, Andhra Pradesh and Tamil Nadu can be made the paddy belt of the whole of Asia. If Brahmaputra is linked with Ganga, Mahanadi, Godavari, Krishna and Tungabhadra, then upto Kanyakumari the whole eastern belt of India can be made into a paddy-growing area. I am saying this particularly because we have friendly relations with Bangladesh. Therefore I feel that priority should be given to linking Brahmaputra with Ganga and provision for that should be made in the Sixth Plan.

If Brahmaputra is linked with Ganga in Farraka Barrage, then Cal-

cutta port, which has only a depth of 30 feet at present, could be made 100 feet deep, which means we can introduce ships upto 100,000 tonnes. I am saying 100,000 tonnes because in Cochin recently we have built a ship of 88,000 DWT. Such ships can now approach the port of Calcutta. So, Brahmaputra should be linked with Ganga in Farraka Barrage.

Then, we link Farraka Barrage with three projects which have been built in Orissa, namely, the Hirakud, the Mahanadi Delta Irrigation Project and the Salandi Project.

In Andhra Pradesh, we are building Vamsadhara project. As a matter of fact, in 1939 the then Madras Government had a scheme for the Godavari river known as Rampadsagar, under which Godavari was linked with Pen-nar river and the whole water was to be taken to Madras city and southwards. If Brahmaputra is linked with Ganga and Ganga is linked with Mahanadi upto Vamsadhara, the whole area will be connected. The Rampadsagar scheme was formulated by the then Government of Madras. At that time the scheme was estimated to cost Rs. 200 crores. Then the Nizam Government said that between Rampadsagar and Nagarjunasagar, they would prefer a project in Krishna river, and not in Godavari, because more area of Nizam territory would be submerged by Godavari. That is why Nagarjunasagar project was taken up. Now that the work on Nagarjunasagar project is practically finished, if Rampadsagar project is taken up and if Brahmaputra can be linked up will Rampadsagar and Nagarjunasagar, then the water of Nagarjunasagar can go all the way to Kanya Kumari, which means that from Kanya Kumari to West Bengal there will be a belt of rice producing area.

That is, one-third of the country will be producing foodgrains. This is my idea. I am not an engineer, but I can only give my opinion on the

(Shri P. V. G. Raju)

basis of reading general information which is already available to the general public of India.

Sir, the second point I would like to make is on heavy industry, steel and aluminium. As you know, in Visakhapatnam the idea is that we should have sea-based steel plant. I do not know how many friends are aware that the steel plant is totally linked with water supply. As a matter of fact, if we require to have a first class steel plant there, about 20 lakhs of litres of water per hour are needed. To have 20 lakhs of litres of water per hour, it is not possible to have a steel plant unless we are able to have Godavari water or Brahmaputra water in the Visakhapatnam area, in the steel plant area. And therefore, I would say that the irrigation scheme that I have suggested can be linked basically to and the aluminium plant area and the steel plant in Visakhapatnam. As a matter of fact, the aluminium plant in Visakhapatnam area of between Berhampur and Rajahmundry area requires water facilities and therefore, unless we are able to have an integrated irrigation scheme, we cannot have a heavy industrial scheme.

The third point I would like to make is that of electricity production. As far as I know, in America, in the area called the Florida State, they have produced what is called geo-thermal electrical production or energy out of the sea. How they do it, there is a complete drop of over 6000 feet to the sea bed from the coast and they are able to raise electrical energy by having a tube which lets in mercury and the mercury by the pressure of the sea water goes into a generating unit which produces electrical energy. In this form the geo-thermal electrical energy is created. I feel that between Visakhapatnam port and Berhampur, that is, in Vijayanagaram district and Srikakulam district there

is drop of 5000 to 6000 feet on the sea coast which is, in effect, the drop of the Deccan plateau. Therefore, the geo-thermal energy can be created and if the geo-thermal electric energy is created, then we can have an electrical steel plant at Visakhapatnam. What my friends do not realise is that it is not the question only of agitating for a steel plant in Visakhapatnam. but of what energy we are going to use for the steel plant. The coal in Andhra Pradesh is limited for creating thermal heat for high tempered steel and therefore, unless we are able to import coal from West Bengal or, like the Japanese do, from Australia, I do not think we can have a successful sea-based steel plant at Visakhapatnam, and therefore, my suggestion is that by the production of electrical energy, an electrical steel plant can be set up at Visakhapatnam. This is not something new that I am saying. Even in 1908, Sir, Visvesvaraya, who was then the Diwan of Mysore State, set up an electrical steel producing unit at Bhadravati and therefore, what I am merely suggesting is that we only implement what Sir Visvesvaraya had already done in Mysore. That is, the steel plant at Visakhapatnam should be of the same type as they are having in Bhadravati in Mysore State.

In Orissa, there is an area called Chilka Lake, which is the biggest water area in the whole of India. Of course, its water is slightly brackish or saltish, but I believe that if we dredge it as they do in Japan, we can establish at 2 lakh tonne deadweight shipbuilding yard there, for which a depth of 200 feet is required. It will become the biggest ship-building area in the Indian sub-continent comprising India, Pakistan and Bangladesh. The tonnage produced in Cochin at present is not more than 88,000 which is third class as far as the world is concerned. Japan produces 5 lakh deadweight tonnes. In Chilka Lake it will be possible to produce 2 lakh deadweight tonnes if we deepen it.

The Chilka Lake is being used by the Defence Ministry for Training of Young Naval ratings boys and other personnel is also possible. I do not say that you should divert some funds from defence to civilian production or vice versa. As you know, the Defence budget is about Rs. 3.600 crores and therefore it has something to do with general planning. Chilka Lake can be easily deepened, and it will not cost more than Rs. 100 or Rs. 150 crores, but we can establish a first class ship-building industry there and Naval Centre.

I have taken this opportunity to suggest a planning-cum budget speech because to my way of thinking, the general budget and planning are synonymous.

प्रो. निर्मला कुमारी शक्तावत (चित्तौड़गढ़) माननीय उपाध्यक्ष जी, वित्त मंत्री जी ने जो 1980-81 का अन्तरिम बजट पेश किया है, वर्तमान परिस्थितियों को देखते हुए वास्तव में इससे ज्यादा सुव्यवस्था बजट नहीं हो सकता था क्योंकि जनता पार्टी और लोक दल का जो 34 महीनों का शासनकाल रहा, उसमें हमें विरासत में एक लडखड़ाती हुई अर्थ-व्यवस्था और एक विकृत अर्थतंत्र मिला। ऐसी स्थिति में बड़ी सूझ-बूझ से माननीय वित्त मंत्री जी ने जो इतना सुन्दर बजट प्रस्तुत किया है, उसके लिए मैं उनको बधाई देती हूँ।

यह जो बजट है, इससे समाजवाद का नारा बलन्द होता है और वित्त मंत्री जी ने जो बजट प्रस्तुत किया है, उससे हमारी जो घोषणा है, हमारे चुनावपत्र में जो घोषणा की गई है, उसका एक प्रतिबिम्ब इसमें दिखाई देता है। हमारा मुख्य उद्देश्य ही देश में से गरीबी हटाना। आज हम विश्व के मानचित्र पर दृष्टि डालते तो हम पाते हैं कि हमारे देश का स्थान 16 गरीब राष्ट्रों में आता है और इस देश में विश्व की 15 प्रतिशत जनसंख्या रहती है परन्तु विश्व की आय का 1.5 प्रतिशत भाग ही हमारे देश में आ पाता है। अब प्रश्न उठता है कि इस प्रकार की गरीबी इस देश में लम्बे समय से क्यों है। क्या कारण

है जिस की वजह से अभी तक गरीबी दूर नहीं हो पायी? मान्यवर, इसके मुख्य रूप से दो कारण हैं। पहला तो यह है कि हमारी जो सम्पदा है, हमारी जो प्राकृतिक सम्पदा है, उसका ठीक से उपयोग नहीं हुआ है। हमारे देश के कई भाग अभी भी विकास का इतजार कर रहे हैं।

मान्यवर, विकास की दृष्टि से, हमारे देश को दो भागों में बांट दिया जाए तो कोई अति-शयोक्ति नहीं होगी। एक भाग तो वह है जहाँ पर कि विकास क्रम तीव्र गति से चला-जैसे कि पंजाब, हरयाणा, हिमाचल प्रदेश और कर्नाटक आदि प्रदेश। इसके साथ ही दूसरा भाग वह है जहाँ पर कि विकास का क्रम बहुत निम्न है और यह कहना चाहिए कि वहाँ विकास बहुत कम हुआ है—जैसे कि बिहार, उड़ीसा, मध्यप्रदेश और राजस्थान प्रदेश।

मान्यवर मैं राजस्थान से चित्तौड़गढ़ आती हूँ। यदि राजस्थान को रत्नगर्भा भूमि कहा जाए तो कोई अतिशयोक्ति नहीं होगी क्योंकि वहाँ की भूमि में बहुत अधिक खनिज सम्पदा है। वहाँ पर अधिक खनिज सम्पदा होने के बावजूद भी वहाँ उद्योगों का विकास नहीं हो पाया है। मेरे निर्वाचन क्षेत्र चित्तौड़गढ़ में केवल दो सीमेंट केक्ट्रियाँ हैं जो कि प्राइवेट सेक्टर में हैं। पब्लिक सेक्टर में वहाँ पर किसी प्रकार का विकास नहीं हुआ है। लम्बे समय से यह कहा जा रहा है कि निकट भविष्य में राजस्थान में खाद्य का कारखाना डाला जाएगा जो कि पब्लिक सेक्टर का कारखाना होगा। मान्यवर, अभी तक उस ओर कोई गौर नहीं किया गया है।

मेरा निर्वाचन क्षेत्र जो कि राजस्थान में चित्तौड़गढ़ का इलाका है, वह प्राकृतिक दृष्टि से और व्यावहारिक दृष्टि से भी इस कारखाने के लिए सर्वोत्तम स्थान है। वहाँ पर उदयपुर में भंगपर कोटड़ा में माइंस है जिनमें रॉक फास्फेट का भंडार छिपा है जिसकी कि फर्टिलाइजर के कारखाने में बड़ी आवश्यकता होती है। यदि वहाँ पर खाद्य का कारखाना लगाया जाता है तो वहाँ के लोगों को रोजगार भी मिलेगा और वहाँ की गरीबी की समस्या का समाधान भी हम कर पायेंगे। यह एक ऐसा स्थान है जो जंक्शन होने के कारण कई रेलवे लाइनों से जुड़ा हुआ है। यदि इस

[श्री. निर्मल कुमारी शक्तावत]

क्षेत्र में बड़ी लाइन डाल दी जाए जिसे कि कोटा से चित्तौड़गढ़ रेलवे लाइन कह सकते हैं तो इससे वहाँ के लोगों को अधिक रोजगार मिलेगा ।

मान्यवर, हमारे देश की गरीबी का जो दूसरा कारण है वह यह है कि देश में आज जो कुछ भी हम पैदा करते हैं, उसका सारा का सारा भाग कुछ लोग ही दबा लेते हैं । यह विचित्र विडम्बना है कि हम लोगों ने कई प्लान बनाये, कई योजनाएँ बनायीं लेकिन उनके बाद भी गरीब अधिक गरीब हुआ और अमीर अधिक अमीर हुआ । देश में पाँच प्रतिशत लोग हैं जो कि रोजगार के सभी साधनों पर सांप की तरह कूडली मारते बैठे हुए हैं । अतः इन विषमताओं को दूर करने के लिए हमें प्रयत्न करना होगा । इस गरीबी का सबसे अच्छा इलाज बीस सूत्री कार्यक्रम है और न्यूनतम आवश्यकता कार्यक्रम है । पिछला हमारा अनुभव हमें इस बात को सिखाता है कि बीस सूत्री कार्यक्रम और न्यूनतम आवश्यकता कार्यक्रम के तहत बहुत तीव्र गति से देश में विकास के काम हुए । इस संदर्भ में मैं निवेदन करना चाहती हूँ कि नयी परिवर्तित परिस्थितियों में इस बीस सूत्री कार्यक्रम और न्यूनतम आवश्यकता कार्यक्रम को शीघ्रता से लागू किया जाना चाहिए ।

मान्यवर, गरीबी दूर करने के लिए हमें कर प्रणाली में भी संशोधन करना होगा । उन लोगों पर अधिक कर लगाना पड़ेगा जो कि पूँजीपति हैं, जो बड़े बड़े कारखानों के मालिक हैं । सामान्य व्यक्तियों पर अधिक कर नहीं लगाया जाने चाहिए ।

अर्थ व्यवस्था को विकसित करने के लिए, गरीबी को हटाने के लिए भरे दिमाग में एक ही विचार आता है और वह यह है कि हमारी गरीबी को दूर करने के लिए विकास योजनाएँ ग्रामोन्मुखी हों । ग्रामों में यदि हम उनको ले जाएँ तो इससे हमारे देश का कल्याण हो सकता है । इसका कारण यह है कि देश का अमीर प्रतिशत भाग गाँवों में निवास करता है । दजट में कृषि विकास बैंकों की स्थापना की बात कही गई है । इस योजना का जो मसौदा पेश किया गया है मैं उसका स्वागत करती हूँ । साथ ही मैं निवेदन है कि जो भूमिहीन

हैं और जो कृषि मजदूर हैं उनके बारे में भी सदियों से कुछ सोचा नहीं गया है । उनके बारे में अब कम से कम कुछ सोचा तो गया है । लेकिन मैं कहना चाहती हूँ कि ये जो बैंक स्थापित किए जाएंगे और अभी जो राष्ट्रीय-कृत बैंक हैं उनका जो प्रोसीजर है वह बहुत कम्प्लिकेटेड नहीं होना चाहिए । आज वह बहुत कम्प्लिकेटेड है । एक किसान जो बैंक में लोन लेने के लिए जाता है, उसको लोन नहीं मिल पाता है । उसको कई चक्र लगाने पड़ते हैं और लगाने के बाद भी और उसकी सारी जिन्दगी यदि यह कहा जाए कि चक्रमय हो जाती है, फिर भी उसको लोन नहीं मिल पाता है, तो कोई अतिशयोक्ति नहीं होगी मेरा निवेदन है कि राष्ट्रीयकृत बैंकों से लोन लेने के प्रोसीजर को सरल किया जाना चाहिए । इससे सामान्य किसान भी ऋण ले सके और अपना गुजारा चला सकेंगे, अपनी रोजी रोटी कमा सकेंगे ।

देश में पाँच लाख से भी अधिक गाँव हैं । मैं पूछना चाहती हूँ कि क्यों नहीं सारी योजनाओं को ग्रामोन्मुखी बनायी जाती हैं । कितनी विचित्र और कितनी विडम्बना भरी यह बात है कि हमारे डाक्टर, इंजीनियर, शिक्षक आज बंकार फिर रहे हैं लेकिन गाँवों में इन सब का अभाव है । यदि हम विकास योजनाओं को गाँवों की ओर मोड़ते हैं तो उस स्थिति में दो प्रकार के लाभ हमको होंगे, पहला तो यह होगा कि गरीबी का कुछ निदान हम ढूँढ सकेंगे और दूसरा यह होगा कि हमारी जन संख्या जो गाँवों से नगरों की ओर भा रही है, उसको नगरों की ओर आने से रोक जा सकेगा । नगरीकरण की जो समस्या है यह आज हमारे सामने बहुत ही विकराल रूप में आ कर खड़ी हो गई है । यदि हम अपनी योजनाओं को गाँवों की ओर मोड़ते हैं तो सम्भव है कि इस समस्या का भी हम सही समाधान ढूँढ सकें ।

ग्रामीण विकास के लिए दूसरी महत्वपूर्ण आवश्यकता है इस बात की कि अधिक से अधिक सिंचाई के साधनों को जुटाया जाए । जिस क्षेत्र से मैं चुन कर आती हूँ वह एक रेगिस्तानी और पहाड़ी इलाका है । वहाँ की भूमि सदियों से पानी की प्यासी है । वहाँ पर एक ओर तो तपता तथा बढ़ता हुआ रेगिस्तान है दूसरी ओर सूखे पहाड़ साथ ही ।

हर इन्होंने वर्ष अकाल पड़ जाता है । इस अकाल का अभी तक किसी प्रकार का स्थायी निदान नहीं खोजा गया है । 1958 में राजस्थान कैनल बनाने का काम शुरू किया गया था । परन्तु यह काम राज्य सरकार के अधीन है और वही इसको कर रही है । इस कारण से इस काम की गति बहुत ही धीमी है । मेरा निवेदन है कि राजस्थान कैनल को यदि एक राष्ट्रीय योजना में परिवर्तित कर दिया जाए और इसको पूरा कर दिया जाए तो सम्भव है कि जाने वाली पीढ़ी को अकाल का सामना न करना पड़े । इस ओर आपका विशेष ध्यान जाना चाहिए ।

देश का यदि विकास करना है तो विद्युत्-तीकरण की ओर भी आपको ध्यान देना पड़ेगा । आज विद्युत् की ख़तरनाक समस्या राजस्थान में है, शायद ही भारत के किसी अन्य प्रान्त में होगी । हमारे यहां रावत-भाटा का जो प्लांट है वह खराब पड़ा हुआ है । इस वजह से किसान लोग जो लहलहाती फसल को देख कर खुश होते हैं आज सूखती हुई फसलों को देख कर आंसू बहा रहे हैं । क्यों नहीं इस प्लांट को जल्दी से ठीक कर दिया जाता है । क्या कारण है इस उपेक्षा का ? जिस की वजह से किसानों को इतनी अधिक परेशानी का सामना करना पड़ रहा है ।

रावतभाटा में थर्मल पावर प्लांट की योजना है । उसको भी यदि कार्यरूप में परिणत कर दिया जाए तो गांवों के विद्युत्-तीकरण की समस्या का समाधान हो सकता है ।

ग्रामीण विकास के लिए तीसरी महत्वपूर्ण आवश्यकता सड़कों के विकास की है । यह काम भी तीव्र गति से होना चाहिए । जाने वाले बजट में इस काम के वास्ते पर्याप्त प्रावधान होना चाहिए । क्योंकि सड़कों की तुलना शरीर के नाड़ी तंत्र से की जा सकती है । जिस प्रकार शरीर के लिए नाड़ी तंत्र आवश्यक है उसी प्रकार से राष्ट्र के विकास के लिए सड़क का होना आवश्यक है । परन्तु जनता पार्टी के राज्य में राजस्थान में जो सड़कें अकाल राहत में बनी वह केवल सड़क के नाम पर रास्ते में धूल डाल दी गईं । एक ही वर्ष में सड़कों के अवसोपनामन रह गये हैं । इसलिये मेरा निवेदन है कि अकाल राहत के जो भी काम किये जाते हैं उनके बारे में केन्द्र की ओर से यह निवेदन होना चाहिए कि ठोस

कार्यक्रम तैयार करने चाहिए जिससे किसी प्रकार की अव्यवस्था न हो ।

आज गांवों में गरीब व्यक्तियों का, किसानों का क्षोषण तीन भाषीयों के द्वारा होता है जिसका उच्चारण पटवारी, पुलिस और प्रपंची शब्दों से होता है । यह लोग जिस प्रकार से ग्रामीणों का क्षोषण कर रहे हैं हमारी सारी योजनाओं को विफल कर देते हैं । किसान को पटवारी लोग किसी न किसी तरह परेशान करते रहते हैं । किसानों को सस्ता न्याय मिले इसकी व्यवस्था केन्द्रीय सरकार की ओर से होनी चाहिये ।

आज देश में बेरोजगारी की समस्या बहुत विकट है । 2 करोड़ 1 लाख व्यक्ति बेकार हैं । शिक्षित बेरोजगारों की संख्या भी दिन प्रति दिन बढ़ती जा रही है । हमारे विश्व-विद्यालय ऐसा लगता है कि जैसे टक्साल सिक्के बनाती हैं उसी प्रकार से यह विश्व-विद्यालय भी बेरोजगारों को ढाल रहे हैं । शिक्षा प्राप्त करने के बाद विद्यार्थी अनिश्चितता का भविष्य जी रहा है । शिक्षा में परिवर्तन की बात सभी कहते हैं, कई वर्षों में कई प्रकार के आयोग भी बैठायें गये कि शिक्षा में आमूल परिवर्तन होना चाहिये । परन्तु क्या होना चाहिये, कौन सा परिवर्तन होना चाहिये, इसके बारे में किसी प्रकार का एक नियोजित तरीके से कार्य नहीं किया गया । यदि शिक्षा को व्यवसाय मुखी कर दिया जाये, शिक्षा डिग्री प्राप्त करने की गारन्टी नहीं, बल्कि व्यवसाय प्राप्त करने की गारन्टी बन जाय तो सम्भव है कि हमारे युवकों के सामने जो भविष्य के प्रति एक प्रश्न चिन्ह लगा हुआ है उसको हम हटा सकते हैं । आज हमारी शिक्षा प्रणाली 32 साल पहले अंग्रेजों द्वारा छोड़ी गयी शिक्षा प्रणाली जैसे ही है । इसके बारे में मेरा सुझाव है कि शिक्षा को राज्य सूची से निकाल कर केन्द्रीय सूची में रख दिया जाये तो एक महत्वपूर्ण कदम होगा । इससे बड़े लाभ होंगे । पहले तो यह कि सारे देश में एक बुनियादी शिक्षा की नींव रखी जाये, एक राष्ट्रधर्मिता बच्चे और कर्माटक के शिक्षित बच्चे में किसी प्रकार का अंतर नहीं पाये । दूसरा लाभ यह होगा कि अकाल इन्दो-पेट्रोल को और भी अधिक बढ़ाया जा सकेगा । यदि

[प्रो. निर्मल कुमारी शक्तावत]

सभी प्रान्तों में एक सी शिक्षा होगी तो नेशनल इंटरनेशन की प्रवृत्ति बढ़ेगी ।

आज हम स्वास्थ्य योजनाओं पर करोड़ों रुपया खर्च करते हैं परन्तु उसका लाभ गांवों के गरीब व्यक्तियों को नहीं मिल पाता है । आज गरीब के लिये बड़े-बड़े अस्पताल उस इमारत की तरह से हैं जिस प्रकार से तीन या पांच स्टार होटल्स, जिनको वह देख तो सकता है लेकिन उनमें प्रवेश नहीं कर सकता है । इसी प्रकार से बड़े-बड़े अस्पतालों में गरीब की कोई सुनवाई नहीं है ।

विनम्र शब्दों में निवेदन है कि यदि हम नेशनल हेल्थ स्कीम लागू करें तो यह एक बहुत अच्छा कदम होगा, जैसे इंग्लैंड में भी है । यदि हम यहां लागू नहीं कर सकते, हमारे पास इतनी अधिक गुंजाइश नहीं है तो कम-से-कम पार्टली नेशनल हेल्थ स्कीम लागू करनी चाहिये । मेरा अभिप्राय यह है कि वह व्यक्ति जो नियोजित परिवार में विश्वास रखते हैं, उनको सरकारी तौर पर स्वास्थ्य सम्बन्धी सुविधाएं मिलनी चाहिये । यहां दवाएं बहुत महंगी हैं । ग्रामीण व्यक्ति को अपनी जिन्दगी की जरूरियात के निस्वत दवाएं बहुत महंगी दिखाई देती हैं, इसीलिये इस ओर ध्यान देना चाहिये और कम-से-कम इस प्रकार की अव्यवस्था को दूर करना चाहिये ।

सबसे महत्वपूर्ण समस्या हमारे सामने मुद्रास्फीति की है । आज देश में मुद्रास्फीति क्यों है ? यह हमें जनता पार्टी से मिली है विरासत में, क्योंकि जनता पार्टी के राज्य में कई ऐसे गलत काम किये गये... (व्यवधान) मैं आपसे निवेदन करती हूँ कि 30 वर्ष तक इतनी अधिक मुद्रास्फीति नहीं हुई जितनी कि इन 34 महीनों में हुई । उसी का परिणाम है कि आज भी हमें मुद्रास्फीति का सामना करना पड़ रहा है ।

प्रश्न यह है कि मुद्रास्फीति जनता पार्टी के राज्य में क्यों हुई ? मैं इसके मुख्य रूप से कारण बताना चाहूंगी । पहला कारण तो यह है कि आपका पिछला बजट दोषपूर्ण था । आपके द्वारा किसी भी प्रकार की सार्वजनिक वितरण प्रणाली की व्यवस्था नहीं थी । इसके अलावा आपने स्वर्ण नीलाम कर के दोष की बर्ष-व्यवस्था को इतना अधिक विकृत कर

दिया कि आज हमारे सामने मुद्रास्फीति की समस्या बहुत ही विकराल रूप से सामने खड़ी है ।

मैं सरकार को सुझाव देना चाहूंगी कि इसके सम्बन्ध में हमें कुछ कदम उठाने चाहिये । सबसे महत्वपूर्ण कदम तो यह होगा कि जमाखोरी और तस्करी के खिलाफ सख्त कार्यवाही की जानी चाहिये, उर्जा का अधिक-से-अधिक हल ढूँढना चाहिये । . . .

MR. DEPUTY-SPEAKER: You have already taken 20 minutes. You please conclude now.

प्रो. निर्मला कुमारी शक्तावत : हमारी सार्वजनिक वितरण व्यवस्था में सुधार होना चाहिये ताकि उपभोक्ताओं को सस्ती दर पर आवश्यक वस्तुएं मिल सकें । इसके लिये हमें गांव-गांव में लोकप्रिय दुकानें चलानी चाहिये ।

मैं यह उम्मीद करती हूँ कि इस प्रकार से आने वाला जो हमारा बजट होगा, उसमें सरकार मुद्रास्फीति के लिये विशेष प्रकार के कदम उठायेगी और इन्हीं शब्दों के साथ मैं वित्त मंत्री को बधाई देना चाहती हूँ कि उन्होंने एक व्यवस्थित बजट हमारे सामने रखा है ।

MR. DEPUTY-SPEAKER: You said it was your maiden speech. I now think it is not a maiden speech.

Shri Soundarajan.

SHRI N. SOUNDARAJAN (Sivakasi): I rise to speak a few words on the interim budget for 1980-81 on behalf of the All India Anna DMK Party.

It is true that the Congress--I Party has received from the people of India a mandate to implement vigorously programmes for social and economic development. But it should be understood that the mandate is from less than 50 per cent of the eligible voters. Only the vagaries of an out-dated, outmoded and unscientific election procedure support the ill-advised contention that it is a massive mandate and thereby give a licence for the ruling party to go the way it wills, caring little for the

fabric of the society at large. The success at the election is an invitation to the ruling party to take the country forward and together on the way to prosperity, and not to ride rough-shod over other Parties who are equally patriotic and mean well by the country. The success at the election is a glorious chance for the ruling Party to grasp the hand of friendship from other Parties and to evolve the broadest common consensus as to how quickly many of the ills that plague our society can be removed.

15.00 hrs.

This certainly is not the time for mafia-like manipulations to serve the political aggrandisement of our Party. After all what are we working for? To preserve democracy and to assure decent living for the humblest citizen of the country. If so, is this the way to carry on with the reconstruction of the economy? With one fell stroke, nine State Assemblies were dissolved on the pretext that they did not enjoy the confidence of the people and three State Assemblies were allowed to continue on the basis of the most sordid switching over of sides by the elected Members who have betrayed their electorate. What type of democracy are we in for? Can political chicanery go further?

Now, what is the result? The Finance Minister has no time for presenting a regular Budget. In the meantime, let the country sink into the economic morass deeper and deeper. Prices rise with greater speed than ever before. Crimes even in the Capital are increasing. The Minister's duty is done for the present by framing a charge sheet blaming his predecessors. What the Minister has conveniently forgotten is that cheap accusations do not carry far. It is a problem of pragmatic, truthful and professional management, with ability to implement decisions without fear or favour that can lift the country out of the doldrums.

Statistics cannot lie. The first two years of Janata Government were not that bad as has been depicted. Agricultural production reached an all time high. Industrial production looked up. Many vexing procedures for industrial licensing export and import were simplified. He is a really blind man who cannot see what was really done for the good of the country. Freedom was in the air. There were heart to heart consultations with State Governments on important policy matters on the basis of mutual respect, not on the basis of a Moghul dictating terms to satraps.

After all, State Governments are directly concerned with common man. However much political pundits may differ, our Constitution is fundamentally federal, and the role of the States is as much paramount in their respective spheres as that of the Centre in its sphere. It is, therefore, highly reprehensible that established State Governments which came to power on the strength of popular vote have been summarily removed on the basis of a highly able and controversial provision in the Constitution.

Coming to my own State of Tamilnadu what harm has it done to deserve being put under President's Rule? Here was a Government led by a dynamic revolutionary leader of an illustrious son of India, Puratchi Thalaivar MGR who has set a high standard of integrity and incorruptibility not only for himself but also all the colleagues and officers in the Government. Our State got the reputation of the best administered modern welfare State and the Leader had always got his ears to the ground listening to the urges and aspirations of the weakest sections of the people and implementing progressive measures to raise their lot. It is sad that our Party due to vagaries of election procedure could not get adequate number of seats in Lok Sabha despite getting a massive number of votes. All know that gold price comes under the purview of the

(Shri N. Soundarajan)

Centre. Let me now ask the Finance Minister who, I am sure, fomented such propaganda during election, "What have you done to bring down price of gold for Mangal Sutra." Well, he firmly in the saddle, can conveniently forget all his obligations to bring gold within reach of common man for Mangal Sutra. I am citing all this to show how political manipulation is the motivating factor for the Ruling Party. It has combined with a discredited Party whose leader was thrown out by the then Prime Minister on charges of corruption. A Sarkaria Commission was set up and gave an unmistakable report about the corrupt activities of the Leader of DMK. Perhaps, that very Leader, who has been condemned as corrupt by an impartial commission, is being groomed to lead Tamil Nadu State Government. Can political dishonesty go further? But the people of Tamilnadu are wise and farsighted. The next few months will show whether corruption can get any further lease of life after all. I am referring to all this to show how unwarranted is the Displacement of Tamil Nadu, a State which occupies an important place in the economic map of India and has been carrying on as one of the most progressive Governments in history.

Sir, the Finance Minister's speech does not present any analysis of the causes of economic malaise beyond a charge sheet of the past Government. In this connection, let me point out that developmental measures during three decades have brought out concrete improvements in the country but it is an admitted fact that the benefits of development have not percolated to the weaker sections. This is the real malaise that has kept our country down. There is no question of mismanagement by anybody. It is a question of having a sincere and scientific attitude, with a ruthless determination to weed out evils and to adopt progressive measures in concert with all right thinking men.

Even if some opposition leaders show some recalcitrance, it would add to the Prime Minister if she makes efforts for enlisting their co-operation in diagnosing the real ills of our body politic and devising remedial measures.

Many of the preceding speakers have already referred to the unrestricted rise in the price of sugar, kerosene, diesel etc. which appears to have no regard for a Government elected by a massive mandate. We are still waiting patiently to see how far the projected measures will help to reverse the tide. I trust that effective measures will be taken in time before we are engulfed.

Though this is an interim budget yet I hope that Government will bestow attention on the unremunerative price given to growers of agricultural crops. There has been a long-standing demand to raise the price for paddy to Rs. 125 per quintal. This is not a fanciful demand. It is based on economics because of high cost of inputs. Similarly I advocate raising the prices of chillies to growers to a fixed rate of Rs. 700 per quintal so as to give them an assured price.

I expect Government also to look into the high cost of fertilisers, diesel oil and seeds which are contributing to increase in the cost of production for poor farmers. The crying need is for making available such inputs at reasonable prices.

Now, in this connection, I would also like to invite attention to the urgent need for giving impetus for the industrial development of Tamilnadu, the Central investment in which is comparatively for too little, when the population, size and importance of the State is taken into consideration.

MR. DEPUTY-SPEAKER: You please read the last sentence and complete it.

SHRI N. SOUNDARAJAN: Sir, there is heavy shortage of chlorate which is necessary for manufacturing matches, which is in the cottage in-

dustry. For the information of the hon. Minister, I might say that in my constituency almost all the small scale match industries are likely to be closed down leading to under-employment and unemployment. If sufficient quantity of chlorate is not available indigenously, I would request the Finance Minister who has also been holding the Industry portfolio to import chlorate to give employment to thousands of workers in the Sivakasi area. There is also shortage of wagons to transport the finished products of fireworks, matchworks and lithoworks in the Sivakasi area. The Minister of Finance must see that there is no bottleneck for the transport of finished goods in the Sivakasi area and I would also request the Government to connect Sivakashi with S.T.D.

With these words I conclude my speech. Thank you.

MR. DEPUTY-SPEAKER: Now, Shri Kusuma Krishna Murthy.

SHRI A. K. ROY (Dhanbad): One point I would like to point out. As it is a budget discussion some of us, independents and small groups should also get our chance.

MR. DEPUTY-SPEAKER: I am giving chance to everybody. Already I have called Mr. Soundararajan. You should have given your name. If you have given your name you will be called. Now, Shri Kusuma Krishna Murthy.

SHRI KUSUMA KRISHNA MURTHY (Amalapuram): Mr. Deputy Speaker, Sir, the Budget reflects clearly the Government's attitude of absolute confidence and determination not only to revitalise the whole infrastructure which has been mutilated by the previous Governments, but to revive successfully the pace of progress and growth of our economy as a whole.

15.08 hrs.

[SHRI SHIVRAJ V. PATIL in the Chair]

The Budget has laid specific emphasis on the objectivity of the ma-

tion. The objectivity is not merely the economic development of the nation but the social development which is supremely significant to our country which has taken ill with social maladies for centuries together. I am really glad that even at the very outset and in his very first sentence the hon. Finance Minister has laid all his emphasis on the social development of our country which unfortunately the previous governments lost sight of.

I would like to give a clear instance of the impact of the implementation of the 20 point programme which I know personally is in the right direction.

There is a system of bonded labour in this country existing for centuries together subjecting a section of the people of our country to so many social inequalities and treating them as sub-human beings. While implementing this programme, we can clearly feel the impact of this programme, not only the programme but also the distribution of the benefits of the economies to the needy sections of our society.

In this connection, I may also point out that the Government earlier never hesitated to enact any legislations and side by side Government also implemented very systematically and sincerely those legislations so that the objectives could be achieved. In our country, as has been rightly said by Dr. V. K. R. V. Rao, unless social inequalities are completely removed and functional mobility is brought about among the various people belonging to different classes, it is absolutely meaningless to think in terms of any kind of economic growth in the real sense of the term. Unless there is functional mobility in different kinds of occupation of our society unless the labour force is properly geared up, we will not be able to achieve economic growth. And not only that, whatever achievements we have made through our economic development, will have

[Shri Kusuma Krishna Murthey] to reach the needy persons. Therefore, the sectional aspect of our national life has been properly stressed at the very outset. The present government has realised this supreme significant aspect of our national life and I congratulate the Finance Minister and the Government for laying proper emphasis on the national objectivity.

Secondly, while initiating the discussion on the Budget, Mr. Charan Singh disagreed with the Finance Minister's observation that the economy of the country was stagnant during the non-Congress rule. I agree with the disagreement of Mr. Charan Singh because Mr. Charan Singh was correct in the sense that the economy of the country was not stagnant during the non-Congress rule but it was completely ruined. In a very short span of 33 months of non-Congress rule, the whole base of our healthy economy has been shattered as they have done systematically of their own political base during that period. Our Finance Minister is absolutely correct when he observed "the state of the economy that we have inherited is such that we shall need some more time to assess the damage suffered by the economy and evolve a medium term strategy for revival and restoration of its health". Besides this, Mr. Charan Singh also said that the gross national product was more than the compound rate of 5 per cent during the non-Congress regime and he had claimed that it was never achieved over the last 2 decades. I would like to ask a simple question: what kind of economy they have inherited when they came to power? The performance of the present always reflects the conditions under which the performance has been conducted and he has forgotten this simple truth and is claiming that the 5 per cent growth was entirely his own making. In fact, the Gross National Product has declined during the current year to only about 1 per cent. I would like to

ask a simple question again about the result of this 1 per cent rate: whose legacy is it? Is it not the legacy of the previous non-Congress Governments? How can one lose sight of it? The crisis that grips the vital fields of coal, power, steel, cement and transport sections has taken a grim turn and creates a dismal picture and consequently threatening the whole fibre of our national economy. I would like to ask again who is responsible for creating this dismal situation in this country. Besides, the whole pressure on today's prices would have been much less had the former non-Congress Governments handled the economic situation properly. Are the growing budgetary deficits and the yawning trade gaps not reflecting the inefficient way in which the previous government handled the whole economy? When they had to face the first test in the form of a drought, the previous Government showed utter bankruptcy of its policy and failed miserably to protect the common people. At that time what exactly came to their rescue and that of the poor people in the country was the buffer stock the procurement and public distribution system that the previous Government had built up earlier. That saved the situation. And they cannot deny this fact.

Bssides, rising to the occasion as per our commitment to the people, the present Government is keen to establish an Agriculture Development Bank as an apex institution for meeting the credit needs of our farmers and again reviving the targets of one-third of the total advances from the public sector banks to hitherto neglected sectors of agriculture, village and small scale industries. Apart from this, the public sector banks have agreed to accept the obligation of raising the share of priority sectors in their total lending to 40 per cent in the next five years. This will greatly help in strengthening the productivity base of rural India in meeting the credit needs of rural areas and par-

ticularly those of the landless labourers, small and marginal farmers.

Then, I come to a very important aspect. I profusely congratulate the Government for correctly visualising the need to exempt from income-tax the statutory corporations meant to promote the socio-economic interests of the members of the scheduled castes and scheduled tribes. This is a very right step in the right direction of bringing down the social inequalities. Unless we bring them in the mainstream of the life of the nation by creating necessary opportunities for them, and by removing all the impediments and handicaps, whatever economic growth we achieve, will be off set by these socio-economic inequalities. This is very correct step for realising the national objective of social development.

I am glad that Shri Charan Singh has accepted the real reasons for the steep rise in prices and has said that it was the unprecedented drought if not the policy of levying excise duties. And it is clear from his own speech that it is the commulative effect of multifarious factors, besides the inconsistent, unco-related fiscal, monetary and trade policies of the previous Government.

In the end, I would like to make it very clear that our Government is not trying to hide behind the failures of the previous Governments to justify the present state of our national economy. We are taking all necessary steps and these and various guidelines have been clearly indicated in the budget speech of the Finance Minister. We are making an all-out effort to restore the economy and bring about economic progress along with proper distribution of economic benefits to all sections of the people in general and to the most neglected lot of our people in particular.

श्री ठाकुर शिव कुमार सिंह (सण्डवा) : माननीय अध्यक्ष महोदय, माननीय वित्त मंत्री जी द्वारा जो बोट आन एकाउन्ट प्रस्तुत किया गया है मैं उसका समर्थन करता हूँ ।

माननीय अध्यक्ष महोदय, जनता पार्टी और लोक दल की विरासत के रूप में हमें एक बहुत ही पिछड़ी हुई अर्थ-व्यवस्था प्राप्त हुई है, जो उन्होंने हमारे लिए और देश के लिए छोड़ी है । इस देश का गरीब आदमी, इस देश का मजदूर और किसान आज श्रीमती इन्दिरा गांधी की ओर आँखें लगाए हुए हैं और आशान्वित हैं कि उसे कुछ मिलेगा । जनता पार्टी और लोक दल के लोग अपने शासन काल में कहते थे कि हम दस साल राज करेंगे और हिन्दुस्तान में जनता पार्टी को दस साल तक कोई नहीं हटा सकता है । तब ऐसे कौन से कारण आ गए कि जनता पार्टी दस साल तो क्या ढाई साल तक नहीं टिक सकी । जनता पार्टी के शासनकाल में हिन्दुस्तान के लोग उनसे परेशान हो गए, हिन्दुस्तान के मजदूर उनसे परेशान हो गए, हिन्दुस्तान के किसान उनसे परेशान हो गए, हिन्दुस्तान के कर्मचारी उनसे परेशान हो गए और उसी के कारण उन्होंने हमारी पार्टी को अपना वोट दे कर हमारे ऊपर जो जिम्मेदारी साँपी है, हमारा कर्तव्य हो जाता है कि हम उनकी आकांक्षाओं को पूरा करें । अब काम करने की हमारी बारी है और हम अवश्य करेंगे । मुझे श्रीमती इन्दिरा गांधी के नेतृत्व में पूरा विश्वास है, मुझे हमारे वित्त मंत्री जी के नेतृत्व में पूरा विश्वास है, उन का नेतृत्व एक सक्षम नेतृत्व साबित होगा, भले ही आज उन्होंने पूरा बजट प्रस्तुत नहीं किया है, बोट-आन-एकाउन्ट ही प्रस्तुत किया है, लेकिन आने वाला समय बतलायेगा कि हम ने जो वायदे किये हैं, मजदूरों, किसानों और गरीबों के साथ, वे सारे वायदे पूरा करने के लिए हम सक्षम होंगे । एक शायर ने कहा है—

दर्द करवट बदलने वाला है,

शोला शबनम में ढलनेवाला है,

न सही आज ए जफर,

लेकिन कल जमाना बदलनेवाला है ।

जनता पार्टी के राज में हमारे किसानों को उन के परिश्रम का पैसा नहीं मिला । मैं सण्डवा जिले से आता हूँ । सण्डवा, हरपौर में कमास की बहुत अधिक उपज होती है । हमारे क्षेत्र में कानिसे के

[श्री डाकूर शिव कुमार सिंह]

सासन में कपास के भाव 550 से 600 रुपये क्विंटल होते थे। लेकिन जनता पार्टी के राज में, जो अपने आप को किसानों की पार्टी कहता थी, नारे लगाती थी कि वह किसानों की पार्टी है, चौधरी चरण सिंह नारे लगाते थे, लेकिन जब जनता ने जनता पार्टी को काम करने का मौका दिया, किसानों ने उन को वोट दिया, तब किसान लुट गये। उन के राज में किसानों की सब से ज्यादा हत्याएँ हुईं। कांग्रेस के राज में किसानों को कपास के जो दाम मिला करते थे, जनता पार्टी के राज में कपास का भाव 200 रुपये से 250 रुपये क्विंटल हो गया। गन्ने का भाव कांग्रेस पार्टी के राज में 12 रुपये, 18 रुपये क्विंटल मिलता था, लेकिन जनता पार्टी के राज में, जो अपने आप को किसानों की पार्टी कहते थे, गन्ने के 6 रुपये क्विंटल भी नहीं मिल सके। आज भी किसानों को गन्ने के मूल्य का काफी रुपया बकाया है। क्या फायदा किया है जनता पार्टी ने किसानों का ? उन को किसानों के वोट लेने का क्या हक है ? मैं वित्त मंत्री जी से अनुरोध करना चाहता हूँ कि किसानों को फसलों की सपोर्ट प्राइस उंची मिलती रहनी चाहिये। कपास का एक्सपोर्ट किया जाए, जिस से किसानों को उसका उचित भाव मिल सके।

अब मैं आप का ध्यान अपने क्षेत्र बुरहानपुर की तरफ आकर्षित करना चाहता हूँ। बुरहानपुर में इस समय लगभग 15000 पावर-लूम चलती हैं जिन में से अधिकांश अनधिकृत हैं। अधिकृत रूप जिन पावर-लूम की संख्या 7000 के लगभग है। यह समस्या केवल बुरहानपुर की ही नहीं है, बल्कि उत्तर प्रदेश, बिहार और महाराष्ट्र की भी है। खैरमन साहब, आप स्वयं भी इस बात को जानते हैं कि बुरहानपुर, इचल-करन्जी, भिवण्डी, मालगाँव में बहुत ज्यादा संख्या में पावर-लूम लगी हुई है। पिछली जनता सरकार ने एक पालिसी निर्धारित की थी कि जो अन-आथोराइज्ड पावर-लूम है वे 112 रुपया प्रति लूम क्वार्टरली लेवी दे कर अधिकृत हो सकती हैं। वे लोग उस नीति के अनुसार बराबर 112 रुपया क्वार्टरली लेवी दिये जा रहे

हैं, तीसरा क्वार्टर निकल चुका है, अगले क्वार्टर का पेमेंट देने की फिर से उन के ऊपर जबाबदारी आ गई है। हमारे हिन्दुस्तान में पावर-लूम के मालिक तो एक या दो पावर-लूम बँकों से कर्जा लेकर लगाते हैं और बँकों के ब्याज का मीटर लगातार चल रहा है, जिस का वे लोग भुगतान नहीं कर पा रहे हैं, क्योंकि वे अभी तक अपने पैरों पर खड़े नहीं हो पाये हैं। ऐसी स्थिति में उन के ऊपर 112 रुपये क्वार्टर की लेवी लगाना बहुत गलत बात है। मैं आप के माध्यम से कामर्स मिनिस्टर साहब और फाइनेन्स मिनिस्टर साहब से अनुरोध करता हूँ कि जनवरी 1981 से उन से लेवी न ली जाय और उन की अन-आथोराइज्ड पावर-लूम को आथोराइज्ड किया जाय।

मेरा खण्डवा जिला वास्तव में इण्डस्ट्री-यली बैकवर्ड जिला घोषित किया जाना चाहिए। वहाँ पर एक नेशनल न्यूजप्रिन्ट एण्ड पेपर मिल, नेपालनगर में है, उस से जो आंकड़े शासन तैयार करता है, उन आंकड़ों को देखने से ऐसा लगता है कि खण्डवा जिला औद्योगिक रूप से ऊपर उठा हुआ जिला है, परन्तु वास्तव में ऐसी बात नहीं है। मेरी कांस्टीचूएन्सी में दो तहसीलें खण्डवा और हरसूद ऐसी तहसीलें हैं जहाँ उद्योगों की बहुत कमी है। वहाँ कृषि पर आधारित उद्योगों, बनों पर आधारित उद्योगों को खोलने की बहुत संभावनाएँ हैं। मैं वित्त मंत्री जी से निवेदन करना चाहता हूँ कि आप उन संभावनाओं का पता लगायें। मेरे क्षेत्र में गन्ना बहुत पैदा होता है, कपास बहुत पैदा होती है, इस लिये शुगर मिलें डाली जा सकती हैं, स्पिनिंग और वीविंग मिलें डाली जा सकती हैं, पावर-लूम की संख्या बढ़ाई जा सकती है। मैं चाहता हूँ कि उस क्षेत्र का औद्योगिक विकास करने के लिये जरूर प्रयत्न किया जाय और आने वाले बजट में इस के लिये हमारे केन्द्रीय शासन की ओर से जरूर कोई ठोस प्रस्ताव लाया जाय।

मैंने सुना है कि पेट्रो-कैमिकल कारखानों मध्य प्रदेश को भिजाने वाला है। खण्डवा

जिसा के हिन्दुस्तान का दिस ह, देश के मध्य में केंद्रित ह, मैं आप से निवेदन करता हूँ कि एक पेट्रो-कैमिकल कामप्लेक्स खंडवा जिले खोला जाए।

एक और महत्वपूर्ण समस्या की ओर मैं माननीय फाइनेंस मिनिस्टर का ध्यान आकर्षित करना चाहता हूँ। मेरे जिले में महाराष्ट्र और मध्य प्रदेश की एक समन्वित अपर ताप्ती प्रोजेक्ट है, जिस से मध्य प्रदेश और महाराष्ट्र में सिंचाई होने वाली है। मैं कहना चाहता हूँ कि चुनाव जीतने के लिए और मेरा जनता पार्टी पर यह आरोप है कि केवल चुनाव जीतने के लिए 150 करोड़ रुपये की एक बड़ी योजना बना दी गई जबकि उस के लिए उतना रुपया प्लान में नहीं रखा गया। महाराष्ट्र के मुख्य मंत्री, मध्य प्रदेश के मुख्य मंत्री और ठाकरे जी को बुला कर 150 करोड़ रुपये की प्रोजेक्ट के लिए भूमि-पूजन करवा दिया गया जबकि उस के लिए बजट में उतना पैसा नहीं रखा गया और केवल 4 करोड़ रुपये ही दिये गये। मैं पूछना चाहता हूँ कि क्या यह हिन्दुस्तान की जनता की पूजी के साथ खिलवाड़ नहीं है और लोगों की मांगों के साथ खिलवाड़ नहीं है। मैं फाइनेंस मिनिस्टर साहब से निवेदन करना चाहता हूँ कि वे इस प्रोजेक्ट के लिए पर्याप्त राशि बजट में रखें जिस से यह योजना चल सके और अधिक से अधिक महाराष्ट्र और मध्य प्रदेश के लोग इससे लाभान्वित हो सकें।

मेरा नगर वह है जहां पर मूमताज महल ने अन्तिम सांस ली थी और ताजमहल मेरे नगर में नहीं बन सका, फिर भी वह एक ऐतिहासिक स्थल है और वहां पर शाहजहां, हुमायूं और दूसरे मुगल साम्राज्य के शासक रहे हैं। मैं यह कहना चाहता हूँ कि पुरातत्व विभाग के जो अवशेष हैं, उन पर हमारे यहां के स्थानों के लिए केन्द्रीय शासन की नजर पूरी तरह से नहीं गई है। मैं मंत्री महोदय से निवेदन करना चाहता हूँ कि उस ओर विशेष ध्यान दिया जाए और एक पर्यटन और धार्मिक स्थल के रूप में श्रीकृष्णदेवर, जहां इवाकष ज्यार्ति-लिंग है, का विकास किया जाए।

एक और महत्वपूर्ण समस्या की ओर मैं माननीय वित्त मंत्री जी का ध्यान दिलाना चाहता हूँ यद्यपि वह रेल मंत्रालय से संबंधित है। मैं यह कहना चाहता हूँ कि आज हमारे यहां वेगन्स न मिलने के कारण कले का व्यवसाय करने वाले किसान बहुत परेशान हैं। जलगांव जिले में से भुसावल में वेगन न मिलने के कारण किला सड़ रहा है और वहां के किसानों को दिल्ली कोला लाने के लिये वेगन नहीं मिल रहे हैं जबकि दूसरा व्यवसाय करने वाले लोगों को वेगन मिल जाते हैं और उन लोगों को वेगन मिल जाते हैं जो पैसे दे देते हैं। कोला एक पेरिशएबिल चीज है और दिल्ली लाने के लिये वहां के किसानों को वेगन्स मिलने चाहिए। रेल मंत्रालय उन को वेगन उपलब्ध कराए।

इन शब्दों के साथ मैं माननीय वित्त मंत्री जी के बजट का स्वागत करता हूँ और उस का हार्दिक समर्थन करता हूँ।

SHRI INDRAJIT GUPTA (Basirhat):  
Mr. Chairman, Sir, since yesterday we have been patiently sitting here listening to Members belonging to the present Ruling Party and Members belonging to the previous Ruling Party things were done by them, many Of course, our party holds no brief for the Janata Party and never did, and it is quite true that during the 2½ years of Janata rule, many retrograde things were done by them, many harmful things were done. There is no doubt about that. But from that, if one is to conclude that prior to the Janata Party coming to power there was all done away with within 2½ years, I think anybody who is an economist here—I see some friends on the other side—he will not be prepared to swallow such a facile story. The truth of the matter is that both these sides are suffering from a guilty conscience, because both of them basically have been following the same economic policies with little shades and variations here and there.

[Shri Indrajit Gupta]

As Mr. Satish Agrawal correctly pointed out—though he was doing it some other intention in mind—this synthetic budget so-called, which has been placed before us actually does nothing but pledges to follow the same ruinous and disastrous path which the Government of Mr. Morarji Desai and Charan Singh followed. I am quite sorry for the hon. Finance Minister because I believe that he has framed this mini-budget, whatever you may call it, under some political constraint. If that had not been there, I am sure he would have come out more openly and frankly with whatever he proposes to do by way of budgetary policies and strategies of which there is no mention in this whole budget or in his speech.

He has referred in his speech about “strong and resilient economy which we had left behind in 1977”. I have no time to quote so many other things. I should remind this House that the consumer price index which was 100 in 1960, had already gone up, by 1977, to 320. Then of course the Janata government came and it went up further. It is not as though something else was happening before they came but it was reversed. It is the same process. Registered unemployed on the live register of the employment exchanges in 1965 was 26.22 lakhs; before March 1977, the year of election, it was 109 lakhs. It got worse subsequently. About land reform, there is not a single word said anywhere. What is their strategy regarding villages about which so much is talked, what is the strategy about agriculture and farmers? Right till the end of 1978 from the beginning of our planning, the total land which had been declared surplus was 44.71 lakh acres out of which actually possession was taken over by government of only 23.31 lakh acres out of which, again, the land actually distributed to the landless was only 15.76 lakh acres.

Another thing that we find, if we compare these figures of rising consumer prices and other things, is the steady growth in the assets and profits

of big business houses; they are never in any difficulty whether it is the Congress government or the Janata government.....

AN HON. MEMBER: Or the Marxist government.

SHRI INDRAJIT GUPTA: The Marxist government has not yet come to power at the centre. The paradox in the situation is that within a stagnant economy, with falling rate of growth, so much unemployment and misery and high prices and all the rest of it which we know, the big business houses, Birla, Tatas, Mafatlal, Singhania, Thapar, ICI, Scindia, Bangoor, Sriram, Kirloskar, ACC Hindustan Lever, Kirloskar, ACC, Hindustan Lever, and Mahendra, Mcnell and Meghor, to mention only leading names, they go on continually increasing their assets and profits. He should have told us whether this has any bearing on the economic crisis in which the country finds itself today... (*Interruptions*)

AN HON. MEMBER: Your Marxist friends invited big business houses to have mining leases....

MR. CHAIRMAN: I request Members not to disturb the speakers.

SHRI INDRAJIT GUPTA: I do not mind if some people get provoked. The foreign non-banking private capital investment which in June 1948, shortly after independence, amounted to only Rs. 256 crores, in 1965 was Rs. 800 crores, in March 1970 was Rs. 1285 crores. In March 1974 it was 1943 crores and now, of course, is much higher. What I mean to say is, I am only quarreling with this thesis, as though everything was all right upto 1977. Then came these gentlemen for whom I hold no brief whatsoever. We have opposed them from the very beginning and suddenly they have changed everything. So, the real trouble is that both these parties or groups of parties have been basically following a capitalist policy, whatever they may say in words. I expected from Shri

Venkataraman to tell us the strategy that he is thinking of in future. He does not want to spell out the details now because the real Budget will come later. As Shri Agarwal pointed out, since there is no economic survey available, he has also made no economic analysis in his speech at all. There is no analysis. Therefore, we are completely in the dark as to what kind of strategy they want to adopt and in what direction they want to move in future. It is a strange thing—I do not think it is so strange—that the first person to come out publicly welcoming this Budget was the Chairman of the Federation of the Indian Chambers of Commerce and Industry. FICCI is the Headquarters, the high command of the Indian monopoly capital in this country.

Shri Hari Shankar Singhania lost no time in coming out in the press welcoming the Budget just after the Budget was placed here. Why? Just after the Government of Shrimati Gandhi came to power, this FICCI had published 'The Minimum Programme of Economic Action'. That is the title of it. I am sure the Minister is familiar with it. They have made certain demands in the last month. Among those number one is—Removal of hindrances due to 'Government monopoly' (i.e. public sector) and M.R.T.P. Act.

2. Private Sector should be allowed to enter into coal, power generation, steel and so on.

Within a few days I find my friend Shri A. B. A. Ghani Khan Chaudhuri, outside the House, announcing that he will welcome entry of private sector into power generation. I want to say here, this Minister may be now to this House, but he should be aware of one convention that if the Government in its wisdom wants to make any departure in its old policy, i.e. policy decision, it must first be announced here in the House when the House is in session and not outside. This is a violation of the Industrial Policy Resolution of 1956. Actually since 1948 no new units, generating units, in the private sector have been permitted. Existing ones have been allowed to expand,

but no new units have been allowed to enter...

AN HON. MEMBER: Why has the lease of Calcutta Electric Supply been renewed by the Leftist Government in West Bengal?

SHRI INDRAJIT GUPTA: I hope you are not going to speak. Subsequently you will face the same trouble from my people. I hope you would not speak.

I am saying existing units have been allowed to expand both by the Congress Government, left front Government and in the Janata Government but no new units have been allowed to be set up since 1948. (Interruptions).

Shri A. B. A. Ghani Khan Chaudhuri made a statement outside the House. (Interruptions).

I am relating this to the demand made by FICCI just last month. Is it a co-incidence? The demand was—'No Government canalisation of foreign or domestic trade'

'Management of some public sector units should be offered to private sector on long-term contract basis'

'Joint Directors' Boards with final authority'

'Free import of foreign technology'

'50 per cent reduction in corporate taxation' and finally, 'Trade Union agitations must be suppressed with an Iron hand'.

This is the charter of demand with which FICCI has come out. I expect the Minister of the Government of India would have given us some inkling, some indication. I know after one month Shri Singhania is very happy. Perhaps, they were a little nervous thinking that since Janata Government had made some tilt away from the Public Sector, against the Public Sector; I think they did that more towards the Private Sector. Perhaps Mrs. Gandhi's Government would again change the tilt, but even the ebusiness of tilt is not forthcoming from his speech or review. Nothing. That is why Mr. Singhania is mightily relieved and has come forward to welcome the whole thing.

[Shri Indrajit Gupta]

I will just mention a few important points, since time is short. The main thing, as everybody knows, which is absolutely undermining our economy is this seemingly uncontrollable inflation and galloping prices. When he replies at least, I would like him to tell us how they now assess this phenomenon. What is the contribution to it of deficit financing year after year, pumping money year after year into the economy in the form of bank credits to the private sector and commercial sector without any effective monitoring of how the money from those credits is actually spent? What is the contribution of the artificial shortages created by hoarders and profiteers? What is the contribution of the inflated inventories built up by the big firms? What is the contribution of the imports which we are having to make at inflated prices? Because, all our attempts and those of under-developed countries to reverse this trend, as you know, have failed at UNCTAD and have failed recently at UNIDO and the developed countries have ganged up together to see that what they sell to us would be sold at exorbitant prices and what they buy from us will be bought at depressed prices. What is the contribution of exports of articles in short supply, including many food articles? What is the cumulative impact of all these things on this seemingly uncontrollable galloping price rise and inflation? How do they intend to combat these things? These are not new. These factors have not been brought into operation by the Janata Government. They were there from the very beginning. They are inherent in an economy of this type. If you will not take measures to change the very structure of the economy, these things will continue.

The Finance Minister received considerable applause at least from that side of the House when he referred to one of the very few concrete things he said, namely, this proposed legislation setting up a National Bank for Rural Development. Very good, but

I would like to know more about this bank. I think as far as poor farmers, small farmers, landless labourers and agricultural labourers are concerned, this bank will be a non-starter. It is meant to be a credit bank. What is the collateral security, which these people can provide, so that they will be able to get any facilities from this bank? That means, this bank will be monopolised by big land-owners and rich farmers only, whereas the statistics show that the number of landless labourers is growing every year. In 1978 it reached 53 million. The concentration of ownership in land is also growing. The statistics are there; if you will permit me, I could quote them. Mr. Mukherjee is very much agitated about the left front government in West Bengal. I agree they do not do very big things, but he must have read in the papers that at least they have brought in legislation to give old age pension to farmers above 60 years. Every farmer above 60 years is going to be given pension from the State. It may be a very small matter and it will not solve all his problems, but it is there. As I was saying, this proposed bank will never be able to provide any credit for this growing army of landless labourers.

He has not said a word about land reform. I did not expect land from the Janata Government. But what about this Congress Government? Has it given up its old pledges?

MR. CHAIRMAN: I am sorry you must conclude now. You have mentioned the points.

SHRI INDERJIT GUPTA: I could say quite a few more things. There is no indication of the fiscal and monetary policies that he proposes to pursue. Without spelling out the specific steps he could have indicated many things. So, we want to know: who does he propose to impose the burden on? Crushing burden is coming. This huge deficit is ominous. Once the election in the States are over and once the Congress (I) Party, as it hopes, is

able to win the majority in these States, then surely that back-breaking burden will come on the people.

He has criticised in his speech the Janata Government in Para 20. For what? For reducing certain excise duties. What is the implication of that criticism? I would like him to spell it out. Does it not mean that in the next Budget, the real Budget, the main agency for augmenting his revenues will once again be a whole range of crushing excise duties whose entire burden is borne by the ordinary people, which put up prices again, which stokes the fire of inflation and so we go on round and round in the same circle? He should tell us what do they propose to do. I must say that sooner or later, Mr. Venkataraman, who is a very good man I know but he is working under certain constraints which are inherent in his Department, will have to face the day of reckoning, this Government will have to face the day of reckoning just as the previous Government had to do. And a time will come. I am sure. when the common poor working people of this country who are not now so much interested in this constant changing of Ministries and Governments and defections and counter-defections, will come and say: a plague on both your Houses, neither the Janata nor the Congress. This is not the way to carry the country forward and save it. We must break out of this capitalist vice in which the whole economy has been held.

He has not even said anything whether the public sector will be restored to its old commanding position or he will continue to permit this big monopoly sector to go on eroding the public sector more and more. What is the line of strategy, kindly tell us? Otherwise, there is no question of our supporting this Budget. We reject it lock, stock and barrel.

श्री उस्ताद भाई खच. पटेल (बससार):  
 अध्यक्ष महोदय, गरीबों में नयी दृष्टि लाने वाले, तथा चेतना जगाने वाले इस नये बजट का मैं हार्दिक स्वागत करता हूँ।

देश की आबादी का आधा भाग आज गरीबी की रेखा से नीचे जी रहा है, इस प्रकार एक विकिराल ज्वालामुखी पर्वत पर हम बैठे हैं।

अध्यक्ष महोदय, इस बात को हमें नहीं भूलना चाहिए कि इस देश में आदिवासी, हरिजन तथा गरीब भूमिहीन खेत मजदूर, बड़ी नाहात में बसते हैं। आपको तथा सारे सदन को यह जान कर बड़ी ताज्जुबी होगी कि, अब भी इस देश में ऐसे गरीब लोग बसते हैं, जो सारे दिन तन तोड़ मेहनत करते हैं, फिर भी उनका अपनी भूख मिटाने के लिए पर्याप्त भोजन भी प्राप्त नहीं होता। गुजरात में कई क्षेत्र ऐसे हैं, जहाँ, आज भी दो-ढाई या तीन रुपया ही मजदूरी मिलती है। दूसरी ओर करोड़पति लोग बसते हैं। इन दो वर्गों की खाई को हमें निपटनी होगी।

अध्यक्ष महोदय, इस देश के गरीब लोगों की हालत पर हमारे देश की प्रधान मंत्री श्रीमती इंदिरा गांधी की निगाह पड़ी। उन्होंने बीस सूत्री कार्यक्रम का लागू कर के इस वर्ग के लोगों में नयी चेतना जगाई। किन्तु दुर्भाग्य से जनता पार्टी की सरकार बनी, और जली हुई ज्योत को उसने बुझा दी। फिर से भारत की जनता ने इंदिरा गांधी पर विश्वास लाकर इस ज्योत को फिर से जलाने की जिम्मेदारी सौंपी।

अध्यक्ष महोदय, मैं जहाँ से चुनाव जीत कर आया हूँ, वहाँ गुजरात में करीब तीस लाख आदिवासी रहते हैं। भारत में अन्यत्र भी इस प्रकार के गरीब लोग बसते हैं। इन लोगों को रहने के लिए भूखड़ी भी नहीं है। इन लोगों को कम-से-कम मकान की सुविधा तो हमें देनी ही होगी।

\*The original speech was delivered in Gujarati.

[श्री उत्तम भाई एच. पटेल]

अध्यक्ष महोदय, एक "ट्रायबल्स प्लान" नाम की योजना चल रही है। इस योजना में एक विचित्रता है। एक ओर आदिवासी, हलपीत किसान की भोंपड़ी है। जिसमें बारिश का पानी गिरता है, दूसरी ओर पास ही मुर्गा पालन केन्द्र चल रहा है। जिसमें मुर्गों को रहने के लिए पक्के मकान बनाये हैं। शर्मनाक बात तो यह है कि आदमी को रहने के लिए अच्छी भोंपड़ी भी नहीं है जब की मुर्गों के लिए पक्का मकान बनाया है।

अध्यक्ष महोदय, समुद्र तट पर रहने वाले मछुआरों को आजादी मिलने के तीस वर्ष बीतने के बाद भी पीने के पानी की समस्या है। औरतों को तीन-तीन कि. मी. दूर पानी लेने जाना पड़ता है। आधी रात को लाईन लगानी पड़ती है। कभी कभी तो सारी रात वहीं सोना पड़ता है।

इस कलंक को हमें दूर करना होगा।

अध्यक्ष महोदय, बीस सूत्री कार्यक्रम द्वारा भूमिहीन आदिवासियों तथा हरिजनों को फालतू जमीन मिलने वाली थी। जनता शासन में इन कार्यक्रमों की उपेक्षा की गई अब हमें फिर से इन कार्यक्रमों पर युद्ध के स्तर पर अमल करना होगा।

अध्यक्ष महोदय, संत तुलसी ने कहा है :

तुलसी "हाय" गरीब की

कभी न खाली जाय।

मुए ढार के चाप से

लोह भस्म है जाय।

इसलिए इस हाय से हमें बचना होगा। बीस सूत्री कार्यक्रम को लागू करने से ही यह संभव होगा। वरना, इन गरीबों की "हाय" दिल्ली के सिंहासन को भी हिला देगी।

अध्यक्ष महोदय, हमारे देश में छोटी-बड़ी अनेक सिंचाई परियोजनाएं हुई हैं। जिसमें चाहे वह बाबड़ा बांध हो या इकाई बांध, उसके पानी में केवल आदिवासियों और

हरिजनों की भूमि ही डूबी है। हजारों की तादाद में इन लोगों को अपना मकान छोड़ कर अन्यत्र जाना पड़ा है। उसके बाद वे जहां भी गये हैं, उनकी हालत खराब ही रही है वे नयी जगह पर वर्षों के बाद भी स्थिरता प्राप्त नहीं कर सके हैं। इसलिए हमें इस पर पूर्ण-विचार करना होगा। नर्मदा एवार्ड के हिसाब से इन सबको सहायता मिलनी चाहिए।

नर्मदा परियोजना होने वाली है और भी नई बांध बांध जाएंगे, वहां इन गरीबों को फायदा पहुंचाना होगा। मैं आशा करता हूँ कि माननीय मंत्री महोदय इस बात पर ध्यान देंगे।

अध्यक्ष महोदय, मैं वित्त मंत्री जी का ध्यान इस ओर भी आकृष्ट करना चाहता हूँ कि, आज गरीबों के लिए यदि सबसे बड़ी कोई समस्या है तो, महंगाई को है। राज उपयोग में आने वाली आवश्यक चीजों के भाव बढ़ते जा रहे हैं। गरीब तबके का आदमी इन चीजों को नहीं प्राप्त कर सकता है। इस प्रश्न को हल करने के लिए युद्ध स्तर पर कार्य करना होगा। आवश्यकता के अनुसार प्रतिबंधक कानून को कड़ाई से लागू करना होगा। जहां सरकारी अधिकारियों का भी इसमें हाथ हो वहां उन कर्मचारियों से ही कड़ाई से पेश आना होगा।

अध्यक्ष महोदय, गरीब आदिवासियों और हरिजनों ने अपने जीवन की परवाह किए बिना कांग्रेस पर विश्वास रखा है। मैं इस पर एक छोटा-सा उदाहरण देना चाहता हूँ।

चुनाव के समय मतदान के दिन, एक चुनाव कार्यकर्ता एक घर पर एक बुढ़िया को मतदान के लिए बुलाने गया। दो-तीन बार जाने पर भी बुढ़िया घर से बाहर नहीं आई। "बाहर क्यों नहीं आती?" यह पूछने पर बुढ़िया ने बताया, "हमारे घर में पहनने का कपड़ा एक ही है, और औरतें तीन हैं। इसलिए बारी बारी से पहन कर सब मत डालने जाती हैं। अब घर की बहू गई है, उसके आने के बाद वही कपड़ा मैं पहनूंगी और तब मैं वोट डालने जा सकूंगी।"

अध्यक्ष महोदय, ऐसी स्थिति में केन्द्रीय सरकार को इन गरीब लोगों को जिम्मेदारी केवल राज्य सरकारों पर नहीं छोड़नी चाहिए। किन्तु अपने पर सीधी जिम्मेदारी लेनी चाहिए।

अध्यक्ष महोदय, मेरा एक सुझाव है कि, बजट का चौथा हिस्सा इन गरीबों के विकास के लिए बलब रखना चाहिए।

and the Congress Party has again come back to rule this country.

अध्यक्ष महोदय, अंत में एक बात करके मैं अपना भाषण समाप्त करूंगा। हमारे देश की प्रधान मंत्री जिस कार्यक्रम को लेकर देश को आगे बढ़ाना चाहती हैं, उसे ठीक से लागू करने के लिए प्रशासन को जागृत व दूरदर्शी बनाना होगा। इस पर हमें सतत निगरानी रखनी होगी।

In 1971, after the war, the economy of this country was almost destroyed and fortunately Mrs. Gandhi had made this country very prosperous. (*Inter-ruptions.* In 1977 when the Janata Party took over this Government they had two crores tonnes of fodgrains with them. They have got, as accepted by Mr. Aggarwal himself, Rs. 3000 crores worth of foreign exchange reserves and if Mr. Aggarwal has accepted that, it is clear that Mrs. Gandhi has created an infrastructure to build up foreign exchange reserves, and the amount grew from year to year and the foreign exchange reserves have touched the peak of Rs. 6000 crores. It is a fact, but they have wasted that money in so many ways, which was not at all conducive to the development of this country.

PROF. MADHU DANDAVATE (Rajapur): Sir, I am on a point of order. Just now the Lok Sabha Secretariat has circulated one additional item that is, the Statement by the Minister, Shri Rao Birendra Singh. It is stated that he will make the statement at Six O'clock and today's list of business indicates that at Six O'clock there will be discussion under rule 193. So, let him make the statement before Six O'clock.

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN): But the statement is only for two or three minutes.

MR. CHAIRMAN: In view of this, I think you have no objection now.

PROF. MADHU DANDAVATE: Two minutes are all right.

MR. CHAIRMAN: Now, Mr. Ram Gopal Reddy may speak.

SHRI M. RAM GOPAL REDDY (Nizamabad): Honourable Chairman, we have heard today two powerful speeches from the Opposition, one of Mr. Satish Aggarwal, the former Finance Minister, and the other of Mr. Indrajit Gupta. Mr. Aggarwal stated that in the first two years of Janata rule they have effected some development in this country and in the third year they have failed on account of their internal quarrels. I want to know whether these internal quarrels were there on account of the Congress Party or Congress leaders. And it is their fault that they quarrelled themselves and gave relief to this country

Sir, during the Janata Party rule, they have got a magic wand. With that wand they have destroyed all the surpluses. Once the sugar production was 65 lakh tonnes. I said once in Parliament that if all the sugar is thrown into the Bay of Bengal and the Arabian Sea, the whole sea will become sweet. This year the production is hardly 38 lakh tonnes. In their three years rule production has gone down by 55 per cent. Is there any Government in the whole world which reduced its production by hundred per cent in three years? This is the Government which has reduced the surpluses.

The other thing is, there was almost no discipline in the country. The students were not going to school and the workers were not working and nobody knows when the people were going on strike. This has become an indisciplined nation. The nation that fought the war successfully has now become an indisciplined nation. Now, fortunately this Government is making efforts to make the country a disciplined one.

[Shri M. Ram Gopal Reddy]

16.00 hrs.

The Rajasthan Canal is a must. If we do not complete it very early, there is danger of sand advancing upon fertile lands. Both the Congress and the Janata Governments have repeatedly said that sand is not advancing, but the people of that area are saying that it is not so. If that advance is to be stopped, the Rajasthan Canal is a must, and we must complete it on a top priority basis. Even if we have to stop all the other projects for some time, it does not matter. After all, it is very costly, and if sand advances, the fertility of the soil will go.

We have constructed so many huge dams, but unfortunately we are not utilising the water properly. Most of the water is being wasted. In Andhra Pradesh, in the Pochampad project, under command area development, water is being utilised fully. The World Bank team which visited that area has said that the best work is being done in Andhra Pradesh in this project. I want the whole of India to follow it. As a matter of fact, the World Bank team has invited our experts and our Secretary to foreign countries to advise them on the utilisation of water.

On the one hand, prices of industrial goods have been going up during the last two or three years and are still rising while on the other, the prices of agricultural products have been falling. I may cite one example from my State. Turmeric which used to fetch Rs. 600 per quintal has fallen to Rs. 300. Unfortunately, the Janata Government levied an export duty of over Rs. 2,000 per tonne. I requested the Finance Minister to withdraw it. He has written to me to say that it is the Commerce Ministry that is dealing with it. Whether it is the Commerce Ministry or the Finance Ministry or any other Ministry, after all it is the Government of India that is dealt with it. I want this duty to be immediately withdrawn because the turmeric crop is now going to the mandis from the

fields and will be in the hands of the traders soon. If there is removal of the levy later on, that will only benefit the traders and not the farmers. If the present state of affairs continues for some more time, next year you are not going to get any turmeric. What has happened to sugarcane will happen to turmeric.

There was surplus of sugar, but in two years, on account of wrong policies, there is now a deficit. I want that the policy of dual pricing in regard to sugar should be continued for some time more so that production of sugar may increase. I am sure that if this is continued, next year our sugar production will be not less than 50 lakh tonnes, which will be just sufficient for our country.

There are some hoarders and black-marketeers. Of course, there are sufficient laws to deal with them. I request that some of those who indulge in such activities must be arrested without any compunction as was done during the emergency period. After all, during the emergency it was black-marketeers who were arrested. The politicians may say that they were also in jail, but that was because at that time tensions were such that Mrs. Gandhi was forced to declare an emergency, and some people were put behind bars. But now people are asking not for emergency, but some type of Government that works.

Even employees of the Reserve Bank, State Bank of India, Indian Airlines, Air India etc., whose minimum wages are more than Rs. 1,000 are also going on strike. There must be a stop to this. If a man whose income is over Rs. 1,000 goes on strike, he must be dismissed forthwith. We must have no sympathy for him. Even a Member of Parliament is not getting one thousand rupees you know how much trouble we have to take how much we have to spend. Even during non-election periods, we have to visit the places. An ordinary graduate, who secures a job in some bank, immedi-

ately gets a huge amount of money, about Rs. 1,000. That is why I request that this Government should have no mercy for such people who are well-paid but still go on strike.

Industrial production has to go up. Unless and until it goes up by 10 per cent per annum, we will have no way out and there will be no solution to the problems of this country. Moreover from the public sector undertakings, in which we have invested over 15 thousands crores of rupees—unfortunately, we are not getting even three to four hundred crores of rupees per annum from them—we should get 10 per cent i.e. Rs. 1500 crores and all the managers of these undertakings must be very strictly advised in this regard. I hope that during the tenure of the present Finance Minister, who has done yeoman service to Tamil Nadu—now Tamil Nadu is so sound economically that no amount of inefficiency in that State can destroy that base—will create a very good base and thereby earn the appreciation of the people of this country. Thank you.

\*SHRI C. PALANIAPPAN (Salem): Hon. Mr. Chairman, I rise to welcome the Budget for 1980-81 that has been presented by our Finance Minister. I am grateful to you for giving us this opportunity. It was really unfortunate that for the past fifty months Tamil Nadu and 4.5 crores people had a Government which was unresponsive to the economic growth of the State and also to the primary needs of the people of the State. The natural consequence of this was the creation of atmosphere leading to the dismissal of the State Government. The hon. Member who preceded me referred to the Sarkaria Commission etc. I would like to tell him that the people sitting in glass-houses should not throw stones at others. I agree that it may not be possible to root out corruption entirely from the Administration. But corrup-

tion and malpractices themselves should not become Administration. Medical College admission scandal, lorry-bus permit scandal, Ship purchase scandal, Yrcaud Estate-owner kidnapping case scandal, Taramangalam statue smuggling scandal, worsening law and order situation in the State, the agriculturists agitation and the demonstrations of workers—the Administration which was responsible for all these things has to be dismissed. Now they are accusing others. It is being said that D.M.K. has got more seats with minority votes. I would like to say that after securing 42 per cent of the votes, the AIADMK Government invited the wrath of 58 per cent of the people of Tamil Nadu. The problems of Tamil Nadu during the past 50 months have reached Himalayan heights, as nobody paid attention to resolve them. The Central Government should give special attention to the needs of Tamil Nadu since it is now under the President's rule.

In my area, in Kalrayanmalai a dam should be constructed, which will give irrigation facilities to 15,000 acres. In Yrcaud-Kalrayanmalai-Kollimalai area the people from 5 to 70 years are suffering from serious infectious diseases like venereal disease and leprosy which may spread to adjoining Tiruchirappalli and Salem District. This may endanger the future generation also. Immediate medical facilities should be extended to this area by the Central Government. In Yrcaud-Kalrayanmalai-Pennagaram area, the agriculturists were cultivating land for several years. Recently the Forest Department has taken over all this land and planting plants. I demand that Pattas should be given to these agriculturists. In Salem Town, an overbridge has become an imminent necessity because the people are not able to reach the hospital on the other side of the road; the traffic becomes standstill in peak hours.

\*The original speech was delivered in Tamil.

[Shri C. Palaniappan]

This overbridge must be sanctioned immediately. The poor people living in slums or Mettur MTC area must be given pattas for land for residential purposes. Gandhiji used to say that the civic bodies are the cradles of democracy. But this has been falsified in Tamil Nadu. The Advisory Committees constituted by AIADMK Government are composed of AIADMK sympathisers and committed party men and they have become organs of propaganda for AIADMK Government and party. These advisory committees should be disbanded immediately. The hoarders of essential commodities must be located and arrested. The adulterators who sell stone-dust as cement must be prosecuted forthwith. The waters coming from Harur-Kottapatti hill areas must be harnessed and used for irrigation and drinking purposes. There are restrictions galore in Tamil Nadu in the setting up of industries. All these restrictions should be removed so that industries can come up in Tamil Nadu which alone will generate employment opportunities in the State.

With these few words I conclude my speech, thanking you for the opportunity given to me.

**श्री विलीप सिंह भूरिया (भा.द.आ.):**  
सभापति महोदय, माननीय वित्त मंत्री जी ने जो बजट रखा है, मैं उसका समर्थन करने के लिए खड़ा हुआ हूँ। हमारे वित्त मंत्री जी ने खास कर अपने भाषण में 20 सूत्री कार्यक्रम का उल्लेख किया है, उस से हमारे पिछड़े हुए लोगों में, आदिवासी और हरिजनों में, कुछ आशाएं बंधी हैं।

सभापति महोदय, मैं जिस क्षेत्र से आता हूँ वह 85 प्रतिशत आदिवासी क्षेत्र है। मेरे क्षेत्र के साथ राजस्थान लगा हुआ है, महाराष्ट्र लगा हुआ है, गुजरात लगा हुआ है—ये तमाम लोग आदिवासी हैं। पिछले चुनाव में श्रीमती इन्दिरा गांधी के नेतृत्व में उन लोगों की आस्था बंधी है।

ढाड़ साल के अन्दर जो जनता पार्टी का शासन था उनमें इन गरीबों, मजदूरों और आदिवासियों के लिए क्या हुआ। यहां आंकड़े दिये जाते हैं और यहां पर शक्कर, तीन और उद्योग की बातें कही जाती हैं लेकिन मैं जिस क्षेत्र से आता हूँ, वहां के लोग सिर्फ तीन रुपये मजदूरी मांगते हैं अपना पेट भरने के लिए, रोजी-रोजी के लिए रोजगार मांगते हैं। वो भी उनको नहीं मिल रहे हैं। जनता पार्टी के शासन में ये गरीब इतने परेशान रहे कि इन को जो रहने के लिए मकान दिये गये थे उनको भी इन्होंने छोड़ दिया, जो इन के पास जमीन थी, वह भी छोड़ दी। इतने ज्यादा परेशान ये लोग उस समय रहे। अब कांग्रेस के शासन में आने के बाद और माननीय वित्त मंत्री ने जो 20 सूत्री कार्यक्रम का उल्लेख किया है, उससे उन लोगों में कुछ आशा का संचार हुआ है और इसके लिए मैं वित्त मंत्री जी को धन्यवाद देता हूँ और उनसे प्रार्थना करता हूँ कि आने वाले बजट में वे ऐसे क्रान्तिकारी प्रोग्राम लाए, जिनसे इन लोगों का भला हो सके। आज इस देश में अमीर और गरीब के बीच बहुत बड़ा अन्तर है। आज एक गांव का आदमी जब दिल्ली में आता है और यहां की सड़कें देखता है और दिल्ली में बनी हुई बड़ी-बड़ी बिल्डिंगों को देखता है, तो कितना बड़ा फर्क वह पाता है। आज गांव में और शहर में जमीन आसमान का फर्क है। अगर आप किसी गांव में जाते हैं, तो वहां जा कर आप को इस फर्क का अन्दाज होगा। इस फर्क को मिटाना होगा। आज जो गरीब है, जो आदिवासी है, वहां आप की रेल की पटरियां बनाता है, रेलों के पुल को बनाता है, मगर उन में सफर करने का जब उस को मौका आता है तो अगर वह सीट पर हुआ बैठा है, तो उसको सीट से उठा दिया जाता है। वह गरीब नीचे जा कर बैठ जाता है। मैं वित्त मंत्री जी से यह कहूंगा कि आने वाले बजट में वे क्रान्तिकारी परिवर्तन लाए और वह ऐसा बजट हो, जिससे ये गरीब लोग ऊंचे उठ सकें।

मैं एक बात और कहना चाहता हूँ कि श्री उत्तम भाई पटेल ने जो बात आदिवासी क्षेत्रों के लिए कही है, वह बिल्कुल सही

बात है। ऐसे क्षेत्रों में जहाँ आदिवासी रहते हैं, पहाड़ी क्षेत्रों में जो लोग रहते हैं, ऐसी जगहों पर आप को ऐसे आदिवासी क्षेत्र में अच्छे से अच्छे अधिकारियों को भेजना चाहिए, जो उन को दी गई सहायता का पूरा पूरा उपयोग उनके लिए करें। जो सहायता उनके लिए दी जाती है, वह उन तक पहुँचानी चाहिए। यहाँ पर हमारे सामने आंकड़े जरूर इस बारे में आ जाते हैं कि उनको इतनी सहायता दी गई है लेकिन प्रैक्टिकल जब हम देखते हैं, तो पाते हैं कि उन का कोई भला नहीं हुआ है। आज 33 साल के बाद भी उनका कितना भला हुआ है। 33 साल पहले वे जहाँ बैठे थे, वही आज भी बैठे हुए हैं। सेंटर की ओर से उन की तरफ पूरा ध्यान देना होगा। 33 साल के बाद हमारे जैसे नौजवान कन्धे से कन्धा मिला कर इस देश में आगे बढ़ना चाहते हैं। मैंने रेलवे का बजट देखा है पिछड़े हुए जो क्षेत्र हैं, वहाँ पर रेल लाइनों बिछानी होंगी जैसे मेरे क्षेत्र में दोहाद से इन्दौर और छोटा उदयपुर से अलिराजपुर तक लाइन नहीं है। रेलों की सुविधा देनी होगी और जो बड़े-बड़े उद्योग धन्धे हैं, वे वहाँ पर लगाने होंगे जहाँ पर पिछड़े हुए लोग रहते हैं। उन लोगों की तरफ हमें विशेष ध्यान देना होगा।

आज तो हम यह देखते हैं कि इरीगेशन की बड़ी बड़ी योजनायें बनाई जाती हैं, तो उनसे बड़े बड़े किसानों को ही लाभ मिलता है। आंकड़े दे दिये जाते हैं कि हमने इतना इरीगेशन का रकबा बढ़ा दिया है लेकिन आप को आदिवासी और दूसरी पिछड़ी जातियों के 2 परसेन्ट लोग भी नहीं मिलेंगे, जिनको ऐसी योजनाओं से लाभ हुआ हो। हमको सोचना होगा कि हम कैसे इन लोगों को ऊपर उठाएँ। आज जब एक आदिवासी शहर आता है और वह यह देखता है कि एक बटन दबाते ही सारे शहर में रोशनी हो जाती है, तो वह यही सोचता है कि यह सब भगवान की माया है। कहां से यह बिजली आई, उसको नहीं मालूम। इतने पिछड़े हुए और गरीब ये लोग हैं और इसलिए मैं वित्त मंत्री जी से यही निवेदन करूंगा कि इन लोगों की तरफ विशेष ध्यान दिया जाए। और पिछड़े हुए आदिवासी क्षेत्र में विद्युत लाइन बिछानी चाहिए।

सभापति महोदय, जिस प्रदेश से मैं आता हूँ वहाँ के दो-तिहाई भाग में सूखा पड़ा हुआ है। वहाँ की जनता गवर्नमेन्ट ने वहाँ के क्षेत्रों को सुखाग्रस्त क्षेत्र घोषित किया लेकिन वहाँ के मजदूरों को स्केअर-सिटी मैन्युअल के अधीन तीन रुपये मजदूरी दी, कहीं तीन रुपये बीस पैसे दी। सभापति महोदय आज के जमाने में तीन रुपये से क्या होता है? इसके बारे में हमें सोचना पड़ेगा कि जो मजदूर सुबह आठ बजे से शाम छः बजे तक मजदूरी करता है उसको अपना पेट भरने के लिए कितना पैसे चाहिए। मजदूरों की मजदूरी बढ़ानी चाहिए।

सभापति महोदय, मैं पिछड़े हुए क्षेत्र से आता हूँ। जो हमारे आदिवासी होस्टल हैं जिनमें रहने के लिए आदिवासी गरीबों के बच्चे आते हैं और वहाँ रह कर अपनी पढ़ाई करते हैं। उनको 60 रुपये प्रति मास दिया जाता है। इस साठ रुपये में, इस महंगाई के जमाने में एक बच्चा कैसे अपनी स्ट्यूडेंट लाइफ मॅन्टेन कर सकता है? उसे किताबें भी खरीदनी होती हैं, पढ़ाई की और भी चीजें खरीदनी होती हैं और उसे खाना भी चाहिए इस बारे में भी हमारे मंत्री जी को सोचना चाहिए, और छात्रवृत्ति बढ़ानी चाहिए।

सभापति महोदय, मुझे कहना तो बहुत कुछ था लेकिन आपने घंटी बजा दी है इसलिए मैं अपनी बात समाप्त करता हूँ। मैं अपने वित्त मंत्री जी का बहुत आभारी हूँ कि उन्होंने यह बजट पेश किया और मैं उनसे आग्रह करता हूँ कि मैंने जो ये तमाम बातें कहीं हैं उन पर वे विशेष ध्यान दें। इन शब्दों के साथ मैं आपका धन्यवाद करता हूँ और बजट का स्वागत करता हूँ।

SHRI A. K. ROY (Dhanbad): We are asked to vote a Budget meant for fetching votes. Generally, the budget reflects the political will and direction of the government. But this Budget reflects nothing. It is nothing but what I would call a colourless, tasteless and faceless budget presented by a weightless Minister....

PROF. MADHU DANDAVATE: Odourless also.

SHRI A. K. ROY: Yes—odourless also.

Sir, the entire budget shows that what the Congress Party means by stability is nothing but a *status quo*. It is nothing but a *status quo* and the Congress and the Janata Party are the birds of the same feather flying together. This is what we were telling earlier also and we are telling now also that there is no fundamental difference between the Janata and the Congress Party. All the capitalists of the country in some sort of collusion and understanding want to rule this country in a capitalist way by presenting a two-party system representing the two wings of the capitalists in the country.

To-day the economic conditions which were presented before us through the Budget and also the other books which we have received present a dismal figure. We are told that our gross national product has decreased by 1 to 2 per cent.. That means that the *per capita* income must have decreased by 5 to 6 per cent. Our industrial production has become stagnant. Agricultural production has decreased by 6 per cent. Our non-Plan expenditure has increased and the plan expenditure has decreased. Everywhere there is a sense of frustration and lack of direction.

We expected with the present Budget after this thumping victory which they were boasting everywhere they would come up with a firm direction. I know they have got no policy and no capacity to present something alternative. But at least some sort of a direction we expected out of this Budget which they were not showing. It will only land us in the same sort of confusion and frustration leading us nowhere.

Now ultimately they have got one thing—the 20 point programme. From the Finance Minister down to everybody tells us that this Budget will lead to the completion of the 20 point programme. But I would

like to ask—with is that 20 point programme? We have the experience of the 20 point programme. That is a traumatic experience. Mr. Chairman, I would like to say that the 20 point programme and our 20 months experience of the 20 point programme show that it is nothing but a 20 point bluff to the country. I am exposing this 20 point bluff to the country. What have you done? The 20 point programme professes land reforms. But you could not touch even the fringe of it. In India we are having 400 million acres of cultivated land. On the basis of the 1972 policy they said...

SHRI M. RAM GOPAL REDDY: There is the vast arid land in Rajasthan. You can go there and cultivate it.

SHRI A. K. ROY: I will tell you. In India we cultivate 400 million acres of land. Out of that, after the unique survey, they declared only 4.4 million as surplus land. But, hardly one per cent of it is the first class land. Out of that, not even 20 per cent could be recovered and distributed. This was the Land Reform they have done.

What about inflation? You know, Sir, they started their 20-Point Programme with a price index of 307 and it ended with a price index of 317. This is at the 1962 level. This is what you have done under your 20-Point Programme?

Their 20-Point Programme started with the unemployed in the Employment Exchange Register at 8.25 millions and it ended with 9.3 millions unemployed in the Employment Exchange Register. I would like to ask one question. Is it not that they started mortgaging our economy to the foreign capitalists and multi-nationals with their 20-Point Programme? We blame the Janata Party; they only followed their line as

a very obedient disciple. The actual thing started under the garb of their solemn profession of socialistic pattern during the Congress regime. At that time the World Bank people came; American capitalists also came. And the Foreign Exchange Regulations Act was diluted. All ways were open and India's womb was open for all the foreign investments. You would be surprised to know that this is the achievement of their 20-point Programme. I would like to read some portions. They were talking about self-reliance. What their 20-Point Programme did? A number of foreign collaborations were entered into by them. I am now reading from the Statement. At that time what type of self-reliance they followed? Through the 20-Point Programme, 'A hotel is to be set up with the help of foreign know-how; tomato paste is to be made with foreign collaboration. A list of foreign collaboration was approved during the period. It reveals that a number of common and simple items of manufacture are being allowed with the foreign collaboration.' This is the 20-Point Programme which they want to present before us as an ideal one.

Another comment on the 20-Point Programme came in the times of India at that time summarising the achievements of their Twenty Point Programme. What is that?

"Recession in the jute industry. 10 jute mills closed; 31,000 workers unemployed."

In the textile industry, the production of controlled cloth decreased from 82.2 crore to 66.1 crore square meters.

Out of 132 mini-steel plants, 105 were closed. What about their core sector? In their budget, you will find that there is a lot of crocodile tears being shed for the core sector. But, what happened to that sector? Under the 20-Point Programme, there was 1.2 million tonnes of steel. In

India we had very little *per capita* consumption of steel—it is hardly 13 to 14 k. g. Out of that 1.2 million tonnes of steel lying idle, they were not able to utilise it. Now we are passing through coal crisis. You will be surprised to know that under their 20-Point Programme, 14 million tonnes of coal will be lying at the pitmouth. This is their achievement under the 20-Point Programme. We are being told that this is the goal to which they want to lead the nation. It is a horrible thing. I would like to ask these gentlemen to tell us their traumatic experience when they followed the 20-Point Programme. I think many of the earlier Congressmen also had their traumatic experience to tell about the 20-Point Programme. For whom the benefit went. I would like them to tell me; they also must have their traumatic experience to tell about the 20-Point Programme.

MR. CHAIRMAN: Your time is over.

SHRI A. K. ROY: Because this is a 20-Point Programme it will take me a long time even to deal with one point at least.

I may tell you this, Mr. Chairman there is one thing which we have discovered. No force can maintain the present capital base, particularly the social structure and no permutation and combination of forces and types of possibilities imposed on this super-structure can deliver the goods. Whether the Government in one which is run by the Janata Party or the Lok Dal or the Congress, or even the left United Front Government as is the case in West Bengal, it would also fail in meeting the demands of the people. With the United Front Government there is one good thing and that is that they have never said that they will satisfy all the demands of the people. You give some unemployment allowance. You give some old age pension. This will not touch even the fringe of the problem and that is why I wish to draw the atten-

[Shri A. K. ROY]

tion of the Finance Minister to this problem. Either govern or get out. People are no more interested who will become the Finance Minister and such like things and how the Minister should be changed and in Plan Holiday and all sorts of things. But want that our basic problems should be solved. Unemployment problem should be solved. Price rise must be contained. Poverty must be decreased. Corruption must be rooted out. If you have any concrete plan you come out with it. If you don't have any, you go out. It is a simple thing. You must think how to broaden the base of the economy, how to neutralise the poverty of the many by the affluence of the few. You must tell us how you will harness the total labour power and the talents of the country. You must come out with a formula how to change the motivation of the country. What is needed is a remotivation of the entire motivation of the country. How it is to be done, by making what type of change in the structure of the economy, in the society, what is the formula, with all these things you must come out. People are not interested in various types of permutation and combinations. Please see the writing on the wall and act accordingly. That is all that I want to say. Thank you.

\*SHRI K. T. KOSALRAM (Tiruchendur): Mr. Chaiman, Sir, congratulating the hon. Finance Minister for his budget proposals, I would like to make a few suggestions.

The hon. Members who preceded me, especially from the Opposition Benches, referred to certain deficiencies in this budget. I would like to remind them that this is just an interim Budget. I want to apprise the hon. Members that Shri R. Venkataraman was the Minister of Industry in Tamil Nadu for a long period and he started one industry a day in Tamil Nadu. Shri George Fernandes should not forget this fact as it is all on re-

cord. I am sure that Shri R. Venkataraman will deliver the goods as the Finance Minister of the Government of India.

I would now refer to price spiralling of essential commodities. During the recent Elections we assured the people that the prices of essential commodities like sugar, kerosene, cement etc. would be brought down if we were voted to power. Though I belong to the ruling party, I have to point out that now the prices of essential commodities continue to be same as were prevalent before the elections. The primary reason for this is the dual pricing policy we are following. We have allowed the price of Rs. 4.50 per Kg. to the sugar mill owner in free market. It is to be remembered that 65 per cent of sugar output is given to levy sugar sector and 35 cent to free market sugar sector. The price per Kg. of levy sugar is Rs. 2.95. Who is distributing this levy sugar? It is distributed through the Civil Supplies Corporation. I would like to bring the personal notice of the hon. Finance Minister that the salemen of Civil Supplies Corporation dispose of the sugar meant for distribution in rural areas just outside the godown after taking delivery in fancy blackmarket prices. It is not that the professional black-marketeers and hoarders are indulging in this malpractice. It is the salesman of the Civil Supplies Corporation who sells a drum of kerosene at Rs. 100 margin just outside the godown after taking delivery. Can we expect the Civil Supplies Corporation to take stringent penal action against its own employees? The high officials of the State Administration say that it is the problem of Civil Supplies Corporation. I have during the past 15 days brought to the notice of Tahsildar, Dy. Tahsildar, B.D.O. and others the malpractices being indulged in by the salesmen of the Civil Supplies Corporation. They do not have powers to take penal action on them. I demand that these officials must be empowered to arrest these erring salesmen,

\*The original speech was delivered in Tamil.

handcuff them and parade them in public so that it acts as a deterrent to others. It is necessary to do so because the Civil Supplies Corporation is not going to take action against its own employees even if they are corrupt.

I have to regretfully bring to the attention of Shri R. Venkataraman that cement permit is given by the Block officials. But the officials do not verify whether the cement permit has been utilised for the purpose for which it was obtained. One buys a cement at Rs. 25 and sells it in the black-market at Rs. 55. That is the order of the day. Kindly depute your senior officials to check whether the cement has been utilised for the purpose for which it was obtained. Deterrent action is very much necessary in view of the fact that public servants are indulging in these nefarious activities.

As I stated earlier, dual pricing is primarily responsible for soaring prices. The sugar millowners are given the price of Rs. 4.50 per kg. but they can sell at any price they like in the free market. The levy sugar priced at Rs. 2.95 per kg goes in the black market, as explained by me, and that is also sold at fancy prices in the free market. This social evil can be curbed if the Government fixes statutory price of Rs. 3.50 per kg. of sugar and penal action should be initiated against those who sell sugar beyond this price. You have Preventive Detention provision, the Essential Commodities Act etc. Unless these legislative sanctions are enforced with vigour and verve, we will not be able to fulfil the assurances given to our countrymen during the elections, with particular reference to bring down the prices of essential commodities.

The predecessor of our Finance Minister assured me that the Government of India would allot 50 per cent of the investment on the development of Chinnamuttom Fishing Harbour project out of the estimated outlay of

Rs. 6 crores. This project would yield an annual foreign exchange earning of Rs. 10 crores, when it starts working. I request Shri R. Venkataraman to allot Rs. 3 crores for Chinnamuttom Fishing Harbour project. Shri R. Venkataraman was a member of the Planning Commission. The Planning Commission constituted an official team for studying the utilisation of waters of westflowing rivers. The report must have come by now. If this scheme is implemented then we would be able to bring under cultivation 10 lakh acres of drought afflicted land. The hon. Finance Minister must look into this and do the needful. The nationalised Banks must be directed to implement 20-Point programme Vigorously for the benefit of small men.

With these few words I conclude my speech.

श्री जैनुल बखर (गाजीपुर) : सभापति महोदय, मैं आपका बहुत आभारी हूँ कि आपने मुझे पहली बार इस माननीय सदन में कुछ कहने का मौका दिया है।

कल मैं माननीय चौधरी साहब का भाषण बड़े गौर से सुन रहा था। उन्होंने गांवों की तरक्की के बारे में बातें कहीं, और उनका कहना ठीक भी था कि गांवों की है, लेकिन जब तक आजादी की रोशनी नहीं हो सकती, आजादी के बाद जितनी खुशहाली गांवों में आनी चाहिए थी, उतनी नहीं आ सकती। मुझे महात्मा गांधी का वह वाक्य याद आता है कि अभी तक हम आजादी की रोशनी को शहरों के महलों तक ले आये हैं, लेकिन जब तक आजादी की रोशनी गांवों की झोपड़ियों तक नहीं पहुंचेगी, तब तक इस देश में आजादी नहीं आयेगी।

इसमें दो राय नहीं कि पिछले तीस साल के शासन-काल में कांग्रेस ने गांवों की दशा सुधारने के लिए बहुत महत्वपूर्ण कदम उठाये हैं। सब से पहले जमींदारी तोड़ी गई। जमींदारी प्रथा को तोड़ने से जो किसान खेत में हल चलाता था, वह खेत का मालिक बन गया। इसके बाद

[श्री चैनूल बक्षर (गाधीपुर)]

कांग्रेस सरकार ने बैंकों का राष्ट्रीयकरण किया, जिसमें बैंकों की जो पूंजी बड़े उद्योग-धंधों और व्यापार में लगती थी, उसका कुछ हिस्सा गांवों के किसानों के पास भी पहुंचा और उन्होंने उसकी मदद से बीज, खाद आदि खरीदे, कुएं, ट्यूबवैल आदि सिंचाई के दूसरे साधन हासिल किये।

कांग्रेस ने दुनिया का सबसे बड़ा लैंड रिफॉर्म का कानून बनाया, जिसके मुताबिक लाखों लाख एकड़ जमीन बड़े जमीन के मालिकों से लीगडू और उसे भूमिहीन किसानों में आबादी और खेती के लिए बांटा गया। सिंचाई के साधन उपलब्ध कराये गये। बड़ी बड़ी नहरें बनाई गईं। गांव गांव में ट्यूबवैल लगाये गये और बिजली, खाद वगैरह के साधन गांवों तक पहुंचाये गये।

नतीजा यह हुआ कि देश में अकाल पड़ने पर यूरोप के बाजार में भारत के लोगों के लिए जो भीख मांगी जाती थी, वह बन्द हुई और हमारा देश कम से कम इतना गल्ला पैदा करने लगा कि आसानी से पेट भर सके। लेकिन मुझे दुख के साथ कहना पड़ता है कि गांवों के लिए जितना काम होना चाहिए था, उतना अभी तक नहीं हो सका है। माननीय चौधरी साहब ने ठीक ही कहा है कि आज भी हमारी मां-बहनों को गांवों में शांति के अभाव में मैदानों में जाना पड़ता है। दिन में वे जा नहीं सकती, रात का उनको इंतजार करना पड़ता है। चौधरी साहब तो यह बात बारह साल से कह रहे हैं और मैं 12 साल से उनकी यह बात सुनता आ रहा हूँ। लेकिन मैं बड़े अदब के साथ कहना चाहता हूँ कि चौधरी साहब को दो बार उत्तर प्रदेश का मुख्य मंत्री बनने का मौका मिला, इस देश का वित्त मंत्री बनने का मौका मिला, इस देश का प्रधान मंत्री बनने का मौका मिला, लेकिन उन्होंने देश के किसी गांव में एक भी शांति नहीं बनाया। अपने गांवों में भी उन्होंने शांति नहीं बनाया। मुझे याद है जब 1971 में वह प्रदेश के मुख्य मंत्री थे तो हमने और हमारे कई साथियों ने उनसे

कहा था कि चौधरी साहब, यह बात तो आप बराबर कहते आए हैं, जब आप को मौका मिला है, कृपा करके कुछ शांति गांवों में बनवा दीजिए, तो उन्होंने कहा कि यह जिला परिषद का काम है, मैं इस काम को नहीं कर सकता। तो कहना और बात है करना और बात है। लेकिन अपनी कांग्रेस सरकार से और अपने वित्त मंत्री से मैं यह अनुरोध जरूर करूंगा कि वह ऐसे फंड की व्यवस्था करें, कोई ऐसा फंड निकालें, कहीं से पैसे की व्यवस्था करें जिससे गांवों में कम से कम महिलाओं के लिए शांति बनाए जा सकें। हमारे देश की महिलाओं के लिए, हमारे देश की इज्जत के लिए यह एक बहुत बड़ी बात होगी और इसके लिए मैं माननीय वित्त मंत्री जी का ध्यान आकर्षित करना चाहता हूँ। अभी तो वह वोट आन एकाउंट का बजट लाए हैं, मैं आशा करता हूँ कि आगे के बजट में वह इसका प्रावधान करेंगे।

इसी तरह मैं माननीय वित्त मंत्री से यह भी प्रार्थना करूंगा कि हमारी पार्टी और हमारी सरकार इस देश में कमजोर लोगों के लिए, इस देश के पिछड़े लोगों के लिए, गरीब और कुचले हुए लोगों के लिए बहुत दिनों से काम करती आई है, अबकी बार मैं उनसे अनुरोध करता हूँ कि वह देश के पिछड़े इलाकों की तरफ ज्यादा ध्यान दें। इस देश में कितने ही ऐसे पिछड़े इलाके हैं जहां आज की आधुनिक सुविधाओं की बात छोड़ दीजिए, मध्य-युग की सुविधाएं भी नहीं पहुंच पाई हैं। मैं जिस क्षेत्र से आता हूँ, गाजीपुर का वह जिला आजादी की लड़ाई में हमेशा आगे रहा है, आजादी के लिए कुर्बानियां देने में वह जिला पूरे देश में अगली पीढ़ी में खड़ा था, लेकिन आजादी के बाद जब विकास की योजना शुरू हुई तब वह जिला पूर्वी उत्तर प्रदेश में भी, सब से पीछे चला गया। वहां एक गांव से दूसरे गांव में जाने के लिए रास्ता नहीं है। बीस बीस और पच्चीस पच्चीस मील के ऐसे रोडवेज हैं जहां कि कोई अस्पताल नहीं है और मैं आप को बताना चाहता हूँ कि उस जिले के हजारों लोग हर साल गांवों से अस्पताल ले जाते हुए सड़क के अभाव के कारण रास्ते में ही मर जाते हैं, अस्पताल नहीं पहुंच पाते हैं। वहां दो दो हजार, तीन तीन

हजार के ऐसे गांव हैं जहां आज भी एक प्राइमरी स्कूल नहीं खोला जा सका है। यहां की 75 प्रतिशत आबादी आज भी गरीबी की रेखा के नीचे गुजर कर रही है और उस में अधिक संख्या भूमिहीन किसानों की, मार्जिनल फार्मर्स और स्माल फार्मर्स की है। यह जिला अपनी गरीबी के कारण सिसक रहा है। उस के दो हिस्से ऐसे हैं कि जिन को अभी तक गंगा नदी पर पुल बनाकर जोड़ा नहीं जा सका और गाजीपुर मुख्यालय तक जाने के लिए उन को कितनी परेशानी उठानी पड़ती है। नाव से और स्टीमर से वे लोग जाते हैं और प्रत्येक वर्ष चार चार, पांच पांच आदमी गंगा में डूब कर मर जाते हैं। ऐसे दुर्भाग्यपूर्ण जिले से हम आये हैं और माननीय विस्त मंत्री जी का ध्यान दिलाना चाहते हैं कि वह कोई ऐसी योजना बनाएं जिससे कि प्रत्येक वर्ष कुछ सबों के कुछ बहुत पिछड़े जिलों को ऊपर उठाने की कोशिश की जाय। चालीस चालीस और पचास पचास हजार की आबादी के हमारे यहां ऐसे गांव हैं। जिनकी गलियों में चले जाइए तो गलियां तो 8 फुट चौड़ी हैं, लेकिन एक फुट का रास्ता शायद ही हो। बाकी सारा पानी से भरा रहता है। गंदगी के निकास की या पानी के निकास की उन गांवों में कोई व्यवस्था नहीं है। इसीलिए गांवों में कैसे छोटे मोटे उद्योग धंधे खोले जायें? कैसे पढ़े लिखे लोग उन गांवों में रह सकें? कैसे वे अपना छोटा मोटा कारोबार वहां कर सकें? जब तक गांवों में हर प्रकार की सुविधा नहीं पहुंचाई जायेगी, जब तक वहां अच्छी तरह रहने के लिए सुविधाएं नहीं होंगी तब तक लोग गांवों में उद्योग धंधे नहीं चला सकते चाहे छोटे उद्योग हों, चाहे मामूली उद्योग हों, इसके लिए गांवों को उन्नत करना पड़ेगा। हमारा क्षेत्र पूर्वी उत्तर प्रदेश में है और पूरा पूर्वी उत्तर प्रदेश ही गरीब है। मैं आपको याद दिलाना चाहता हूँ कि सन् 1962 में हमारे जिले के एक सदस्य श्री विश्वनाथ सिंह गहमरी जो तीसरी लोक सभा में चुनकर आये थे, उन्होंने गाजीपुर जिले के लिए, वहां की गरीबी का एक बहुत ही दर्दनाक नकशा खींचा था जिससे प्रभावित होकर तत्कालीन प्रधानमंत्री, पं. जवाहर लाल नेहरू ने प्लानिंग कमीशन से एक स्टडी टीम बनवाई थी जिसे पटेल कमीशन कहा जाता है। उस

कमीशन ने गाजीपुर, आषमगढ़, देवरिया और जौनपुर का सर्वे किया था। उस कमीशन ने 1961 की फीगर्स देते हुए बताया था कि गाजीपुर की पर-कैपिटा इनकम 171 रुपये थी जबकि उत्तर प्रदेश की पर-कैपिटा इनकम 261 रुपये थी और पूरे देश की पर-कैपिटा इनकम 330 रुपये थी। वही भी अगर सर्वे किया जाये तो गाजीपुर शायद 1961 में 171 रुपये पर-कैपिटा इनकम से बढ़कर 261 रुपये तक पहुंच गया हो लेकिन इससे ऊपर जाने का कोई सवाल ही नहीं है। पटेल कमीशन ने उस समय छोटे-मोटे उद्योग-धंधों की स्थापना की बात भी कही थी। कमीशन ने शूगर इण्डस्ट्री कायम करने के लिए, डिस्टिलरी कायम करने के लिए, पेपर मिल कायम करने के लिए, केमिकल इण्डस्ट्री कायम करने के लिए, बड़ी बड़ी काटन मिलें कायम करने की तथा हवी इंजीनियरिंग इण्डस्ट्री कायम करने की सिफारिश की थी। पहले कमीशन ने सन 1964 में अपनी रिपोर्ट दी थी।

**श्री भारखंडे राय (घोसी):** वह सारी सिफारिशें क्रोल्ड स्टोरेज में चली गई हैं।

**श्री जनुल बशर:** सभापति महोदय, मैं आपके माध्यम से वित्त मंत्री जी से अपील करना चाहता हूँ कि पटेल कमीशन की रिपोर्ट को वे एक बार पढ़ें और जिन इण्डस्ट्रीज को कायम करने की बात उसमें कही गई है उनको कायम करें। अभी हमारे दोस्त कह रहे थे कि श्री वेक्टरमण जब तमिलनाडू में इण्डस्ट्रीज मिनिस्टर थे तो उन्होंने एक राज में एक इण्डस्ट्री कायम की थी लेकिन मरे जिले में वे दो तीन इण्डस्ट्रीज भी कायम कर दें तो मैं और मेरा जिला जीवन भर के लिए उनके आभारी रहेंगे।

एक बात मैं और कहना चाहता हूँ। हमारा उत्तर प्रदेश बहुत ही पिछड़ा हुआ सूबा है। इससे ज्यादा गरीब शायद बिहार सूबा ही होगा। बिहार के ऊपर ही उत्तर प्रदेश का नाम होगा। इसलिए उत्तर प्रदेश को अधिक से अधिक फंड दिए जाने की आवश्यकता है। एक तो हमारा सूबा बहुत बड़ा है और दूसरे आबादी बहुत ज्यादा है लेकिन उसके हिसाब से फंड नहीं मिलता है। मिसाल के तौर पर अगर

[श्री जैनुल बख्श]

हरियाणा को चार लाख मिलते हैं और उत्तर प्रदेश को 8 या 12 लाख भी मिल गए तो भी वह काफी नहीं है क्योंकि उत्तर प्रदेश के एक बनारस डिवीजन से ही पूरा हरियाणा छोटा है। इसलिए जब उत्तर प्रदेश को फंड दिए जायें तो इस बात का ख्याल रखा जाए कि उत्तर प्रदेश की आबादी कितनी है, उत्तर प्रदेश का क्षेत्र कितना है और उत्तर प्रदेश में पिछड़ापन कितना है। जब इन बातों को देख कर ही उत्तर प्रदेश को फंड दिया जायेगा तभी उत्तर प्रदेश में कुछ विकास हो सकता है। हम उत्तर प्रदेश के लोग हमेशा दिल्ली में आकर चुप रहते हैं कि कहीं असम के लोग नाराज न हों जायें, कहीं तमिलनाडू के लोग नाराज न हों जायें। पूर्वी उत्तर प्रदेश के लोग लखनऊ में आकर भी चुप रहते हैं कि कहीं पश्चिमी उत्तर प्रदेश के भाई अलग होने की बात न कह दें। लेकिन अब हम कहना चाहते हैं कि उत्तर प्रदेश बहुत इन्तजार कर चुका, अब भी तरक्की करना चाहते हैं, देश की आजादी में हम भी हिस्सा बटाना चाहते हैं। अब वित्त मंत्री जी तमिलनाडू के हैं और प्रधान मंत्री जी उत्तर प्रदेश की थीं . . . .

**सभापति महोदय :** अब आपका समय समाप्त हो गया है।

**श्री जैनुल बख्श :** मैं बहुत पिछड़े इलाके से आया हूँ, कृपा करके एक मिनट और दें।

मैं माननीय वित्त मंत्री जी से कहना चाहता हूँ कि अभी तक हम लोकसभा में केवल अपनी संख्या पर ही गर्व कर सकते थे या प्रधान मंत्री पर गर्व कर सकते थे लेकिन अब तो प्रधान मंत्री भी आंध्र प्रदेश की हो गई है। इसलिए अब हम कहना चाहते हैं कि हमारे उत्तर प्रदेश का हिस्सा उस मिलना चाहिए। उत्तर प्रदेश इस देश का बहुत बड़ा राज्य है, फंड के एलोकेशन में उत्तर प्रदेश की जरूरत को ध्यान में रखा जाना चाहिए। और उसी के हिसाब से फंड मिलना चाहिए।

मैं आपका आभारी हूँ कि आपने मुझे कुछ अधिक समय दिया। धन्यवाद।

**श्री रामनगीना मिश्र (सलेखपुर) :** सभापति जी, मैं आपका बहुत ही शुकृगुजार हूँ कि, इसके पहले हमारे भाई, श्री जैनुल बख्श, ने जिस तरह से कहा उसी तरह से मैं भी पहली बार लोक सभा में आया हूँ आपने हमें बोलने का अवसर दिया।

मान्यवर, बहुत सी बातें इसके पूर्व आ चुकी हैं। मैं शुद्ध देहात का रहने वाला हूँ। जब घर से चला और लोक-सभा का सदस्य हुआ, तो सोचा कि मैं गांव की बातें करूंगा। यहां आने पर बड़े-बड़े नेताओं के लैक्चर सुने, चौधरी साहब का ब्यान सुना और अपोजीशन के बड़े-बड़े क्रांतिकारी नेताओं के ब्यान भी सुने और मुझे आश्चर्य होता है कि जितने हमारे देश के विरोधी दल के नेता हैं, वे सब गरीबों का नाम बहुत लेते हैं, गांव का नाम जरूर लेते हैं। समाजवाद एक शब्द है, जो कि हर पक्ष द्वारा लिया जाता है और जब पावर में आ जाते हैं तो समाजवाद का मतलब पता नहीं किस तरह से लगाते हैं।

अभी-अभी हमने चौधरी साहब का ब्यान सुना, उसमें हमें ऐसा लगा कि वे अपने आपको बहुत डेमोक्रेटिक कहते हैं, अपने आप को समाज सुधारक कहते हैं और कृषकों के रहनुमा कहलाते हैं। मान्यवर, वह कितने बड़े डेमोक्रेटिक हैं, यह जानकर मुझे आश्चर्य हुआ और मैं समझता हूँ कि देश में अगर कोई सबसे बड़ा तानाशाह है तो माननीय चौधरी साहब। हमने उनके क्षेत्रों में जाकर देखा है वे हरिजनों को नाम पर जिन्दा रहना चाहते हैं लेकिन उनके क्षेत्र में हरिजनों को वोट देने तक का अधिकार नहीं है। इस हाउस के लोग कमीशन के रूप में उनके क्षेत्र में जाकर देखें अगर मेरी बात गलत सिद्ध होगी तो मैं इस्तीफा देने के लिए तैयार हूँ। उन क्षेत्रों में किसी भी गरीब को वोट नहीं देने दिया गया, क्या यह प्रजातन्त्र है और इस तरह से वे उनकी रहनुमाई

करना चाहते हैं। इतना ही नहीं मान्य-वर, जिन हरिजनो के नाम पर वे बहुत दुखी हैं, आंसू बहाते हैं और राँव के विकास के लिए आंसू बहाते हैं, मैं किसी भी बदले की भावना से नहीं कहता, यहां आने पर यहां की चकाचाँध को देखकर वे देहात को भूल जाते हैं जबकि देहात के किसानों की गाँधी कमाई का हम सब उपभोग कर रहे हैं। हम देखते हैं कि जितने हमारे सरकारी कर्मचारी हैं, छोटे हों या बड़े हों, उन सबकी तन-स्वाहें जरूर बढ़नी चाहिए, उनको सारी सुविधाये मिलनी चाहिए और शहर में रहने वालों को हर तरह की सुविधा होनी चाहिए। यही नहीं पानी के फव्वारे मनोरजन के लिए लगने चाहिए, खेलने के लिए मैदान भी अच्छे होने चाहिए, लेकिन देहातों की हालत तो देखिए।

जैसा कि अभी अभी हमारे मित्र ने जो बात कही है, उससे बात को पहले से मैंने भी नोट किया हुआ था सचमुच मे मैं समझता हूँ कि जिस वक्त जनता पार्टी का राज हुआ, चुनाव के समय वे भी गाँवों में गए, मैं भी देहात का रहने वाला हूँ, वहाँ पर उन्होंने कितने सरसब्ज बाग दिखाए कि हमें राजा बना दो, फिर जिसको नौकरी नहीं मिलेगी हम उसको 150 रु. बेरोजगारी भत्ता देंगे और देहात के रहने वाले किसान भाइयों की झोपड़ियों को महलों का रूप दें देंगे और दूध की नदियाँ बहा देंगे। ठीक उसके बाद वे जब कुसी पर आए तो इनके सबसे बड़े नेता ने कहा कि नहीं-नहीं चुनाव के समय में जो वायदे किए जाते हैं, वे जरूरी नहीं हैं कि पूरे किए जाएँ।

### 17.00 घंटे

मुझे तो कुछ कहते हुए संकोच लगता है, क्योंकि वे बड़े लोग हैं, मैं कैसे कुछ कहूँ। लेकिन एक चीज पर मुझे गर्व है-- मुझे अपने कांग्रेस दल पर गर्व है, अपनी नेता पर गर्व है। आज समाजवाद का नाम सब दलों को लोग लेते हैं, लेकिन समाजवाद को चरितार्थ करने की शक्ति अगर किसी में है, तो केवल श्रीमती इन्दिरा गांधी हैं। आप पूर्व का इतिहास देखिए--मैं चलेन्ज करता हूँ। अगर झूठ हों तो विरोधी दल के नेता बतला दें। जिस वक्त श्रीमती इन्दिरा गांधी वजारत

की कुसी पर आईं उन्होंने बैंकों का राष्ट्रीयकरण किया, राजा-महाराजाओं के प्रीवी पर्सों को समाप्त किया। हमारे चौधरी साहब का कल यह ब्यान था कि वह बिरला और डालमियां को अधिक सुविधाएं देती हैं, लेकिन हमें वह दिन याद आता है जब करोड़ों रुपया प्रीवी पर्स के रूप में, जो गरीबों के खून-पसीने की कमाई थी, दिया जा रहा था। चौधरी साहब की पाटी ने विह्वल जारी करके अपनी पाटी के सदस्यों को आदेश दिया था कि इसका विरोध करो और उसका नतीजा यह हुआ कि दोबारा चुनाव हुए। एक तरफ तो वह यह कहते हैं कि मैं पूँजीवाद का विरोध करता हूँ, लेकिन दूसरी तरफ जब वोट देना होता है तो राजा-महाराजाओं के पक्ष में वोट देते हैं। श्रीमती इन्दिरा गांधी ने यह साबित कर दिया कि मैं गरीबों की हिफाजत करूंगी, पूँजीपतियों और राजामहाराजाओं का समर्थन नहीं करूंगी और उसके फलस्वरूप उन्होंने प्रीवी-पर्स को समाप्त किया।

बैंकों का राष्ट्रीयकरण क्यों किया गया? इस लिए कि ये बैंक कैपिटलिस्टों की मदद करते थे, किसानों की मदद नहीं करते थे। उन्होंने नियम बना दिया कि अब किसानों की मदद की जायगी, उनको भी कर्जा दिया जायगा। इतना ही नहीं जो बड़े-बड़े ताल्लूकेदार थे, जो हजारों एकड़ जमीन पर कब्जा किये बैठे थे, उन पर सीलिंग लागू की। जो गरीब गाँवों में बसता था, जिस के पास रहने के लिए जमीन नहीं थी, उसको झोपड़ी बनाने के लिए जगह दी -- ये कदम वास्तव में समाजवादी कदम थे। अब मैं अपने विरोधी दल के नेता से पूछना चाहता हूँ कि आप की वजारत के समय में जब से चौधरी साहब प्रधान मंत्री बने, उत्तर प्रदेश में आप ने कौन सा काम किया - एक भी ऐसा काम गिना दें, जिस का लाभ गरीबों के घर पहुँचा हो। आप ने ऐसा एक भी काम नहीं किया।

हां, एक काम जरूर किया। मैं भी कभी विद्यार्थी था। भारखण्डे राय जी यहां मौजूद हैं, उन को मालूम होगा, उस समय भौतिक समाजवाद पढ़ाया जाता था, उस में एक विषय था-वर्ग-संघर्ष, नरसिंह-बमीर का झगड़ा। कुछ दिन तो हम ने

[श्री रामनमिना मिश्र]

भी पढ़ा, लेकिन बाद में देखा कि जो अपने को पक्के समाजवादी कहलाते थे, उन्होंने सोचा कि इस से तो गड़बड़ हो जायेगी, यह देश तो धार्मिक है, इसलिये इस का क्या उपाय किया जाय। उन्होंने सोचा कि वर्ग-संघर्ष के स्थान पर वर्ण-संघर्ष कर दिया जाए, यानी जाति का संघर्ष कर दिया जाए। जाति-संघर्ष शुरू होगा तो उसके सेंट्रीमेंट में जब गरीब लड़ेगा तो पूंजीपति की तरफ उस की नजर नहीं आयगी। आज इस स्थिति को सम्भालने में यदि कोई सक्षम है, तो वह केवल श्रीमती इन्दिरा गांधी हैं - उन्होंने साबित कर दिया है कि हम इस देश को जाति और मजहब के नाम पर ले कर नहीं चलेंगे।

लेकिन इस अवसर पर मैं एक बात जरूर कहना चाहता हूँ - जिस की मुझे हार्दिक तकलीफ है। आज हमारे देहात के गरीबों को यदि पीने के लिये शुद्ध पानी मिल जाय और स्त्रियों के तथा बच्चों के स्वास्थ्य लाभ के लिये गांवों में शांखालयों की व्यवस्था कर दें तो आधा समाजवाद आ जायगा। ये दो काम बुनियादी काम हैं जिन की तरफ हमें तुरन्त ध्यान देना चाहिये। शहरों के फव्वारे बन्द हो जायें तो उन से कोई विशेष तकलीफ नहीं होगी, अगर शहरों में खेलने के लिए अच्छे मैदान न बनें, उनमें सजावट न हो, तो उस से देश को कोई नुकसान नहीं होगा। लेकिन उस पैसे को बचाकर यदि हम इन कामों पर गांवों में खर्च कर दें तो वह बहुत बड़ी देने होगी।

अब मैं अपने वित्त मंत्री जी का ध्यान अपने अंचल की तरफ ले जाना चाहता हूँ जिस का मेरे पूर्व-वक्ता ने भी जिक्र किया है। भारत वर्ष में उत्तर प्रदेश सब से गरीब प्रदेश है। भारत वर्ष की आबादी का 1/5 भाग उत्तर प्रदेश में है यानी हमारे उत्तर प्रदेश की 10 करोड़ से ऊपर आबादी है। अगर सचमुच में देखा जाए, तो सरकार की तरफ से क्या मिलता है क्योंकि हमारे यहां की आबादी 10 करोड़ की है। जितना कम से कम अनुदान है, वार्थिक सहायता है, उतनी दी जाती है जोकि अन्य

प्रदेशों के मुकाबले में नहीं के बराबर है। इस संबंध में मुझे यह पंक्ति याद आ जाती है, घर घर में उजाला है, मेरे घर में अंधेरा। जिस प्रदेश में उजाला न हो, वहां बसने का क्या फायदा। इसलिए मैं वित्त मंत्री जी से यह निवेदन करूंगा कि भारतवर्ष में उत्तर प्रदेश की जन-संख्या को देखते हुए हम को सहायता अवश्य मिलनी चाहिए। आज जब समाजवाद का नाम लिया जा रहा है, तो उस में हम भी हिस्सेदार हैं और हम को भी जीने का हक है। जो अन्य प्रदेशों के लोगों को हक मिल रहा है, वह हमें भी मिलना चाहिए। मैं खास तौर पर उत्तर प्रदेश के पूर्वी जिलों की ओर आप का ध्यान आकर्षित करूंगा। पूर्वी जिलों में खास तौर से बलिया और देवरिया की स्थिति आप जा कर देखें। विश्व में ऐसा गरीब इलाका शायद ही कोई और हो। वैसे तो भारत ही विश्व में गरीब देश है लेकिन मैं विश्व की बात करता हूँ। आज इस देश में सबसे ज्यादा गरीब देवरिया और बलिया जिले हैं जबकि देश के निर्माण में और देश की आजादी में मंगल पांडे तथा चित्तू पांडेय का नाम सदा अमर रहेगा। कूबानी देने में यह जिला सब से आगे रहा है। अभी पटेल आयोग की रिपोर्ट को अगर आप देखें, तो आप पाएंगे कि सलेमपुर में चले जाएं, तो पक्की सड़कों का नाम नहीं है। इतना ही नहीं समुचे जिले में कोई नया उद्योग नहीं खोला गया है। वहां चीनी की मिल है और धान की खेती होती है और वहां पर पेपर मिल अच्छा चल सकता है।

एक बात और इस संबंध में मैं निवेदन करना चाहता हूँ कि वहां पर मन्ना होता है लेकिन उस के मासिक को यन्त्री

किसानों को इस अधिकार से वंचित किया हुआ है कि वह अपना गन्ना बिजली द्वारा कोल्हू से नहीं पैर सकता है उगर उस के पास बिजली है या ट्यूबवैल है। हर जगह स्वतंत्रता तथा मालिक अधिकारों की लड़ाई है लेकिन वहाँ पर किसानों को अपना गन्ना पैरने की स्वतंत्रता नहीं है। छोटे छोटे उद्योगों की बात हो रही है। तो मैं वित्त मंत्री जी से यह निवेदन करना चाहूंगा कि वहाँ पर किसानों को अपना गन्ना अपने कोल्हू में बिजली द्वारा पैरने की आजादी होनी चाहिए इस के अलावा मैं यह भी कहना चाहता हूँ कि हमारे यहाँ एक फ़ैक्टरी छितीनी में है। उस पर 2 करोड़ रुपया किसानों का बकाया है। अगर उस को बेच भी दिया जाए, तो 50 लाख रुपया भी नहीं मिलेगा। 52 लाख रुपया मजदूरों का बकाया है। इस तरफ शासन को ध्यान देना चाहिए। इस का नतीजा क्या होगा। अगर ऐसी ही स्थिति रहती है, तो 10 लाख के बाद पूर्वी उत्तर प्रदेश और बिहार के किसानों को कमर टूट जाएगी।

अभी एक कमिटी बनी थी, गुन्डू राव कमिटी बनी थी। उसकी रिपोर्ट मौजूद है और वित्त मंत्री जी को सिर्फ उत्तर प्रदेश का हों नहीं बल्कि उत्तर भारत के लिये चीनी का जो उद्योग है, वह सब से बड़ा उद्योग है, उस कमिटी की रिपोर्ट को ध्यान में रख कर कुछ इस उद्योग के सम्बन्ध में करना चाहिए। अगर इस उद्योग की तरफ नजर नहीं रखी जाएगी, तो यह उद्योग समाप्त हो जाएगा और इस का नतीजा यह होगा कि करोड़ों किसानों पर इस का असर पड़ेगा। आज गन्ना मिलों पर लाखों मजदूर निर्भर हैं, वे असहाय हो जाएंगे और उन के जीवन-यापन की बहुत बड़ी समस्या खड़ी हो जाएगी।

बिहार से बलिया जाने के लिए सरयू नदी पर एक रोड पुल मंजूर हुआ था। पीपे वाला पुल हो गया है। पहले से उस के लिए पुल सर्वेण्ड है लेकिन वह अभी बना नहीं है। हमारे उमर यह एक रियायत होगी अगर वह पुल बन जाए।

इस के अलावा एक बात और निवेदन करना चाहूंगा। कहने के लिए तो सब कहते हैं कि हम गांवों के लिए सब कुछ कर रहे हैं। आज गांवों में वहाँ के बच्चों की पढ़ाई के लिए ठीक इन्तजाम नहीं है। शहरों में तो बड़े-बड़े कालेज हैं लेकिन देहातों में आप चले जाएँ, तो वहाँ पर प्राइमरी स्कूलों में जो लड़के पढ़ते हैं, वे पेड के नीचे बैठ कर पढ़ते हैं। अगर छप्पर है तो सीधा आसमान दिखाई देता है। इसलिए एजुकेशन के मामले में भी वित्त मंत्री जी थोड़ी सी नजर रखें और गांवों के अन्दर जो प्राइमरी स्कूल हैं, उन में कम से कम छप्पर तो ऐसे हो जाए, जहाँ गरीबों के बच्चे बैठ कर अच्छी तरह के पढ़ सकें।

मान्यवर, इतना ही नहीं, शहरों में जो लोग महल बनाते हैं उनको कच्चे मिलते हैं, नाना प्रकार की सुविधाएँ मिलती हैं, सीमेंट मिलता है। लेकिन गांवों में जो भोपीडियाँ बनाते हैं, कच्ची दीवार बनाते हैं, जिनके पास इन्हें बनाने के लिए पैसे नहीं होते उन्हें कोई सुविधा नहीं मिलती। मान्यवर, मैं मंत्री जी से चाहूंगा कि वे गांवों के निराश्रित लोगों को मकान बनाने के लिए आर्थिक सहायता प्रदान करने के बारे में इस में राशि का समावेश करें।

इन शब्दों के साथ मैं वित्त मंत्री का जो उन्होंने बजट पेश किया है, उसके लिए बड़ा आभारी हूँ। सचमुच में इस बजट से एक राशनी मिल रही है इस से हम गरीबों को भी कुछ राहत मिलेगी और आला जो बजट आयेगा उस में गांवों की तरफ पूर्ण-रूपेया ध्यान दिया जाएगा।

इन शब्दों के साथ माननीय मंत्री जी द्वारा जो बजट पेश है उसका मैं समर्थन करता हूँ।

SHRI T. R. SHAMANNA (Bangalore-South): Mr. Chairman, Sir, I stand up to oppose the Budget Estimates presented by the hon. Finance Minister. I have given a number of cut motions but for want of time, I am taking up only a few of them.

The first item that is very necessary is the question of unemployment. It

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is a matter of concern that unemployment is increasing on a large scale both educated and illiterate. It is depressing to note that even technically qualified persons like engineers and doctors are unemployed. In Karnataka there are persons who have registered their names in Employment Exchanges six to seven years back, have not been given a chance to appear for interview. Assurances by Central and State Government regarding giving employment are only on paper. Everywhere we find an army of unemployed and the situation is becoming grave day by day. No serious thought is given to solve this problem.

There are many issues which are required to be examined, like over population, under production, lack of purposeful job-oriented education and training and the will to get employed. This should be treated as a national issue and fought on war footing.

One of the reasons for unemployment is the effective competition by ladies to get employment. There was a time when if a lady was employed, she was disqualified for marriage. Now, we find that many young men are preferring employed ladies getting good salary. In offices, we find large number of women working. It may be due to economic condition. In this connection, please permit me to say that in Karnataka there is a strong feeling that local people's claim to get job is ignored by the Central Government industries and other establishments in Karnataka. The young men of Karnataka are not given due preference in the matter of employment. I am afraid that if such a procedure is followed, one day or the other the Assam situation may flare up in Karnataka also. So, I would urge upon the Government to see that directives are issued to the Central industries and Central establishments to give preference to the Karnataka people for job

opportunities. Government should take effective steps to solve this burning problem without undue delay.

Coming to education, I am sorry to say that after independence the only step that we have taken is to conduct costly experiments. There is no purposeful job-oriented proposal for our young men to get jobs. While there is quantity, there is lack of quality in education. A large number of schools have come up, a large number of students are taking training but the fact is that they are not getting the real education that is needed.

No serious thought is bestowed on the question of stopping the brain drain from this country. Our young men going abroad to get higher or specialised education prefer to stay in those foreign countries, rather than coming back to India. Government should seriously consider how best people who are intelligent, who are having enough of qualifications, are made to stay here and get suitable employment.

Then I come to the question of prices. In every session we are having discussion on the question of prices. I am sorry to state here that without rhyme or reason for everything the Janata Party is made the target. I may tell the ruling party friends that they can fool some people for some time, but they cannot fool all people for all time. Therefore, instead of criticising others, I would request them to feel their responsibility and see how best the promises they have given to the people are fulfilled.

Of course, the sugar price has been going up. But, so far as rice is concerned, the price was steady for a long time. But, in the last two or three months it has gone up by Rs. 30 to 40 per quintal. The textile prices are going up. Building materials like timber, steel and bricks are very costly. So, the essential requirements of the common man like food, clothing and shelter have become very costly. Therefore, the Central Govern-

ment should take immediate action to see that people are made to live happily in this country.

Of course, this is only a temporary budget, which shows a big deficit. I am sure you will have to bring in a heavy dose of taxation. In Karnataka already the taxes are very heavy. Yet this year they have proposed taxes to the tune of Rs. 50 crores to 60 crores. Because of the big deficit in the Central budget, I am quite sure you are going to impose very heavy tax burden in the coming budget. Therefore, I call upon the people not to be under the illusion that they will be living in heaven immediately because the Indira Gandhi Government has come. People must be very careful to see what is going on in this country.

I am very happy that my good friend, Shri Veerendra Patil has been taken to the Central Cabinet. Though I am in the opposition, I have got some regard for him because he has done very good service as the Chief Minister of our State. I have no doubt that he will acquit himself well as a capable Minister at the Centre also.

Immediate steps should be taken to bring down the sugar price to a lower level. At one time in Bangalore sugar was selling at Rs. 7 or 8 per kilo. Now it has come down a little but still the people will not be able to pay that high price. So, effective steps must be taken to see that essential commodities are made available to the fullest extent and at reasonable prices.

Another important point on which the Government has to take immediate steps is regarding power-cuts. When there is power-cut to the extent of 50 per cent or 60 per cent or even 80 per cent, I am afraid that there will be no industrial development and there will be no economic development of the country and therefore, utmost priority should be given in respect of power and I am sure that the new Government will take all steps to see

that the power generation in the country is increased considerably.

Another thing to which the Finance Minister should pay attention in the inflation that is going on in this country. With the accumulated inflation and the heavy tax burden, I am quite sure that it will be very difficult for any person to live comfortably in this country and in this connection, may I suggest that the Government should take immediate steps to see that they introduce the unemployment insurance scheme so that a large number of young men who are unemployed are benefited to some extent?

Furthermore, with regard to the voters' list that is being prepared, it is in the most shabby way. Last time it was very bad and the present procedure that is adopted that every one is asked to register in the polling booth is not satisfactory and therefore, the voters' list should be revised completely and even if there is a little delay of a few days, it does not matter, but if the correct voters' list is not there, the elections may not be fair and correct. Therefore, I would urge upon the Government to see that the Election Commission is directed to ensure that the voters' list is completely revised and brought up to date.

There are a large number of pending cases in the courts and the Government may issue instructions to the Judicial Department and give them necessary assistance to see that all pending cases are disposed of without much difficulty.

The last point is, I urge upon the Government to see that immediate action is taken to prohibit the dowry and reduce the marriage expenses. To please Shri Sanjay Gandhi, overnight in our Karnataka State a 'Marriage Bill' was passed. Though it was passed 5 years ago, it has not yet seen the light of the day. Therefore, I urge upon the Government to help the poor people to see that the marriage expenses are reduced to the barest minimum. Particularly it should be

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considered as a grave offence if dowry is taken.

Since we have got a Budget to be considered in detail shortly, I do not want to prolong my speech and I thank you for giving me an opportunity to participate in this debate.

DR. KRUPASINDHU BHOI (Sambalpur): Honourable Chairman, Sir, at the outset I must congratulate the Finance Minister because he has given the country a clear economic position which is now envisaged. But it is disappointing that yesterday I was present here to listen to the speeches of the Opposition and particularly Mr. Charan Singh, who has ruled the country as the Finance Minister for two-and-a-half years and at the same time as the Prime Minister, and he was boasting of record production of foodgrains in the country during his tenure. It is 126 million tonnes. But he should realise that it was mainly due to the favourable monsoons as also the infrastructure, development of science and technology and irrigation potential which had been created during the regime of Mrs. Gandhi. The production of 126 million tonnes is sufficient for the country, but at the same time in the remotest villages, the poor people always suffered whenever there was a drought. Sugar did not reach them and kerosene was in scarcity. Who was at fault? The situation only helped the blackmarketeers and hoarders and certain sections of the society. But the Government under the leadership of Mrs. Gandhi, who took over as Prime Minister only one and a half months ago, has now introduced a proper distribution system so that all essential commodities are reaching the remotest villages and the drought-stricken areas.

It is interesting to find the economic ills of the country analysed in the Report of the Reserve Bank published in 1979. It says:

"The most disturbing feature of the current situation... is the spurt in the prices witnessed in recent months. The fact that articles of common consumption have shown a substantial rise in prices is a matter of special concern, as this tends to trigger a 'snowball' effect, through adverse price expectations, demands for compensatory income rises, hoarding of stocks and the creation and aggravation of scarcities."

Inflation and price rise are the twin symptoms of the deep economic malady of the country. This Report was published during the Janata Party regime and by their economists, not by the Congress people, and it talks about their performance in the previous two and a half years by which they had brought the economy of the country into doldrums.

The internal resources position which had improved in 1976 has since then decreased. Foreign exchange reserves which had increased from Rs. 500 crores in 1975 to about Rs. 3,000 crores in December, 1976, maintained their trend under the successor Government, to go up to Rs. 5000 crores. It is very good, but the infrastructure had been laid by Mrs. Gandhi's Government. Further, imports were allowed indiscriminately and there was a declining trend in exports, with the result that the trade deficit which was Rs. 621 crores in 1977-78 increased to Rs. 1,060 crores in 1978-79. If this trend continues indefinitely, our foreign exchange reserves will be reduced to the minimum. Gold auction has already been referred to by many friends. If there had not been mismanagement of the different sectors by the previous Government, we would not have to face the present situation today.

The previous Government had presented two deficit Budgets, and the present one shows a deficit of Rs. 2,700 crores. They pumped in large sums of money into the economy without adequate goods and services for absorbing them, leading to inevitable inflation.

All these things have been pointed out by my hon. friends. So, I will now give a few suggestions, as was done by some friends of the left also. That is about public sector undertakings. Many people think that public sector undertakings are a nuisance to our country. But it is not. I have seen in Orissa, from 1973 to 1976, we had managed six to seven public sector undertakings which were incurring a cumulative loss of Rs. 22 crores. Within three years, with better management and by keeping the technocrats at the helm of affairs, we could manage to get a substantial increase in the revenue and at the same time earn a profit of Rs. 24 crores. So, it is not correct to say that we should discourage the public sector undertakings and give preference to the private sector. It is on record that during Janata rule, more than two thousand medium and small scale units had gone sick and nobody cared for them. There was a credit squeeze by banks, particularly for the public sector undertakings. I would urge upon the Finance Minister to give more impetus to the public sector undertakings and create employment opportunities to solve the growing unemployment problem. Production of coal, energy, cement and steel had gone down during the last two and a half years due to so many factors, which are best known to everybody. Coal India Limited people, the Railways people and those in other Departments indulged in buck passing—that was the dialogue during 1979 and the country incurred a loss of 180 crores because of Coal India Limited. A few days back, the Energy Minister has replied categorically mentioning the steps which he has taken for increasing the production of coal. We are producing only 100 million tonnes of coal and it is stagnating at that figure for the last three years. The production of coal can be increased only by reverting to the old practice, old is gold, because open-cast mining is a must for coal mining, which could permit exploitation of much more coal, which we can internally consume for power and we can also export more. Some

of my friends were telling that there was a deposit of more than 1.5 million tonnes of coal in a pit-head, but we must remember that it was meant for export. Unless we increase our foreign exchange reserves, the position of our internal resources economy will not improve. We must increase the production of crude and oil, this is quite necessary because in the import of these things, we have to pay a lot of foreign exchange to other countries. So, my suggestion is that we should have a national mineral policy, by which we can bring the country's economy to a stable position. Uptill now, there is no national policy for exploitation and conservation of mineral resources. In other countries like Japan, Canada and Russia, they have a very sound policy by which their economy has been strengthened and developed. We should take long term measures, exploratory measures for oil exploration. I would urge upon the Government to come forward with a time-bound programme as to in how many years, India can be self-sufficient because the Soviet Union once conducted a seismic survey, on shore and off-shore seismic survey, throughout India and they had indicated that the Orissa coast and the Bay of Bengal are floating over oil. After that one firm has been engaged for production-cum-exploratory drilling for oil in Bay of Bengal and Orissa coast and after drilling some wells in the country, they have told that sufficient quantity of oil is there, but the rigs in our country are such that they cannot sustain more than 300 lbs. of pressure. So, I would urge upon the Government that they should make a device indigenously and give importance to the work of technical experts in different faculties so that the mineral exploration, oil exploration and the exploration of different precious minerals which are there throughout India are tapped. Uptill now, we do not know the mineral reserves in our country. Mrs. Indira Gandhi had clearly indicated in 1976 that education should be in the Concurrent List and the type of education should be such that the people should know our ecology and

[Dr. Krupasindhu Bhoi]

should know our mineral resources by which we can compete with the developing countries of the world.

My suggestion is that there should be a policy evolved and much more funds should be allocated for exploration, exploitation and conservation of minerals so that we can compete with different developing countries throughout the world.

Lastly I hail from Orissa which is an economically backward State; the per capita income is the lowest. It is Rs. 800 per annum which is less than that of Haryana and Punjab by Rs. 1000 I would request the Finance Minister, when he brings the regular Budget, to see that this type of regional imbalance is checked and that more investment is made for mineral-based industries in Orissa which is called the Ruhr of India in comparison to the whole world.

श्री हरिकेश बहादुर (गोरखपुर) : मभा-पति महोदय, माननीय वित्त मंत्री ने जो बजट प्रस्तुत किया है मैं उसका समर्थन करने के लिए खड़ा हुआ हूँ। लेकिन मैं यह कहना चाहता हूँ कि वित्त मंत्री जी ने जो बजट पेश किया है उसमें साफ जाहिर है कि हमारे देश की अर्थ-व्यवस्था बहुत ही कठिन परिस्थितियों से हो कर गुजर रही है। मुझे पूरी उम्मीद है कि हमारे नए वित्त मंत्री इस अर्थ व्यवस्था का एक गतिशील दिशा प्रदान करेंगे।

मैं आज की परिस्थितियों के लिए किसी की तारीफ या निन्दा नहीं करना चाहता लेकिन इतना जरूर कहना चाहता हूँ कि कल चौधरी साहब ने जिस ग्रामीण अर्थ-व्यवस्था के विंगड़ जाने की बात की थी उसको बिचाड़ने में उन का भी कम योगदान नहीं है। सिर्फ एक उदाहरण में यह रखना चाहता हूँ कि पिछले वर्ष 15 अगस्त को लाल किले के प्राचीर से जब चौधरी साहब भाषण कर रहे थे उस समय उन्होंने कुछ ऐसी बातें कहीं जिस से कि हमारे देश के कुछ मित्र देशों की धक्का लगा।

उस समय जब किमानों को डीजल की आवश्यकता थी, डीजल उन्हें नहीं मिल रहा था ...

(व्यवधान)

एक माननीय सदस्य : आज बहुत मिल रहा है ?

श्री हरिकेश बहादुर : डीजल न मिलने का क्या कारण है उस को सुन लीजिए।

15 अगस्त को लाल किले के प्राचीर पर खड़े होकर भारत के तत्कालीन प्रधान मंत्री चौधरी चरण सिंह ने इलायल की गांधी की तारीफ करने की बात सोची। नतीजा यह हुआ, इलायल का नाम लेने से हमारे तमाम मित्र देशों को ठेश लगी और वह जो हमें कूड पेट्रोलियम देते थे उस में उन्होंने कटौती की। जहरत क्या थी कि भारत के प्रधान मंत्री इलायल की गांधी की बात करते ? क्या हिन्दुस्तान में उस समय इलायल की गांधी की तारीफ करने की कोई बात थी ? लेकिन उन्होंने बात की और जब सूखा पड़ा डीजल नहीं मिला उस समय किसानों को कितने संकट का सामना करना पड़ा जिस के लिए आप रोज चिल्ला रहे हैं। आप उस को सोचिए कि इस स्थिति को लाने में आप का कितना बड़ा योगदान है और आपके जेताओं का कितना बड़ा योगदान है ? आज जो यह स्थिति आई है इस को सुधारने में कितनी कठिनाइयों का सामना हमारे देश की सरकार को करना पड़ रहा है उस का अंदाजा हम सभी को है।

देश का अर्थ-व्यवस्था और ग्रामीण अर्थ-व्यवस्था को सुधारने के लिए पिछले अनेक वर्षों में तमाम प्रयास किए गए हैं लेकिन आज भी हमारे देश के किमानों की स्थिति बहुत अच्छी नहीं है, यह हम सभी लोग जानते हैं। फिर भी तमाम ऐसे उद्योगों के विकास का भी चौधरी साहब विरोध करते रहे जिन के विकास से हमारे देश के किमानों के जीवन में खुशहाली आ सकती है। हमेशा उन्होंने बड़े उद्योगों के विकास का विरोध किया। मैं जानना चाहता हूँ क्या खाद के कारखाने अगर बनाए जायेंगे तो उससे किमानों का नुकसान होगा ? खाद के कारखानों, जो कि पेट्रोलियम बेस्ड है, नाफथा बेस्ड है, उनके लिए अगर पेट्रोलियम रिफाइनरी नहीं बनाते हैं तो क्या आप खाद के कारखानों को चला सकते हैं ? उन्होंने इस प्रकार के तमाम उद्योगों का कुछ समय तक लगातार विरोध किया और कहा कि बड़े उद्योगों को विकसित नहीं किया जाना चाहिए। बाद में जब उनको यह बातें समझाई गईं तो उन्होंने कुछ सुधार किया लेकिन आज भी वे मानसिक तौर पर इसको स्वीकार करने के लिए तैयार नहीं हैं।

श्रीमान्, आज हमारे देश में बेरोजगारी का एक बहुत बड़ा संकट है। बेरोजगारी का यह संकट दिन प्रति दिन गहरा होता जा रहा है। इसकी वजह से हमारे देश की बुरी व्यवस्था, चाहे वह सामाजिक व्यवस्था हो,

राजनीतिक व्यवस्था ही या आर्थिक व्यवस्था हो, उसके ऊपर बहुत बड़ा प्रहार होने वाला है। अगर बेरोजगारी की समस्या को समाप्त नहीं किया गया तो हमारे देश के नौजवानों में एक बहुत बड़ी निराशा फैलेगी और वह निराशा आगे चल कर इस देश की सम्पूर्ण व्यवस्था के लिए एक खतरा बन सकती है। बेरोजगारी के कारण हमारे देश के नौजवान हिंसा के कार्यों में उद्यत होने जा रहे हैं। इसलिए अगर बेरोजगारी को रोका नहीं गया तो एक प्रकार से इस देश में हिंसा के बढ़ने की सम्भावना है। ऐसी स्थिति में इस समय हमारे देश में जो प्रगति हो रही है उसको बहुत ठेस पहुंचेगी और विकास में रुकावट आयेगी जिससे कि देश की मौजूदा व्यवस्था को क्षति पहुंच सकती है। इसलिए मैं चाहूंगा कि इस देश की अर्थ व्यवस्था में जो गति दी जाये, जो दिशा दी जाए उसमें इस बात का विशेष रूप से ध्यान रखें कि बेरोजगारी को अधिक से अधिक सीमा तक समाप्त किया जाय। इस कार्य को करने के लिए आज कुटीर उद्योगों के विकास की आवश्यकता है। लेकिन आज यह दुर्भाग्यपूर्ण स्थिति है कि हमारे देश में बहुत से लोग म्माल स्केल इण्डस्ट्रीज, कुटीर और छोटे उद्योगों के विकास में काम नहीं करना चाहते, इन उद्योगों को महारा नहीं देना चाहते हैं। लेकिन यह ऐसी चीज है जिसे आज करने की बड़ी आवश्यकता है। आज हमकी ट्रेनिंग को शिक्षा व्यवस्था के साथ जोड़ना चाहिए। शिक्षा के माध्य ही हमको जोड़ना चाहिए। शिक्षा के समय में ही नौजवान छात्रों को यह बात बताई जानी चाहिए कि जब तक वे स्वयं किसी उद्योग का विकास करके काम नहीं करते तब तक इस देश से बेरोजगारी दूर नहीं हो सकती है। इसलिए आज शिक्षा के साथ ही हमको जोड़ना नितान्त आवश्यक है। मुझे पूरी उम्मीद है कि सरकार हम दिशा में कदम उठाएगी।

श्रीमन्, हमारे देश के मार्वाजिनिक क्षेत्र में 12 हजार करोड़ से भी अधिक धन लगा हुआ है लेकिन आज दुर्भाग्यपूर्ण स्थिति यह है कि उससे कोई लाभ नहीं हो रहा है। मार्वाजिनिक क्षेत्र के बहुत से उद्योगों में प्रति वर्ष घाटा होता है। यदि यही प्रक्रिया चलती रही तो हमारी अर्थव्यवस्था में कोई सुधार नहीं होगा। मैं चाहना हूँ कि पब्लिक सेक्टर इण्डस्ट्रियल गजट के मैनेजमेण्ट को वहाँ पर होने वाले घाटे के लिए जिम्मेदार ठहराया जाए। प्रायः मैनेजमेण्ट तरह तरह के बहाने बना देता है, खास तौर पर लेबर प्रॉब्लम की बात उठाकर कह देता है कि श्रमिकों की बजह से गड़बड़ी हो रही है लेकिन वास्तविकता कुछ और ही होती है। वहाँ पर काम करने वाले बहुत से प्रबन्धक ऐसे होते हैं जो इस बात की परवाह ही नहीं करते कि वहाँ पर लाभ हो रहा है या हानि हो रही है। इसलिए

जब तक उनको इसके लिए सीधे तौर पर जिम्मेदार नहीं ठहराया जायेगा तब तक मार्वाजिनिक क्षेत्र का विकास सम्भव नहीं है। मुझे उम्मीद है कि मंत्री जी इस की तरफ भी ध्यान देंगे।

आज देश में बढ़ती हुई कीमतें देश की जनता के लिए संकट बन रही हैं। हालांकि यह बात बहुत दिनों से तरह तरह की गड़बड़ियों की बजह से हो रही है और पुरानी सरकार ने इस पर अधिक ध्यान नहीं दिया और इस प्रकार से कीमतें बढ़ती रहीं। न केवल इस पर कोई रोक नहीं लगाई गई बल्कि ब्लैकमार्केटीयर्स एवं प्राफिटीयर्स को बढ़ावा मिला। लेकिन अब समय आ गया है जब कि इसके ऊपर कड़ाई के साथ प्रकृश लगाया जाना चाहिए। इस बात को ध्यान में रखने की जरूरत है कि इस प्रकार के लोग जो समाज में गरीबों का शोषण करना चाहते हैं उन्हें किसी प्रकार की कोई खुली छूट नहीं मिलनी चाहिए। उन्हें पूरी तरह से नियन्त्रण में रखने की आवश्यकता है। जो नया कानून बनाया गया है उसका सख्ती से पालन करने की आवश्यकता है।

मान्यवर, अब मैं बुनकरों के बारे में कुछ कहना चाहता हूँ। उसके लिए मैं आपसे सिर्फ एक मिनट की और इजाजत चाहता हूँ।

मान्यवर, हमारे देश के बहुत से गरीब लोग हैण्डलूम सेक्टर में लगे हुए हैं और उन्होंने बैंकों से कर्जा लिया हुआ है। मेरा माननीय वित्त मंत्री जी से विशेष अनुरोध है कि जिन बुनकरों ने 500 या 1000 रुपये कर्ज के रूप में लिया हुआ है अगर उसको माफ कर दिया जाए, तो वे जिनकी अर्थव्यवस्था खराब हो रही है, जो अपना जीवन परेशानी से बमर कर रहे हैं उन्हें राहत मिल सकेगी और यह पूरा अम.उण्ट सिर्फ 10 या 12 करोड़ से ज्यादा का नहीं है। इससे ज्यादा पैसा आप दूसरी मदों में राइट आफ करते हैं। इसलिए बुनकरों की जो स्थिति है, उसको सुधारने के लिए उन्हें जो कर्जा दिया गया है उसको माफ किया जाए, इससे उनकी बेहतरी हो सकती है।

साथ-ही-साथ आज जो हैण्डलूम उद्योग में याने इस्तेमाल हो रहा है, उसकी कीमतें दिन-प्रति-दिन तेजी के साथ बढ़ती जा रही हैं, उसमें कमी लाने की भी कोशिश करने की आवश्यकता है, नहीं तो तमाम ऐसे गरीब लोगों को जो कि इस उद्योग में लगे हुए हैं, उनके जीवनयापन में बड़ी कठिनाई होगी और उनकी गरीबी बढ़ती जाएगी।

अन्त में, मैं अपने उत्तर प्रदेश के बारे में और खासकर पूर्वी उत्तर प्रदेश के विकास के बारे में सिर्फ इतना कहना चाहता हूँ कि उत्तर प्रदेश को अधिक से अधिक धन दिया जाए, ताकि वह पिछड़ा प्रदेश विकास कर सके और हमारा पूर्वी उत्तर प्रदेश का इलाका जो कि बहुत ही पिछड़ा हुआ

[ श्री हरिकेश बहादुर ]

इसका है, उसका विकास हो सके ।

इन शब्दों के साथ मैं आपको धन्यवाद देता हूँ ।

श्री सुन्दर सिंह (फिल्सौर) : चेयरमैन साहब, मैं आपका शुक्रिया अदा करता हूँ, आखिर आप मे मुझे बोलने का टाइटम दे ही दिया । मेरी कांस्टीचूएन्सी पंजाब में है, मैं शेड्यूल्ड कास्ट का मेम्बर हूँ । मेरी कांस्टीचूएन्सी चार जिलों पर मूस्तमिल है, जिनमें जालंधर, कपूरथला, होशियारपुर और गुरदासपुर शामिल हैं । वहाँ पर एक पुल है जिसको "श्री हरगोविन्दपुर पाम ब्रिज" पुस्त कहते हैं । इस पुल को शीघ्र बना दिया जाये तो इससे मेरे तमाम जिलों का लिंक हो सकता है और मैं चारों जिलों में आसानी से आ-जा सकता हूँ ।

दूसरी बात मैं यह अर्ज करना चाहता हूँ कि लुधियाना से चण्डीगढ़ के लिए रेलवे लाइन का सर्वे हो चुका है, लेकिन अभी तक उम पर कोई कार्यवाही नहीं हुई है और रेलवे बजट में भी मुझे इस लाइन के लिए कोई प्रावीजन दिखाई नहीं दिया । मैं चाहता हूँ कि इस लाइन को ज़रूर बनाया जाय ।

हमारे चौधरी साहब ने कल अपनी तकरीर में कहा था कि विलेजर्स को इस बजट में कुछ नहीं मिला है । मैं उन से अर्ज करना चाहता हूँ कि वे विलेजर्स जो ज़मादारी से ताल्लुक रखते हैं अब गांवों में नहीं रहते हैं । जो लड़का पढ़-लिख लेता है, वह तो शहरी में चला जाता है, वहाँ जा कर बड़े-बड़े कारखाने, व्यापार खोल लेता है । शहर के लोगों में मिल जाता है और ज्यादा से ज्यादा धन पैदा करता है । गांव की तरफ उस की कोई तबज्जह नहीं रहती ।

As long as millions live in hunger and ignorance, I hold every man a traitor who having been educated at their expense and pays not the least heed to them.

मैं चौधरी साहब से पूछता हूँ— आपके पिता के पास पहले कितना धन था और अब आप के पास कितना धन है, प्यारा इसका अन्दाजा लगाइये । हरियाणा प्रान्त के चौधरी देवी लाल हैं, पहले उन की ज़मीन में पानी नहीं लगता था, लेकिन अब पानी लगता है, जिस का नतीजा है कि आज वह बावसाह बने हुए हैं । यह किस का काम है ? वह सब कार्य इन्दिरा कांग्रेस ने किया है । एक और बात बतलाता हूँ कि हमारे भतीब हरिजन जो गांवों में रहते थे और जिस मकान पर रहते थे वे उस

तहे ज़मीन के मालिक भी नहीं थे, जबकि ये ज़मीदार गांव की हर चीज के मालिक बने हुए थे । अब कांग्रेस की बेदखल से चरों के मालिक हैं और उसके नीचे की ज़मीन के भी मालिक हैं । यह कांग्रेस की देन है ।

हमारे चौधरी साहब हरिजनों के बड़े खैर-ख्वाह बनते हैं । अगर कोई खैर-ख्वाह था तो वह सर छोटू राम था । जो हरिजनों को रहने के लिए मुरम्बा ज़मीन भी देता था और उन के बच्चों को वजीफ़ा देता था । लेकिन ये क्या कर रहे हैं— उन को मार-मार कर वहाँ से निकाल रहे हैं और साथ ही उन को धोत भी नहीं देने देते । मैं चाहता हूँ कि इस के लिए एक कमीशन मुकर्रर किया जाय जो इस बात की जांच करे । मैं अपने हरिजन भाइयों से भी कहना चाहता हूँ कि जब तक हम में बदले की भावना नहीं होगी, तब तक दुनिया में हम को जगह नहीं मिल सकती । हरिजन आज हर चीज को मांग करते हैं, यह भी दे दो, वह भी दे दो, लेकिन इस तरह से कौन देता है, वह तो आप को अपने आप में लेना पड़ेगा । कोई मागने से नहीं देता, हाथ मरोड़ कर लिया जाता है ।

No man can get this right by request. The rights are wrested by unwilling hands.

मैं कहना चाहता हूँ कि इस तरह से कोई नहीं देगा । जो खुद भूखा है वह हम को क्या देगा । आज हरिजन को उम्मीद की अगर कोई किरण नज़र आती है तो इन्दिरा गांधी में नज़र आती है, क्योंकि वह उन गरीबों का नाम लेती हैं । ये मी० पी० एम० हरिजनों के हमदर्द बनते हैं । लैड रिफार्म की बात करते हैं, लेकिन इन्होंने भी जनता पार्टी और लोक दल के साथ मिल कर हम को ही मारा, तब फिर आप को इस तरह की बात करने का क्या हक है, आप कैसे इस को जस्टीफ़ाई कर सकते हैं । आप हरिजनों के हमदर्द हैं ।

चौधरी चरण सिंह भी जाटों का यार नहीं हैं । भिण्डर जाट था, लेकिन वह उस के बरखिलाफ़ हो गया, उम को कंद कर दिया, जब कि उस का काई कुसूर नहीं था । हमारे लिये तो मारे ही दुश्मन हो रहे हैं—मुझे एक बात याद आ रही है—

जाट महासिल, ब्राह्मण शाह,  
बनिवा हाकिम, कहर खुदा ।

सब हमारे खिलाफ़ हैं । इसलिए मैं हरिजनों से कहूंगा कि आप इकट्ठे हो जायें, हमें आज किसी पर ऐतबार नहीं है, अगर किसी में कोई ऐतबार है तो श्रीमती इन्दिरा गांधी में है, जिस के अन्दर हमें उम्मीद की किरण नज़र आती है ।

श्री कृष्ण बल (शिमला) : माननीय सभापति महोदय, आज हमारे माननीय वित्त मंत्री साहब ने इस माननीय सदन के अन्दर जो बजट पेश किया है, मैं उसका समर्थन करने के लिए खड़ा हुआ हूँ ।

जहां सारे देश के अन्दर इस बजट के बारे में यह चर्चा चल रही है कि यह बहुत अच्छा बजट है, वहां हमारे अपोजीशन के लोग यह कहते हैं कि इस बजट के अन्दर कुछ इस तरह की बू है कि इस समाज का कोई भला नहीं हो सकता। मैं समझता हूँ कि ऐसी बात नहीं है। उन्होंने इस बजट को पेश करते वक्त साफ़ तौर से इस बात को कह दिया है कि यह बजट थोड़े अर्थ के लिए है, जो असली बजट है, वह बाद में आयेगा।

जहां तक हमारे हिमाचल प्रदेश का ताल्लुक है— हमारे यहां बहुत बड़े नदी और नाले हैं जहां यदि बिजली के बाघ बनाये जायें तो आज जो मुल्क का कोयला खर्च होता है, हम उस दौलत को बचा सकते हैं और साथ ही उन बाधों से जो बिजली पैदा होगी, उस से देश आगे बढ़ सकता है। बिजली के बारे में मैं यह बतला देना चाहता हूँ कि हमारे यहां इस वकन जो प्राजेक्टम चल रहे हैं—जैसे, नाथपा-झाकडी, आन्ध्रा, गिरीवाटा, जब ये पूरे हो जायंग तो इन से जो बिजली पैदा होगी उनसे हिमाचल प्रदेश में बहुत भारी उद्योग लगा सकते हैं जिस से सारे देश को लाभ हो सकता है। मैं वित्त मंत्री जी से निवेदन करना चाहता हूँ— हिमाचल प्रदेश के अन्दर पानी का जो विशाल भण्डार है, इस का सही प्रयोग किया जाय और देश की सम्पत्ति को इस काम में ज्यादा से ज्यादा लगाया जाय, ताकि देश के लोगों का लाभ हो सके।

इस के साथ-साथ मैं यह भी कहना चाहता हूँ कि हमारे यहां चूने का पत्थर बहुत बड़ी तादाद में पाया जाता है। वहां मीमेन्ट के छोटे छोटे कारखाने बनाए जा सकते हैं। कल भी यहां यह बात चली थी कि देश के अन्दर सीमेन्ट की कमी है। तो मैं यह बताना चाहता हूँ कि हिमाचल प्रदेश में चूने के भण्डार हैं और वहां पर छोटे छोटे उद्योग लग सकते हैं और उस की तरफ सरकार तवज्जह दे ताकि वहां के लोगों को रोजगार मिल सके और बेरोजगारी को आप कम कर सके। इस में देश का भी भला हो सकता है।

एक चीज मैं और कहना चाहता हूँ। आज देश की दौलत को बर्बाद किया जा रहा है। हमारे राज्य में दरख्त काटे गये हैं। जब हिमाचल प्रदेश में शान्ता कुमार सरकार थी, तो तमाम दरख्तों को काटने की आज्ञा जमींदारों को दे दी। पांच पांच दरख्त एक एक जमींदार को दे दिये गये और वे जनता पार्टी के नाम से लटते रहे, अधिकारियों— ठेकेदारों के नाम पर मिट लेते रहे और उन तमाम दरख्तों को जगाधरी और जमुनानगर को मफ्लाई करते रहे हरियाणा के अन्दर। दरख्तों के काटने का नतीजा यह हुआ कि मिट्टी का कटाव हो रहा है और भाखड़ा डैम के बर्बाद होने का खतरा हो रहा है। इसी तरह से गिरीवाटा के बर्बाद होने का खतरा हो रहा है; वारिस ज्यादा हो रही है और इस से मिट्टी बह रही है। इसलिए मैं यह प्रार्थना करना चाहता हूँ कि देश की जो यह दौलत

बर्बाद हो रही है, उस को बचाने के लिए मंत्री जी विचार करें। यह देश की प्रोपर्टी है और इस को कैसे बचाया जा सकता है, यह सोचने की आवश्यकता है। अब ठाकुर राम लाल जी बहूँ के मुख्य मंत्री बन गये हैं। वह प्रशासन ठीक चलाएंगे। पहले जनता पार्टी के जमाने में हफारों क्विटल गेहूँ उन्होंने अपने चनेलों की बांट दिया, रिश्तेदारों को बांट दिया। अगर थोड़ा सा गरीबों का भी ब्याल रखते तो अच्छा होता। मैं आप को यह भी बताऊँ कि उन के जमाने में रोड़ में देवता की चोरी हो गई और जब इस के बारे में कहा गया, तो वह सरकार बहरी बन कर रह गई और गरीबों की आवाज नहीं सुनी।

एक बात और यह कहना चाहता हूँ कि इस वकन सिर्फ आर० एस० एस० के लोगों को छोड़ कर, सारे के सारे एसेम्बली के मेम्बर काग्रस (भाई) में शामिल हो गये हैं और वहां पर जनता पार्टी नाम की कोई चीज नहीं रह गई है। इसलिए वह सरकार उनट गई। वहां से कांग्रेस (यू) भी खत्म हो गई है और आज श्रीमती इन्दिरा गांधी, जो हमारी रहनुमा हैं, से इस देश को मार्गदर्शन मिल रहा है और वे ही इस देश को ऐसी परिस्थितियों में बचा सकती हैं। आज ये लोग कहते हैं कि लोहा, चीनी और तेल की कमी है और डीजल की कमी है। ये सारी की सारी चीजों की जो कमी है, ये सब जनता पार्टी और लोक दल सरकार की देन है। मंत्री महोदय से मैं यह निवेदन करना चाहता हूँ कि आप को यह देखना होगा कि जनता पार्टी के जमाने में जिन जिन को डिपो एलाट किये गये, जिन जिन को कोटा और परमिट दिये गये, पिछले 30,32 महीनों में जिन लोगों को नौकरियों में भर्ती किया गया, रेडियो स्टेशनों पर रखे गये, यह जाच होनी चाहिए, वे मुलाजमीन कौन है, ? मैं तो यह कहना चाहता हूँ कि उन्होंने आर० एस० एस० के केडर को फीड किया है और इस तरह से सारे देश का बेडा गर्क किया है। जनता पार्टी के राज्य में किमानों को आलू और सेव के दाम भी सही नहीं मिले।

अन्त में मैं वित्त मंत्री महोदय से जो बजट पेश किया है उमका स्वागत करना हूँ और समर्थन करता हूँ।

MR. CHAIRMAN: Tomorrow the Finance Minister will reply and no other Member will speak on the Budget.

Now, the hon. Minister for Agriculture, Mr. Rao Birendra Singh, to make a statement.

AN HON. MEMBER: The Minister is not there. (Interruptions)

श्री चन्द्रपाल शैलानी (ह्यारस) : सभापति महोदय जब मंत्री जी टाइम पर नहीं आ सकते, तो मैं

[श्री चन्द्रपाल शैलानी]

का शासन कैसे चलाएंगे। इस तरह की बात बर्दाश्त नहीं की जा सकती। कल उद्योग मंत्री नहीं बें और आज कृषि मन्त्रा जी नहीं हैं। (व्यवधान)

एक माननीय सदस्य : अभी 6 नहीं बजे हैं। अभी टाइम नहीं हुआ है। (व्यवधान) ..

श्री चन्द्रपाल शैलानी : यह 70 करोड़ लोगों का देश है। यह देश की हुकूमत कैसे चलेगी, इस पर विचार करना चाहिए और उन से पूछना चाहिए। .. (व्यवधान) ..

श्री रामावतार शास्त्री (पटना) : इन्होंने नोटिस दिया था स्टेटमेंट देने के लिए और स्वयं उपस्थित नहीं हैं। यही हालत रहेगी तो देश कैसे चलेगा।

श्री चन्द्रपाल शैलानी : यह हाऊस का अपमान है और हाऊस इस को बर्दाश्त नहीं करेगा। कल भी ऐसा ही हुआ था। .. (व्यवधान) ..

श्री रामावतार शास्त्री : कल उद्योग मंत्री नहीं बें और आज कृषि मंत्री नहीं हैं। न उद्योग चलेगा और न कृषि चलेगी, इस तरह से।

सभापति महोदय : आप बैठिएगा। मंत्री महोदय को 6 बजे का टाइम दिया गया था लेकिन हमारे सदन का काम दो मिनट पहले ही खत्म हो गया। (व्यवधान)

श्री चन्द्रपाल शैलानी : आपने पापों के लिए सारा का सारा दोष ये जनता पार्टी पर थोप रहे हैं। यह उनकी एफ्रीजियेसी का सबूत है। (व्यवधान)।

सभापति महोदय : आप बैठ जाइये। (व्यवधान)

श्री मनीराम बागड़ी : आप हमें संरक्षण दीजिए। आप लोक सभा के अधिकारों की रक्षा कीजिए। (व्यवधान)।

18.00 बजे

MR. CHAIRMAN: I am taking note of what you are saying. Please sit down. I am asking the Chief Whip to see that the Hon'ble Minister comes to the House.

(Interruptions)

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI BHISHMA NARAIN SINGH): Sir, at 6 O'clock, this House has already

fixed a Discussion under Rule 193. So, I request you to proceed accordingly.

श्री चन्द्रपाल शैलानी : यह उन्होंने सदन का मजाक बना रखा है। (व्यवधान)।

श्री रामबिलास पासवान (हाजीपुर) : यह सदन का अपमान है कि इस समय मंत्री जी सदन में उपस्थित नहीं हैं। (व्यवधान) :

सभापति महोदय : यह जो मंत्री जी को स्टेटमेंट देना था यह एजेण्डे पर नहीं है। बाव में उनका पत्र आया उनका पत्र आने के बाद उनको कभी भी स्टेटमेंट के लिए टाइम दिया जा सकता है, इसलिए, उन्हें 6 बजे का समय दिया गया। 6 बजे एजेण्डे पर श्री दण्डवते जी का भी मोक्षन है। अगर किसी मंत्री का कोई लेटर आता है तो उन्हें बीच में टाइम दिया जा सकता है। मेहरबानी करके आप बैठ जाइए। (व्यवधान) ...

श्री चन्द्रपाल शैलानी : यह मजाक बर्दाश्त नहीं किया जा सकता। (व्यवधान) ..

MR. CHAIRMAN: There is a Report of the Business Advisory Committee to be presented to the House.

18.02 hrs.

BUSINESS ADVISORY COMMITTEE  
SECOND REPORT

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): Sir, I beg to present the Second Report of the Business Advisory Committee.

श्री मनीराम बागड़ी (हिसार): आप कैसे मंत्री हों? ये नये आगये हैं, इन को पता नहीं है कैसे काम होता है। (व्यवधान)

MR. CHAIRMAN: We are going to discuss a very important matter which has attracted the attention of all of us. I would appreciate if all Members will please participate in the discussions and not raise any other points.